

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 638 OF 2023 With
ORIGINAL APPLICATION NO 658/2023**

IN THE MATTER OF:-

'News item titled "Feeling anxious? Toxic air could be to blame" appearing in Times of India dated 10.10.2023.

WITH News Item titled "Delhi Chennai studies hint at pollution link to diabetes" appearing in Times of India dated 10.10.2023

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Filed by



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Date: -20.01.2025
Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 638 OF 2023**

IN THE MATTER OF:-

**'News item titled "Feeling anxious? Toxic air could be to blame"
appearing in Times of India dated 10.10.2023'**

**RESPONSE ON BEHALF OF RESPONDENT NO. 2 i.e. CENTRAL
POLLUTION CONTROL BOARD (CPCB)**

1. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and control of Pollution) Act 1974 (hereinafter Water Act), The Air (Prevention and control of Pollution) Act, 1981 (hereinafter Air Act) and The Environment (Protection) Act, 1986.
2. That, Hon'ble NGT vide order dated 26.09.2024 has directed the answering respondent herein for examining the guidelines for utilization of the EC amount and to ascertain if as per the said guidelines, the EC imposed for any project or any area is to be utilised for remediation/improvement in that area or project. It was also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form. Thereby, the response of this answering respondent in this regard is submitted in succeeding paragraphs. A copy of the order dated 26.09.2024 of the Hon'ble Tribunal in the instant matter is appended as **Annexure- I**.



ACTION TAKEN BY CPCB

3. That the CPCB circulated the aforementioned Hon'ble NGT order dated 26.09.2024 to all the State Pollution Control Boards (hereinafter referred as SPCBs) and Pollution Control Committees (hereinafter referred as PCCs) along with a format for submitting the information on Environmental Compensation (hereinafter referred as EC) funds collected, utilized, unspent, details of activities in which the amount was utilized, details of concerned officials, etc. The communications were sent to Member Secretaries SPCBs/ PCCs with copies to Chairmen, SPCBs/ PCCs on October 28, 2024, November 20, 2024, November 29, 2024, December 09, 2024 and December 23, 2024. The copies of letters and format are appended as **Annexure- II**.
4. That the aforementioned Hon'ble NGT order was also communicated to the Ministry of Environment, Forest and Climate Change (MoEFCC) vide letter dated October 28, 2024 for submission of information on EC funds collected and lying deposited with insurance companies. A copy of letter is appended as **Annexure- III**.
5. That Further, the guidelines framed by CPCB for utilization of the Environmental Compensation fund was examined and the information on utilization of EC funds for projects/ activities as per the said guidelines was reviewed.

SUBMISSION OF INFORMATION ON ENVIRONMENTAL COMPENSATION (EC) FUNDS BY SPCBs AND PCCs

6. That in accordance with the aforesaid CPCB letters dated October 28, 2024, November 20, 2024, November 29, 2024, December 09, 2024 and December 23, 2024, the information on EC funds is received from 29 Pollution Control



Boards/ Pollution Control Committees of Andaman and Nicobar, Assam, Andhra Pradesh, Bihar, Chandigarh, Chhattisgarh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Goa, Himachal Pradesh, Jammu and Kashmir, Kerala, Ladakh, Lakshadweep, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Puducherry, Punjab, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand, and West Bengal.

7. That as of September 30, 2024, the total EC fund collected by 29 responding SPCBs/PCCs is ₹707.28 crores. Amongst this amount, ₹166.43 crores have been utilized, and ₹544.43 crores is still available with SPCBs/PCCs for utilisation. The average EC fund utilization by SPCBs/ PCCs is 20%. Bihar SPCB has reported the highest utilization of EC Fund i.e 94%, followed by Chandigarh PCC at 82%, and Punjab PCB at 72%. Thirteen SPCBs/PCCs have reported utilization of less than 10% of the EC funds collected. The SPCB/PCC-wise summary of total EC fund collected, utilized, unspent and key utilization activities as on September 30, 2024 is placed at Table 1:

Table 1: SPCB / PCC-wise summary of total EC fund collected, utilized and unspent as on September 30, 2024

S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
1.	Andaman and Nicobar	Nil	Nil	Nil	Nil	-
2.	Andhra Pradesh	57.23	14.03	24	43.2	Installation of 16 real time water quality monitoring stations on



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
						rivers, STPs and marine outfall, C & D processing plant, study on pollution in Kolleru lake, epidemiological study, sampling for groundwater contamination in villages near M/s. UCIL, etc.
3.	Assam	0.10	0	0	0.10	-
4.	Bihar	20.79	19.52	94	1.27	Expenditure towards monitoring, research studies and capacity building
5.	Chandigarh	0.55	0.45	82	0.11	Procurement of Lab instruments, IEC activities and strengthening of IT infrastructure
6.	Chhattisgarh	13.77	1.61	12	12.17	Development of Oxyzone in Kabirdham,



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
						pond cleaning of 13 polluted ponds in Raipur, development of Pond in Kabirdham, drain construction in Kabirdham
7.	Dadra & Nagar Haveli and Daman & Diu	5.10	0	0	5.10	-
8.	Delhi	112.08	36.06	32	76.02	Procurement of instruments for water and air labs, installation and operation of CAAQMS & noise monitoring stations, research studies, etc.
9.	Goa	1.58	0.1	6	1.48	-



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
10.	Himachal Pradesh	11.73	2.12	18	9.61	Carrying capacity study, procurement of PM samplers for R.O. Una, payment of honorarium, gap funding support
11.	Jammu and Kashmir	5.26	0	0	5.26	Action plan for utilization of EC funds is submitted to J & K Govt. for approval. A total 95% amount proposed to be used for remediating environment/ particular damaged areas and 5% for strengthening of JKPCC labs/ monitoring/ inspections/ IEC activities.



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
12.	Kerala	9.31	3.66	39	5.65	Hiring of experts and consultants for specific purpose and payment of honorarium, Financial assistance to Kerala State Council for Science, Technology and Environment Institute for national workshop on climate change, Transferred funds to Kochi Municipal Corporation for following fire hazard at MSW facility (Govt. will reimburse this amount back to EC funds)
13.	Ladakh	30	6.63	22	23.69	The EC amount was collected in OA 606/2018 w.r.t the Municipal Solid



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
						Waste Management. The amount has been utilized for establishing solid waste management plant in Kargil. Establishing 06 decentralized STPs in Kargil and augmenting capacity of existing STP at Agling.
14.	Lakshadweep	Nil	Nil	Nil	Nil	-
15.	Maharashtra	70.57	0	0	70.57	State level high power Committee is there for planning and utilization of EC funds. Action plan is under preparation.
16.	Manipur	Nil	Nil	Nil	Nil	-
17.	Meghalaya	3.25	0	0	3.25	-
18.	Mizoram	Nil	Nil	Nil	Nil	-
19.	Nagaland	Nil	Nil	Nil	Nil	-
20.	Odisha	50.29	27.99	56	25.54	Following activities have



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
						been conducted/ in progress: Procuring mobile monitoring van, ground water monitoring around contaminated sites/ industrial/ mining/ dumpsites etc., quantification of microplastics in soil & ground water near municipal dumpsites, assessment of fluoride contamination near smelters, assessment of water pollution in Gangua river, capacity audit of BMW treatment facilities, Validation of District Environment Plan, Source Apportionment



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
						and Carrying capacity study of Bhubaneswar, Cuttak, Balasore, Rourkela, Angul, Kalinga Nagar, carrying capacity of Brahmani & Baitarani, GIS based DSS for Odisha, Subarnarekha Sand Mine Investigation, Awareness activities on Plastic Free Picnic Challenge, etc.
21.	Puducherry	2.88	0	0	2.90	-
22.	Punjab	62.28	44.55	72	17.73	Upgradation environment lab at SAS Nagar, Setting up of outlet room/dashboard at PPCB HO for monitoring of all CETPs and other online



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
						mechanisms, processing of waste and legacy waste remediation in Ludhiana, setting up of mechanised MRF centre at Jalandhar, solid waste management in nine villages of Barnala, remodelling and renovation of ponds in 26 villages, IEC activities
23.	Sikkim	0.3	0	0	0.3	--
24.	Tamil Nadu	75.39	2.18	3	73.21	--
25.	Telangana	22.46	0	0	22.46	--
26.	Tripura	3.79	0	0	3.79	Annual work plan for utilization of fund is under preparation.
27.	Uttarakhand	8.58	0.12	2	8.46	Legal consultancy fee, etc.
28.	Uttar Pradesh	125.82	4.51	4	121.31	Research & development



S.No.	SPCB/ PCC	Total EC fund collected (in Cr.)	Total EC fund Utilized (in Cr.)	Percentage Utilization (%)	EC amount unspent (in Cr.)	Key activities performed using EC funds
						studies, specific investigations, engagement of Experts, etc.
29	West Bengal	14.17	2.90	21	11.25	Wastewater treatment system, specific investigations and studies with regards to environment and ecology, carrying capacity assessment, Hiring of experts and consultants
Total		₹707.28 crores	₹166.43 crores	Average: 20%	₹544.43 crores	



The above amount includes interests (as per information submitted by SPCBs/ PCCs of Delhi, Odisha, Tamilnadu, Puducherry, Ladakh, Chhattisgarh and Uttar Pradesh)

8. That the information on EC funds is awaited in prescribed format from SPCBs/ PCCs of Arunachal Pradesh, Gujarat, Haryana, Jharkhand, Karnataka, Madhya Pradesh, and Rajasthan.
9. That the detailed information as received from the SPCBs/ PCCs are enclosed as **Annexure IV**.

**SUBMISSION OF INFORMATION ON EC FUNDS COLLECTED &
LYING DEPOSITED WITH INSURANCE COMPANIES**

10. That as per MoEF&CC communications dated November 14, 2024 and January 03, 2025, M/s. United India Insurance Company Limited (hereinafter referred as UIICL), is the Fund Manager for Environment Relief Fund (hereinafter referred as ERF) Scheme, 2008 (till December 31, 2024). During 2013 – 14 to 2024 – 25, a total amount of Rs. 46,97,30,746/- was deposited as EC fund with UIICL. The year-wise details of receipt of EC funds deposited with UIICL is placed at **Annexure V**. It is submitted that no amount has been utilized from these funds as on September 30, 2024.
11. That with regard to details of Fixed Deposits (hereinafter referred as FDs) placed from the fund along with interest and maturity value, it is informed by the fund manager, that *"The NGT receipts that were received in the dedicated account maintained for the same was place as Fixed Deposits with Nationalized Banks. The total amount remitted to the account was to the tune of Rs.46.97 crores, which were placed as FD's which on maturity was again placed as fresh FD's. The principle amount of the live FD's placed as on date is Rs.53.23 Crores. None of the amount was utilized"*. Details of the FD's are attached herewith **Annexure VI**.
12. That it is humbly submitted that the Environment Relief Fund (Amendment) Scheme, 2024 is notified on December 17, 2024.



**CPCB GUIDELINES FOR UTILIZATION OF EC FUNDS & STATUS
OF FUND UTILIZATION**

13. That the Hon'ble NGT vide order dated January 22, 2019 in the O. A. No 101/2019, titled "CPCB Vs Assam SPCB & Ors" has passed order and permitted utilization of EC funds for the following 11 specific activities,

- i. Development of infrastructure for Air and Water quality surveillance and monitoring for different areas/locations in Delhi NCR and other needed places.
- ii. Remediation of contaminated sites-and for that to develop infrastructure, procurement of equipments, etc. including hiring of Experts/Consultants for specific requirement for remediation of sites, etc.
- iii. Specific investigations and studies with regard to environment and ecology.
- iv. Carrying capacity assessment for ecologically and environmentally sensitive & critical areas, including hiring of Experts/Consultants for specific purpose and period
- v. R & D activities with regard to new technologies, clean technologies, etc.
- vi. Capacity building of scientific and engineering personnel of Central Pollution Control Board and PCBs/PCCs to rejuvenate and protect the environment.
- vii. Augmenting and strengthening of laboratory network in-terms of manpower and logistics.
- viii. Payment of honorarium in compliance of Judicial Orders of the Courts and Tribunal.



- ix. Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.
- x. IEC activities.
- xi. Any other scientific and technical matter which may arise as a contingent matter.

14. That it is humbly submitted that the expenditure is done in the aforementioned 11 specific activities those were allowed by the Hon'ble NGT. The guidelines for the utilization of EC funds were developed by CPCB in April 2019 in OA No. 593 of 2017 (Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors.) which outlines a framework for screening, evaluating, and recommending projects for financial assistance under EC funds within the aforementioned 11 specific activities. The same is being referred since then and is uploaded on Hon'ble NGT website <https://greentribunal.gov.in/guideline-utilization-ec-fund-cpcb-oa-no-593-2017-paryavaran-suraksha-samiti-anr-vs-union-india-ors>. The guidelines were also circulated to all SPCBs & PCCs vide letter dated April 18, 2019 for project proposals for utilization of EC Fund.

15. That it is submitted that the guidelines for the utilization of EC funds included the aforementioned 11 areas for utilization of EC funds as permitted by the Hon'ble Tribunal in OA No.101/2019, however, it does not provide for the utilization of EC funds, imposed for any project or area, for remediation or improvement within that project or area. NGT EC funds imposed for a particular project/area have been used in certain cases for remediation or improvement of environment within that project/ area, for example

- i. In the matter of Restoration of Phuldera drain wherein an amount of Rs. 62.5 Lacs has been utilized (O.A. 738/2018).
- ii. Likewise, in another matter, restoration plan for environment, public health and ground water around Panipat refinery has been



prepared and Rs. 780 Lacs has been released to Haryana SPCB for implementation of the plan (O.A. 299/2013).

16. That it is humbly submitted that the project proposals are received from CPCB, SPCBs and PCCs for financial assistance under NGT EC funds. They are evaluated by the Committee for Evaluation & Recommendation of projects for financial assistance under EC Funds, and based on merit they have been funded from NGT EC. That as on 30.09.2024, 67 projects have been funded from NGT EC funds at a total sanctioned cost of Rs. 223.44 Crores, out of this Rs.67.26 Crores have been utilized and Rs. 134.91 Crores is the committed cost yet to be released towards 28 ongoing projects.
17. The summarised details of utilization of NGT EC funds under the above referred 11 specific activities is placed at Table 2.

Table 2: Utilization of NGT EC funds under 11 specific activities

S.No.	Specific activities for utilization of NGT EC funds	No. of Projects	Total Sanctioned Cost (Rs. Crores)	Amount released till 30.09.24 (Rs. Crores)
1	Development of infrastructure for Air and Water quality surveillance and monitoring for different areas/locations in Delhi NCR and other needed places.	7	38.56	9.06
2	Remediation of contaminated sites-and	1	0.17	0.07



	for that to develop infrastructure, procurement of equipments, etc. including hiring of Experts/Consultants for specific requirement for remediation of sites, etc.			
3	Specific investigations and studies with regard to environment and ecology.	14	12.68	4.8
4	Carrying capacity assessment for ecologically and environmentally sensitive & critical areas, including hiring of Experts/Consultants for specific purpose and period	3	14.26	6.09
5	R & D activities with regard to new technologies, clean technologies, etc.	10	3.51	2.55
6	Capacity building of scientific and engineering personnel of Central Pollution Control Board and PCBs/PCCs to rejuvenate and protect the environment.	3	1.09	0.39
7	Augmenting and strengthening of laboratory network in-terms of manpower and logistics.	14	105.66	33.3



8	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	7	43.84	8.60
9	IEC activities	5	1.88	1.3
10	Any other scientific and technical matter which may arise as a contingent matter and	3	1.78	1.1
	TOTAL	67	223.44	67.26

That the Payment of honorarium in compliance of Judicial Orders of the Courts and Tribunal has also been done on case-to-case basis. The complete list of the above mentioned 67 projects is annexed herewith as **ANNEXURE-VII**.

EXPENDITURE STATEMENT OF NGT EC FUNDS WITH CPCB

18. That as of September 30, 2024, the total funds in the NGT EC 25% and NGT EC 75% accounts is Rs. 255.01 Crores. That out of this, the estimated sum of Rs. 134.91 Crores are committed to 28 ongoing projects and are yet to be released, and that leaving a remaining balance of Rs. 120.1 Crores.

The status of NGT EC funds available with CPCB as on September 30, 2024 is placed at Table 3:

Table 3: Status of NGT EC funds in CPCB as on September 30, 2024



	NGT EC 25% Account (in Cr.)	NGT EC 75% Account (in Cr.)	Total (in Cr.)
Total Amount Received in	128.87	293.50	422.37

account (including interest)			
Expenditure	51.67	15.69	67.36
FD opened on April 18, 2024 as per Hon'ble Supreme Court order in Civil Appeal Diary No(s). 12697/2019	25	75	100
Bank Balance as on September 30, 2024	52.20	202.81	255.01

19. That it is humbly submitted that CPCB has received total amount of ₹128.87 Crores in the NGT EC 25% account and ₹293.50 Crores in the NGT EC 75% account inclusive of bank interest till September 30, 2024 amongst which ₹51.67 Crores and ₹15.69 Crores have been released till September 30, 2024, respectively.
20. That, in compliance with the Hon'ble Supreme Court's direction in Civil Appeal Diary No. 12697/2019, ₹100 crores has been deposited to an interest-bearing Fixed Deposit Receipt for a one-year period with an auto-renewal clause. Therefore, the balance as on September 30, 2024 in NGT EC 25% account is ₹52.20 Crores and in NGT EC 75% account is ₹202.81 Crores.
21. That further, in pursuant to the orders of the Hon'ble NGT in specific cases, 23 specific purpose accounts have been opened. The amount deposited as on September 30, 2024 is Rs. 195.56 Crores (including interest), of which Rs. 11.33 Crores have been released. The balance as on September 30, 2024 in specific purpose accounts is ₹184.22 Crores. The details of funds available in 23 specific purpose accounts is placed at **Annexure VIII**.



22. That the answering Respondent thus craves the leave of the Hon'ble Tribunal to take the present status on record.
23. That the contents of the above paragraphs are true and correct on the basis of the information as derived from official records, and that nothing material has been concealed therefrom

PRAYER

In view of the above submissions, it is therefore humbly prayed to the Hon'ble Tribunal to pass the following orders:-

To allow and continue of utilization of NGT Environmental Compensation (EC) funds in the areas where the EC funds are currently being utilized in accordance with the orders dated January 22, 2019 of Hon'ble NGT passed in O.A. No 101/2019 titled "CPCB Vs Assam SPCB & Ors" and Order dated April 20, 2017 passed in OA No. 24/2011 titled Samir Mehta Vs Union of India & Ors respectively.

Or pass any other further order as this Hon'ble Tribunal may deems fit and proper in the facts and circumstances of the present case, in the interest of justice.



(Garima Sharma)
Scientist-E
Central Pollution Control Board

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 638 OF 2023

IN THE MATTER OF:-

'News item titled "Feeling anxious? Toxic air could be to blame"
appearing in Times of India dated 10.10.2023'

AFFIDAVIT

I, **Garima Sharma** working as Scientist 'E' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 2 in the above matter, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.

2. That the accompanying response may be read part and parcel of the present affidavit.

3. That the accompanying response has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the



same are read over and explained to me and are not repeated herein for the sake of brevity.



VERIFICATION

20 JAN 2025

Verified at New Delhi on this day of _____ 2025 that the contents of the above are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis- stated.



ATTESTED

NOTARY PUBLIC
GOVT. OF INDIA

20 JAN 2025

Garima Sharma

गरिम शर्मा / Garima Sharma
वैज्ञानिक 'ई' / Scientist 'E'

केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Garima Sharma

DEPONENT

गरिम शर्मा / Garima Sharma
वैज्ञानिक 'ई' / Scientist 'E'

केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Item Nos. 21 to 23

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 638/2023

News Item titled "Feeling anxious? Toxic air could be to blame" appearing in Times of India dated 10.10.2023

WITH

Original Application No. 658/2023

News Item titled "Delhi Chennai studies hint at pollution link to diabetes" appearing in Times of India dated 10.10.2023

WITH

Original Application No. 154/2024

News Item title "Doctors flag rising heart attack cases among young Delhities during winter" appearing in The Millennium Postdated 08.01.2024

Date of hearing: 26.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Mr. Raj Kumar, Adv. for CPCB
Mr. Amit Singh Chauhan, Ms. Shikha Chauhan, Mr. Neelmani Guha &
Ms. Shaima Masood, Advs. for CPCB (Through VC)
Mr. Shlok Chandra & Mr. Sankalp Sharma, Advs. for MoEF & CC
(Through VC) Mr. Akshit Gupta, Advs. for ICMR
Ms. Jyoti Mendiratta & Ms. Ananya Bashuda, Advs. for GNCTD (Through VC)

ORDER

1. Learned Counsel for the CPCB seeks time to examine the guidelines framed by the CPCB for utilization of the EC amount and also to ascertain if as per the said guidelines, the EC imposed for any project or any area is to be utilised for remediation/improvement in that area or project.

2. The CPCB is also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form.

3. List on 21.01.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

September 26, 2024
O.A. No. 638/2023, 658/2023 & 154/2024
A..



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

CP/37/2024-RnD-HO-CPCB-HO

October 28, 2024

MOST URGENT
NGT MATTER

To,

<Member Secretaries of all SPCBs and PCCs>

Sub.: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs – reg.

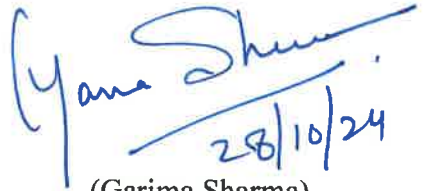
Ref.: Email dated October 25, 2024 enclosing NGT Order dated October 03, 2024 in O.A. 638/2023

Sir / Madam,

I am directed to forward the order of Hon'ble NGT dated September 26, 2024 passed in O.A. No. 638/2023, directing disclosure of information about EC funds collected and lying deposited with different PCBs/PCCs. The relevant portion is reproduced herewith, *"The CPCB is also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form"*. A copy of the said order is enclosed herewith for ready reference.

In accordance with this directive, it is requested to submit the details regarding EC Funds updated as of September 30, 2024 in the attached format to vinay.cpcb@gov.in with copy to mscb.cpcb@nic.in by **November 20, 2024**, for compilation and filing in the Tribunal.

Yours Faithfully,


28/10/24
(Garima Sharma)

Encl.: As above

AS & Head R & D

For any clarification, please contact Sh. Vinay, ScB - 8368281237
CPCB

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

Copy to,

1. The Chairmen, SPCBs & PCCs
2. PS to CCB : For kind information to CCB please
3. PS to MS : For kind information to MS please
4. The Regional Directors, CPCB : With request to follow up with the SPCBs/PCCs in jurisdiction

List of all the State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs)

1.	The Member Secretary Andhra Pradesh Pollution Control Board D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010, Andhra Pradesh	2.	The Member Secretary Arunachal Pradesh Pollution Control Board Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun- 791110, Arunachal Pradesh
3.	The Member Secretary Assam Pollution Control Board Bamunimaiden, Guwahati – 781021 Assam	4.	The Member Secretary Andaman & Nicobar Pollution Control Committee Dept. Of Sc. and Technology Dollygunj Van Sadan, Haddo P.O. Port Blair– 744 102, Andaman & Nicobar
5.	The Member Secretary Bihar Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2 Patliputra Industrial Area, Patliputra, Patna-800023, Bihar	6.	The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Pin: 160 019, Chandigarh
7.	The Member Secretary Chhattisgarh Environment Conservation Board Paryavas Bhawan, North Block Sector-19, Naya Raipur-490099, Chhattisgarh	8.	The Member Secretary Daman, Diu & Dadra & Nagar Haveli Pollution Control Committee Fort Area, Court Compound, Moti Daman- 396220, Daman
9.	The Member Secretary Delhi Pollution Control Committee 4 th Floor, ISBT Building, Kashmiri Gate, Pin: 110006, Delhi	10.	The Member Secretary Gujarat Pollution Control Board Paryavaran Bhawan, Sector 10-A, Gandhi Nagar– 382010, Gujarat
11.	The Member Secretary Goa Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez- 403511, Goa	12.	The Member Secretary Haryana Pollution Control Board C-11, Sector-6 Panchkula Haryana-134 109, Chandigarh
13.	The Member Secretary Himachal Pradesh Pollution Control Board Paryavaran Bhawan, Phase-III, Below BCS, New Shimla – 171 009, Himachal Pradesh	14.	The Member Secretary Jharkhand State Pollution Control Board T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004, Jharkhand
15.	The Member Secretary J&K Pollution Control Board, Parivesh Bhawan, Shiekh-ul- Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K)	16.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana, 1 st to 5 th Floor 49, Church Street, Bengaluru – 560 001, Karnataka
17.	The Member Secretary Ladakh Pollution Control Committee, Skara Yokma, near KBR Airport, UT of Ladakh	18.	The Member Secretary Kerala Pollution Control Board Pattom Palace, P.O. Thiruvananthapuram– 695 004, Kerala
19.	The Member Secretary Lakshadweep Pollution Control Committee Lakshadweep Administration, Dept. of Science and Technology & Environment Kavaratti Island-682 555, Lakshadweep	20.	The Member Secretary Maharashtra Pollution Control Board Kalptaru Point, 2 nd - 4 th Floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumba – 400 022, Maharashtra

21.	The Member Secretary Madhya Pradesh Pollution Control Board Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal – 462 016, Madhya Pradesh	22.	The Member Secretary Manipur Pollution Control Board Near Imphal West D.C. Office Complex, Lamphelpat, Imphal– 795 004, Manipur
23.	The Member Secretary Meghalaya Pollution Control Board Arden, Lumpyngngad, Shillong– 793 014, Meghalaya	24.	The Member Secretary Mizoram Pollution Control Board New Secretariat Complex, Khatla, Thlanmual Peng, Aizawl– 796001, Mizoram
25.	The Member Secretary Nagaland Pollution Control Board Signal Point, Dimapur- 797112, Nagaland	26.	The Member Secretary State Pollution Control Board, Odisha Paribesh Bhawan, A-118, Nilakantha Nagar, Unit-VIII, Bhubaneswar– 751 012, Odisha
27.	The Member Secretary Puducherry Pollution Control Committee Department of Science, Technology and Environment III rd Floor, PHB Building, 5, Anna Nagar– 605005, Puducherry	28.	The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala– 147 001, Punjab
29.	The Member Secretary Rajasthan Pollution Control Board 4, Institutional Area, Jhalana Doongri Jaipur – 302 004, Rajasthan	30.	The Member Secretary Sikkim Pollution Control Board Forest, Environment Wildlife Management Department, Government of Sikkim, Forest Secretariat Annex I, Ground Floor, Deorali, Gangtok -737102, East Sikkim
31.	The Member Secretary Tamil Nadu Pollution Control Board No. 76, Mount Salai Guindy, Chennai – 600 032, Tamil Nadu	32.	The Member Secretary Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad – 500018, Telangana
33.	The Member Secretary Tripura Pollution Control Board, Parivesh Bhawan, Pandit Nehru Complex, Gorkhabasti P.O. Kunjaban, Agartala– 799 006, Tripura	34.	The Member Secretary Uttar Pradesh Pollution Control Board Building No TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010, Uttar Pradesh
35.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 46B, IT Park, Sahastradhara Road, Dehradun–248001 Uttarakhand	36.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City, Calcutta- 700106 West Bengal

LIST OF REGIONAL DIRECTORATE OFFICES, CPCB

Sl. No.	Regional Directorate Addresses
1.	The Regional Directorate Central Pollution Control Board Ground Floor, PICUP Bhawan Vibhuti Khand, Gomti Nagar Lucknow - 226 010
2.	The Regional Directorate Central Pollution Control Board 1 st & 2 nd Floors, Nisarga Bhavan A-Block, Thimmaiah Main Road 7 th D Cross, Shivanagar, Opp. Pushpanjali Theatre, Bangalore –560 010
3.	The Regional Directorate Central Pollution Control Board South end Conclave, Block-502, 5 th & 6 th Floors 1582, Razidanga, Main Road Kolkata - 700 107
4.	The Regional Directorate Central Pollution Control Board Parivesh Bhawan Opp. VMC Ward Office No. 10, Subhanpura, Vadodara-390 023
5.	The Regional Directorate Central Pollution Control Board Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal – 462 016
6.	The Regional Directorate Central Pollution Control Board "TUM-SIR". Lower Motinagar Near Fire Brigade H.Q., Shillong - 793 014
7.	The Regional Directorate Central Pollution Control Board Second Floor, 77-A, South Avenue Road, Ambattur Industrial Estate, Chennai, Tamilnadu-600058

Item Nos. 21 to 23

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 638/2023

News Item titled "Feeling anxious? Toxic air could be to blame" appearing in Times of India dated 10.10.2023

WITH

Original Application No. 658/2023

News Item titled "Delhi Chennai studies hint at pollution link to diabetes" appearing in Times of India dated 10.10.2023

WITH

Original Application No. 154/2024

News Item title "Doctors flag rising heart attack cases among young Delhities during winter" appearing in The Millennium Postdated 08.01.2024

Date of hearing: 26.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Mr. Raj Kumar, Adv. for CPCB
Mr. Amit Singh Chauhan, Ms. Shikha Chauhan, Mr. Neelmani Guha &
Ms. Shaima Masood, Advs. for CPCB (Through VC)
Mr. Shlok Chandra & Mr. Sankalp Sharma, Advs. for MoEF & CC
(Through VC) Mr. Akshit Gupta, Advs. for ICMR
Ms. Jyoti Mendiratta & Ms. Ananya Bashuda, Advs. for GNCTD (Through VC)

ORDER

1. Learned Counsel for the CPCB seeks time to examine the guidelines framed by the CPCB for utilization of the EC amount and also to ascertain if as per the said guidelines, the EC imposed for any project or any area is to be utilised for remediation/improvement in that area or project.

2. The CPCB is also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form.

3. List on 21.01.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

September 26, 2024
O.A. No. 638/2023, 658/2023 & 154/2024
A..

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board:

A1) Total Environmental Compensation Funds Collected: Rs.

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1			
2			
.....So on			
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs.....

B1) Total Environmental Compensation Funds Utilized: Rs.

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	

5	Research & Development activities	• • •	• • •	
6	Capacity building	• • •	• • •	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• • •	• • •	
8	Lab strengthening	• • •	• • •	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	• • •	• • •	
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Rs.....

c) Details of amount unspent as on September 30, 2024: Rs

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	
Designation	:	
Mobile No.	:	
Email ID	:	

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237

IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Me <ramandeep.cpcb@gov.in>

Tue, 29 Oct 2024 2:13:29 PM +0530 •

To "dirind.and" <dirind.and@nic.in>, "dstandamans" <dstandamans@gmail.com>, "Member Secretary APPCB" <membersecy@appcb.gov.in>, "arunachalspcb" <arunachalspcb@gmail.com>, "membersecretary" <membersecretary@pcbassam.org>, "Member Secretary" <msbspceb@bih@gov.in>, "grievance" <grievance@bspceb.in>, "Vivek Pandey" <cpcc-chd@nic.in>, "hocecb" <hocecb@gmail.com>, "pccdddnh" <pccdddnh@gmail.com>, "Finance Secretary DNH and DD" <fs-dmn-dd@nic.in>, "collector daman dd" <collector_daman_dd@nic.in>, "Dr. K.S Jayachandran" <msdpcc@nic.in>, "Member Secretary GSPCB" <ms-gspcb.goa@nic.in>, "membersecretarygpcb" <membersecretarygpcb@gmail.com>, "ms-gpcb" <ms-gpcb@gujarat.gov.in>, "hspcbms" <hspcbms@gmail.com>, "mspcb-hp" <mspcb-hp@nic.in>, "mshppcb" <mshppcb@gmail.com>, "membersecretaryjkspcb" <membersecretaryjkspcb@gmail.com>, "RAMESH KUMAR" <jk100@ifs.nic.in>, "Member Secy JKPC" <membersecy.pcb@jk.gov.in>, "ranchijspcb" <ranchijspcb@gmail.com>, "ROR MoEFCC" <ro.ranchi-mef@gov.in>, "Pollution Control Committee" <pcc-dnhdd@ddd.gov.in>

Cc "Chairman CPCB" <ccb.cpcb@nic.in>, "MS, CPCB" <mscb.cpcb@nic.in>, "secretaryuddm" <secretaryuddm@gmail.com>, "Chairman APPCB" <chairman@appcb.gov.in>, "CEE, APPCB" <chiefengineer@appcb.gov.in>, "pa chairman" <pa_chairman@pcb.ap.gov.in>, "arunachalspcb" <arunachalspcb@gmail.com>, "chairman" <chairman@pcbassam.org>, "chairmanbspceb bihar" <chairmanbspceb_bihar@gov.in>, "Chairman BSPCB" <chairmanbspceb-bih@gov.in>, "Vivek Pandey" <cpcc-chd@nic.in>, "Nitin Kumar Yadav" <hs-chd@nic.in>, "Sangeeta bhole" <henv.cg@nic.in>, "fs-dmn-diu" <fs-dmn-diu@nic.in>, "CHAIRMAN DPCC" <chdpcc@nic.in>, "Chairman GSPCB" <chairman-gspcb.goa@nic.in>, "mkpatil64" <mkpatil64@gmail.com>, "chairman-gpcb" <chairman-gpcb@gujarat.gov.in>, "gpcbchairman" <gpcbchairman@gmail.com>, "hspcbho" <hspcbho@gmail.com>, "chairmanpcbhp" <chairmanpcbhp@gmail.com>, "Mr Onkar Chand Sharma" <revsecy-hp@nic.in>, "chairman87jkspcb" <chairman87jkspcb@gmail.com>, "ranchijspcb" <ranchijspcb@gmail.com>, "ajayrastogi1963" <ajayrastogi1963@gmail.com>, "Sh Vinay" <vinay.cpcb@gov.in>, "Garima Sharma" <garima.cpcb@nic.in>

Respected Sir/Madam,

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Editable format is attached herewith for filling information, please.

Regards,

रमनदीप कौशिक / Ramandeep Kaushik

वैज्ञानिक 'ख' / Scientist 'B'

अनुसंधान और विकास प्रभाग / Research and Development Division

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

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IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

ME Me <ramandeep.cpcb@gov.in>
 Tue, 29 Oct 2024 2:19:18 PM +0530 •

To "Member Secretary KSPCB" <ms@kspcb.gov.in>, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Yathish M G" <ho@kspcb.gov.in>, "Sheela A.M" <ms.kspcb@gov.in>, "lakshadweppcc" <lakshadweppcc@gmail.com>, "membersecretarylpcc" <membersecretarylpcc@gmail.com>, "ms msoffice" <ms-mppcb@mp.gov.in>, "ms" <ms@mpcb.gov.in>, "Member Secretary of Meghalaya State Pollution Control Board" <memsecy.spcb-meg@gov.in>, "megspcb" <megspcb@rediffmail.com>, "duhawma15" <duhawma15@yahoo.com>, "npcb2" <npcb2@yahoo.com>, "hukato07" <hukato07@gmail.com>, "membersecretary" <membersecretary@ospboard.org>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc@py.gov.in>, "Member Secretary PPCB" <msppcb@punjab.gov.in>, "msppcb" <msppcb@gmail.com>

Cc "Chairman Karnataka State Pollution Control Board" <chairman@kspcb.gov.in>, "CHAIRMAN KSPCB" <chn.kspcb@gov.in>, "Advisor to the Administrator UTL" <lk-advisor@gov.in>, "Director, S&T" <lk-dst@nic.in>, "Pentani Jagan" <cpcb.bhopal@gov.in>, "Chandra Babu Jathikartha" <jcb.cpcb@nic.in>, "R D Chandigarh, CPCB" <rdchandigarh.cpcb@nic.in>, "VARALAXMI HOSOUR DEVAIAH" <vlaxmi.cpcb@nic.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, "D K Soni" <dksoni.cpcb@nic.in>, "Pratik Bharne" <pratik.cpcb@gov.in>, "CPCB, Pune" <rdpune.cpcb@gov.in>, "Mantu Kumar Choudhury" <mkc.cpcb@gov.in>, "PRASOON GARGAVA" <prasoon.cpcb@nic.in>, "CPCB Agra" <poagra.cpcb@nic.in>, "Ankur Tiwary" <ankur.cpcb@nic.in>, "chairman chairmanoffice" <chairman-mppcb@mp.gov.in>, "chairman" <chairman@mpcb.gov.in>, "radhakishore888" <radhakishore888@gmail.com>, "megspcb" <megspcb@rediffmail.com>, "MPCB" <mpcb@mizoram.gov.in>, "npcb2" <npcb2@yahoo.com>, "chairman" <chairman@ospboard.org>, "paribesh1" <paribesh1@ospboard.org>, "Secretary Transport, Puducherry" <secytran@py.gov.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>, "Sh Vinay" <vinay.cpcb@gov.in>

Reading 2 / 2

Respected Sir/Madam,

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Editable format is attached herewith for filling information, please.

Regards,

रमनदीप कौशिक / Ramandeep Kaushik

वैज्ञानिक 'ख' / Scientist 'B'

अनुसंधान और विकास प्रभाग / Research and Development Division

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

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IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

ME Me <ramandeep.cpcb@gov.in>
 Tue, 29 Oct 2024 2:24:29 PM +0530 •

To "membersecretary" <membersecretary@ospboard.org>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc@py.gov.in>, "Member Secretary PPCB" <msppcb@punjab.gov.in>, "msppcb" <msppcb@gmail.com>, "Member Secretary" <member-secretary@rpcb.nic.in>, "drgopalpradhan" <drgopalpradhan@gmail.com>, "spcbsikkim" <spcbsikkim@gmail.com>, "MS TNPCB" <memsec@tnpcb.gov.in>, "Dr. Buddhaprakash Jyothi" <ms-tspcb@telangana.gov.in>, "tripuraspcb" <tripuraspcb@gmail.com>, "bishuk5" <bishuk5@gmail.com>, "Tripura State Pollution Control Board" <hoospcb-tr@gov.in>, "ms" <ms@uppcb.in>, "msukpcb" <msukpcb@yahoo.com>, "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>

Cc "chairman" <chairman@ospboard.org>, "paribesh1" <paribesh1@ospboard.org>, "pcplg" <pcplg@nic.in>, "Secretary Transport, Puducherry" <secytran@py.gov.in>, "Pondicherry Pollution Control Committee Pondicherry" <ppcc.pon@nic.in>, "Chairman PPCB" <chairman.ptl.ppcb@punjab.gov.in>, "chairmanppcb" <chairmanppcb@yahoo.co.in>, "Chairperson" <chairperson@rpcb.nic.in>, "spcbsikkim" <spcbsikkim@gmail.com>, "Chairperson TNPCB" <chairman@tnpcb.gov.in>, "Rajiv Sharma" <chief.advisor@telangana.gov.in>, "bagarwala00" <bagarwala00@gmail.com>, "chairman" <chairman@uppcb.in>, "Secretary Forest" <secy-for-ua@nic.in>, "KALYAN RUDRA" <chrnmn.wbpcb-wb@bangla.gov.in>, "rudra kalyan" <rudra.kalyan@gmail.com>, "Garima Sharma" <garima.cpcb@nic.in>, "Sh Vinay" <vinay.cpcb@gov.in>

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केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

498

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

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CP/37/2024-RnD-HO-CPCB-HO-01

November 20, 2024

MOST URGENT-NGT MATTER

Reminder-I

To,

<Member Secretaries of all SPCBs and PCCs>

Sub.: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs – reg.


Ref.: Letter No. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 enclosing NGT Order dated September 26, 2024 in O.A. 638/2023 and Standard Format for providing information

Sir / Madam,

This is in reference to the CPCB vide letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format by November 20, 2024, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

However, **the information is still awaited**. Therefore, it is once again requested to provide the information at the earliest to ensure timely compilation and filing in the Tribunal.

Yours Faithfully,


(Garima Sharma)
AS & Head R & D

Copy to,

1. The Chairmen, SPCBs & PCCs
2. PS to CCB : For kind information to CCB please
3. PS to MS : For kind information to MS please
4. The Regional Directors, CPCB : With request to follow up with the SPCBs /PCCs in jurisdiction

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

List of all the State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs)

1.	The Member Secretary Andhra Pradesh Pollution Control Board D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010, Andhra Pradesh	2.	The Member Secretary Arunachal Pradesh Pollution Control Board Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun- 791110, Arunachal Pradesh
3.	The Member Secretary Assam Pollution Control Board Bamunimaiden, Guwahati – 781021 Assam	4.	The Member Secretary Andaman & Nicobar Pollution Control Committee Dept. Of Sc. and Technology Dollygunj Van Sadan, Haddo P.O. Port Blair– 744 102, Andaman & Nicobar
5.	The Member Secretary Bihar Pollution Control Board Parivesh Bhawan, Plot No. NS-B/2 Patliputra Industrial Area, Patliputra, Patna-800023, Bihar	6.	The Member Secretary Chandigarh Pollution Control Committee Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Pin: 160 019, Chandigarh
7.	The Member Secretary Chhattisgarh Environment Conservation Board Paryavas Bhawan, North Block Sector-19, Naya Raipur-490099, Chhattisgarh	8.	The Member Secretary Daman, Diu & Dadra & Nagar Haveli Pollution Control Committee Fort Area, Court Compound, Moti Daman- 396220, Daman
9.	The Member Secretary Delhi Pollution Control Committee 4 th Floor, ISBT Building, Kashmiri Gate, Pin: 110006, Delhi	10.	The Member Secretary Gujarat Pollution Control Board Paryavaran Bhawan, Sector 10-A, Gandhi Nagar– 382010, Gujarat
11.	The Member Secretary Goa Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez- 403511, Goa	12.	The Member Secretary Haryana Pollution Control Board C-11, Sector-6 Panchkula Haryana-134 109, Chandigarh
13.	The Member Secretary Himachal Pradesh Pollution Control Board Paryavaran Bhawan, Phase-III, Below BCS, New Shimla – 171 009, Himachal Pradesh	14.	The Member Secretary Jharkhand State Pollution Control Board T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004, Jharkhand
15.	The Member Secretary J&K Pollution Control Board, Parivesh Bhawan, Shiekh-ul- Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K)	16.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana, 1 st to 5 th Floor 49, Church Street, Bengaluru – 560 001, Karnataka
17.	The Member Secretary Ladakh Pollution Control Committee, Skara Yokma, near KBR Airport, UT of Ladakh	18.	The Member Secretary Kerala Pollution Control Board Pattom Palace, P.O. Thiruvananthapuram– 695 004, Kerala
19.	The Member Secretary Lakshadweep Pollution Control Committee Lakshadweep Administration, Dept. of Science and Technology & Environment Kavaratti Island-682 555, Lakshadweep	20.	The Member Secretary Maharashtra Pollution Control Board Kalptaru Point, 2 nd - 4 th Floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumba – 400 022, Maharashtra

21.	The Member Secretary Madhya Pradesh Pollution Control Board Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal – 462 016, Madhya Pradesh	22.	The Member Secretary Manipur Pollution Control Board Near Imphal West D.C. Office Complex, Lamphelpat, Imphal– 795 004, Manipur
23.	The Member Secretary Meghalaya Pollution Control Board Arden, Lumpyngngad, Shillong– 793 014, Meghalaya	24.	The Member Secretary Mizoram Pollution Control Board New Secretariat Complex, Khatla, Thlanmual Peng, Aizawl– 796001, Mizoram
25.	The Member Secretary Nagaland Pollution Control Board Signal Point, Dimapur- 797112, Nagaland	26.	The Member Secretary State Pollution Control Board, Odisha Paribesh Bhawan, A-118, Nilakantha Nagar, Unit-VIII, Bhubaneswar– 751 012, Odisha
27.	The Member Secretary Puducherry Pollution Control Committee Department of Science, Technology and Environment III rd Floor, PHB Building, 5, Anna Nagar– 605005, Puducherry	28.	The Member Secretary Punjab Pollution Control Board Vatavaran Bhawan, Nabha Road Patiala– 147 001, Punjab
29.	The Member Secretary Rajasthan Pollution Control Board 4, Institutional Area, Jhalana Doongri Jaipur – 302 004, Rajasthan	30.	The Member Secretary Sikkim Pollution Control Board Forest, Environment Wildlife Management Department, Government of Sikkim, Forest Secretariat Annex I, Ground Floor, Deorali, Gangtok -737102, East Sikkim
31.	The Member Secretary Tamil Nadu Pollution Control Board No. 76, Mount Salai Guindy, Chennai – 600 032, Tamil Nadu	32.	The Member Secretary Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanathnagar Hyderabad – 500018, Telangana
33.	The Member Secretary Tripura Pollution Control Board, Parivesh Bhawan, Pandit Nehru Complex, Gorkhabasti P.O. Kunjaban, Agartala– 799 006, Tripura	34.	The Member Secretary Uttar Pradesh Pollution Control Board Building No TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010, Uttar Pradesh
35.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 46B, IT Park, Sahastradhara Road, Dehradun–248001 Uttarakhand	36.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City, Calcutta- 700106 West Bengal

LIST OF REGIONAL DIRECTORATE OFFICES, CPCB

Sl. No.	Regional Directorate Addresses
1.	The Regional Directorate Central Pollution Control Board Ground Floor, PICUP Bhawan Vibhuti Khand, Gomti Nagar Lucknow - 226 010
2.	The Regional Directorate Central Pollution Control Board 1 st & 2 nd Floors, Nisarga Bhavan A-Block, Thimmaiah Main Road 7 th D Cross, Shivanagar, Opp. Pushpanjali Theatre, Bangalore –560 010
3.	The Regional Directorate Central Pollution Control Board South end Conclave, Block-502, 5 th & 6 th Floors 1582, Razidanga, Main Road Kolkata - 700 107
4.	The Regional Directorate Central Pollution Control Board Parivesh Bhawan Opp. VMC Ward Office No. 10, Subhanpura, Vadodara-390 023
5.	The Regional Directorate Central Pollution Control Board Paryavaran Parisar, Sector E-5, Arera Colony, Bhopal – 462 016
6.	The Regional Directorate Central Pollution Control Board "TUM-SIR". Lower Motinagar Near Fire Brigade H.Q., Shillong - 793 014
7.	The Regional Directorate Central Pollution Control Board Second Floor, 77-A, South Avenue Road, Ambattur Industrial Estate, Chennai, Tamilnadu-600058

Re: REMINDER: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds



Me <vinay.cpcb@gov.in>

Wed, 20 Nov 2024 3:44:22 PM +0530 •

To "Member Secretary

APPCB" <membersecy@appcb.gov.in>, "arunachalspcb" <arunachalspcb@gmail.com>, "membersecretary" <membersecretary@pcbassam.org>, "Member Secretary" <msbspcb-bih@gov.in>, "grievance" <grievance@bspcb.in>, "Vivek Pandey" <cpcc-chd@nic.in>, "hocecb" <hocecb@gmail.com>, "pccdddnh" <pccdddnh@gmail.com>, "Finance Secretary DNH and DD" <fs-dmn-dd@nic.in>, "collector daman dd" <collector_daman_dd@nic.in>, "Dr. K.S Jayachandran" <msdpcc@nic.in>, "Member Secretary GSPCB" <ms-gspcb.goa@nic.in>, "membersecretarygpcb" <membersecretarygpcb@gmail.com>, "hspcbms" <hspcbms@gmail.com>, "mspcb-hp" <mspcb-hp@nic.in>, "mshppcb" <mshppcb@gmail.com>, "membersecretaryjkspcb" <membersecretaryjkspcb@gmail.com>, "RAMESH KUMAR" <jk100@ifs.nic.in>, "Member Secy JKPC" <membersecy.pcb@jk.gov.in>, "ms-gpcb" <ms-gpcb@gujarat.gov.in>, "ranchijspcb" <ranchijspcb@gmail.com>, "ROR MoEFCC" <ro.ranchi-mef@gov.in>, "Pollution Control Committee" <pcc-dnhdd@ddd.gov.in>

Cc "Chairman CPCB" <ccb.cpcb@nic.in>, "MS, CPCB" <mscb.cpcb@nic.in>, "secretaryuddm" <secretaryuddm@gmail.com>, "Chairman APPCB" <chairman@appcb.gov.in>, "CEE, APPCB" <chiefengineer@appcb.gov.in>, "pa chairman" <pa_chairman@pcb.ap.gov.in>, "chairman" <chairman@pcbassam.org>, "chairmanbspcb bihar" <chairmanbspcb_bihar@gov.in>, "Chairman BSPCB" <chairmanbspcb-bih@gov.in>, "Nitin Kumar Yadav" <hs-chd@nic.in>, "Sangeeta bhola" <henv.cg@nic.in>, "fs-dmn-diu" <fs-dmn-diu@nic.in>, "CHAIRMAN DPCC" <chdpcc@nic.in>, "Chairman GSPCB" <chairman-gspcb.goa@nic.in>, "mkpatil64" <mkpatil64@gmail.com>, "chairman-gpcb" <chairman-gpcb@gujarat.gov.in>, "gpcbchairman" <gpcbchairman@gmail.com>, "hspcbho" <hspcbho@gmail.com>, "chairmanpcbhp" <chairmanpcbhp@gmail.com>, "Mr Onkar Chand Sharma" <revsecy-hp@nic.in>, "chairman87jkspcb" <chairman87jkspcb@gmail.com>, "ajayrastogi1963" <ajayrastogi1963@gmail.com>, "Garima Sharma" <garima.cpcb@nic.in>, "Tulika Saha" <tulika.cpcb@gov.in>

Reading 6 / 8

Respected Sir / Madam,

I am directed to forward a reminder letter attached herewith which is in reference to the CPCB vide letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format by November 20, 2024, in compliance of Hon'ble NGT order dated September 26,

2024 in O.A. No. 638/2023.

However, **the information is still awaited**. Therefore, it is once again requested to provide the information **at the earliest** to ensure timely compilation and filing in the Tribunal.

Regards,

विनय / Vinay

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: vinay.cpcb@gov.in, Mob.: 8368281237

---- On Tue, 29 Oct 2024 14:13:27 +0530 **RAMANDEEP KAUSHIK**
<ramandeep.cpcb@gov.in> wrote ---



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Re: GENTLE REMINDER: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Me <vinay.cpcb@gov.in>

Wed, 20 Nov 2024 3:39:15 PM +0530 •

- To "msppcb" <msppcb@gmail.com>, "Member Secretary" <member-secretary@rpcb.nic.in>, "drgopalpradhan" <drgopalpradhan@gmail.com>, "spcsikkim" <spcsikkim@gmail.com>, "MS TNPCB" <memsec@tnpcb.gov.in>, "Dr. Buddhaprakash Jyothi" <ms-tspcb@telangana.gov.in>, "tripuraspcb" <tripuraspcb@gmail.com>, "bishuk5" <bishuk5@gmail.com>, "Tripura State Pollution Control Board" <hoospcb-tr@gov.in>, "ms" <ms@uppcb.in>, "msukpcb" <msukpcb@yahoo.com>, "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>
- Cc "pcplg" <pcplg@nic.in>, "Chairman PPCB" <chairman.ptl.ppcb@punjab.gov.in>, "chairmanppcb" <chairmanppcb@yahoo.co.in>, "Chairperson" <chairperson@rpcb.nic.in>, "Chairperson TNPCB" <chairman@tnpcb.gov.in>, "Rajiv Sharma" <chief.advisor@telangana.gov.in>, "bagarwala00" <bagarwala00@gmail.com>, "chairman" <chairman@uppcb.in>, "Secretary Forest" <secy-for-ua@nic.in>, "KALYAN RUDRA" <chrnm.wbpcb-wb@bangla.gov.in>, "rudra kalyan" <rudra.kalyan@gmail.com>, "Garima Sharma" <garima.cpcb@nic.in>, "Tulika Saha" <tulika.cpcb@gov.in>, "Chairman CPCB" <ccb.cpcb@nic.in>, "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "Kamal Kumar" <kamalkumar.cpcb@nic.in>

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वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032



506

Email: vinay.cpcb@gov.in, Mob.: 8368281237

----- On Tue, 29 Oct 2024 14:24:27 +0530 **RAMANDEEP KAUSHIK**
<ramandeep.cpcb@gov.in> wrote ---



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Re: REMINDER: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Me <vinay.cpcb@gov.in>

Wed, 20 Nov 2024 3:42:40 PM +0530 •

To "Member Secretary KSPCB" <ms@kspcb.gov.in>, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Yathish M G" <ho@kspcb.gov.in>, "Sheela A.M" <ms.kspcb@gov.in>, "lakshadweppcc" <lakshadweppcc@gmail.com>, "ms msoffice" <ms-mppcb@mp.gov.in>, "Member Secretary of Meghalaya State Pollution Control Board" <memsecy.spcb-meg@gov.in>, "megspcb" <megspcb@rediffmail.com>, "duhawma15" <duhawma15@yahoo.com>, "npcb2" <npcb2@yahoo.com>, "hukato07" <hukato07@gmail.com>, "membersecretary" <membersecretary@ospcb.org>, "Member Secretary PPCB" <msppcb@punjab.gov.in>, "msppcb" <msppcb@gmail.com>, "ms" <ms@mpcb.gov.in>, "Pollution Board" <pcb-man@nic.in>

Cc "CHAIRMAN KSPCB" <chn.kspcb@gov.in>, "Advisor to the Administrator UTL" <lk-advisor@gov.in>, "Director, S&T" <lk-dst@nic.in>, "Pentani Jagan" <cpcb.bhopal@gov.in>, "Chandra Babu Jathikartha" <jcb.cpcb@nic.in>, "R D Chandigarh, CPCB" <rdchandigarh.cpcb@nic.in>, "VARALAXMI HOSOUR DEVAIAH" <vlaxmi.cpcb@nic.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, "D K Soni" <dksoni.cpcb@nic.in>, "Pratik Bharne" <pratik.cpcb@gov.in>, "CPCB, Pune" <rdpune.cpcb@gov.in>, "Mantu Kumar Choudhury" <mkc.cpcb@gov.in>, "PRASOON GARGAVA" <prasoon.cpcb@nic.in>, "CPCB Agra" <poagra.cpcb@nic.in>, "Ankur Tiwary" <ankur.cpcb@nic.in>, "chairman chairmanoffice" <chairman-mppcb@mp.gov.in>, "chairman" <chairman@mpcb.gov.in>, "radhakishore888" <radhakishore888@gmail.com>, "Garima Sharma" <garima.cpcb@nic.in>, "Chairman Karnataka State Pollution Control Board" <chairman@kspcb.gov.in>, "MPCB" <mpcb@mizoram.gov.in>

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I am directed to forward a reminder letter attached herewith which is in reference to the CPCB vide letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format by November 20, 2024, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

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Regards,

विनय / Vinay

508

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: vinay.cpcb@gov.in, Mob.: 8368281237

---- On Tue, 29 Oct 2024 14:19:17 +0530 **RAMANDEEP KAUSHIK**
<ramandeep.cpcb@gov.in> wrote ---



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

CP/37/2024-RnD-HO-CPCB-HO-04

November 29, 2024

MOST URGENT-NGT MATTER

Reminder-II

To,

<As per the list attached>

Sub.: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs – reg.


Ref.: Letter No. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 enclosing NGT Order dated September 26, 2024 in O.A. 638/2023 & Reminder Letter-I No. CP/37/2024-RnD-HO-CPCB-HO-01 dated November 20, 2024

Sir / Madam,

This is in reference to the CPCB vide letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 and Reminder letter no. CP/37/2024-RnD-HO-CPCB-HO-01 dated November 20, 2024 wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

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Yours Faithfully,


(Garima Sharma)
AS & Head R & D

Copy to,

1. The Chairmen of the concerned SPCBs & PCCs
2. PS to CCB : For kind information to CCB please
3. PS to MS : For kind information to MS please
4. The Regional Directors, CPCB : With request to follow up with the SPCBs /PCCs in jurisdiction

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

List of State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs)

1.	The Member Secretary Andhra Pradesh Pollution Control Board, D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010, Andhra Pradesh	2.	The Member Secretary Arunachal Pradesh Pollution Control Board, Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun-791110, Arunachal Pradesh
3.	The Member Secretary Assam Pollution Control Board Bamunimaiden, Guwahati – 781021 Assam	4.	The Member Secretary Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor Madhya Marg, Sector C19-B, Pin: 160 019, Chandigarh
5.	The Member Secretary Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmiri Gate, Pin: 110006, Delhi	6.	The Member Secretary Gujarat Pollution Control Board, Paryavaran Bhawan, Sector 10-A, Gandhi Nagar– 382010, Gujarat
7.	The Member Secretary Goa Pollution Control Board, Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez-403511, Goa	8.	The Member Secretary Haryana Pollution Control Board, C-11, Sector-6 Panchkula Haryana-134 109, Chandigarh
9.	The Member Secretary Himachal Pradesh Pollution Control Board, Paryavaran Bhawan, Phase-III, Below BCS, New Shimla– 171 009, Himachal Pradesh	10.	The Member Secretary Jharkhand State Pollution Control Board, T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004, Jharkhand
11.	The Member Secretary J&K Pollution Control Committee, Parivesh Bhawan, Shiekh-ul-Campus, behind Govt. Silk Factory, Raj Bagh, Srinagar (J&K) and Parivesh Bhawan, Gladni Forest Complex Transport Nagar, Jammu, 180006	12.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana, 1st to 5th Floor, 49, Church Street, Bengaluru – 560 001, Karnataka
13.	The Member Secretary Maharashtra Pollution Control Board, Kalptaru Point, 2nd - 4th Floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumba – 400	14.	The Member Secretary Lakshadweep Pollution Control Committee, Lakshadweep Administration, Dept. of Sc. and Technology & Environment,

	022,Maharashtra		Kavaratti Island-682 555, Lakshadweep
15.	The Member Secretary Sikkim Pollution Control Board, Forest, Environment Wildlife Management Department, Government of Sikkim, Forest Secretariat, Ground Floor, Deorali, Gangtok -737102, East Sikkim	16.	The Member Secretary Madhya Pradesh Pollution Control Board, Paryavara Parisar, Sector E-5, Arera Colony, Bhopal – 462 016,Madhya Pradesh
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19.	The Member Secretary Telangana Pollution Control Board Paryavaran Bhawan, A-III Institutional Estate, Sanath Nagar Hyderabad – 500018, Telangana	20.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 46B, IT Park, Sahastradhara Road, Dehradun– 248001, Uttarakhand
21.	The Member Secretary Uttar Pradesh Pollution Control Board Building No TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010, Uttar Pradesh	22.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City, Calcutta- 700106, West Bengal

REMINDER-II: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Me <vinay.cpcb@gov.in>

Fri, 29 Nov 2024 12:41:22 PM +0530 •

To "ms" <ms@mpcb.gov.in>, "msukpcb" <msukpcb@yahoo.com>, "ms" <ms@uppcb.in>, "membersecretarygpcb" <membersecretarygpcb@gmail.com>, "ms-gpcb" <ms-gpcb@gujarat.gov.in>, "ms-tspcb" <ms-tspcb@telangana.gov.in>, "membersecy" <membersecy@appcb.gov.in>

Cc "Pratik Bharne" <pratik.cpcb@gov.in>, "chairman" <chairman@mpcb.gov.in>, "secy-for-ua" <secy-for-ua@nic.in>, "chairman" <chairman@uppcb.in>, "rdlucknowcpcb" <rdlucknow.cpcb@gov.in>, "cpcb lucknow" <cpcb.lucknow@gmail.com>, "PRASOON GARGAVA" <prsoon.cpcb@nic.in>, "prsoon_gargava" <prsoon_gargava@yahoo.com>, "chairman-gpcb" <chairman-gpcb@gujarat.gov.in>, "gpcbchairman" <gpcbchairman@gmail.com>, "VARALAXMI HOSOUR DEVAIAH" <vlaxmi.cpcb@nic.in>, "Rdchennaicpcb" <Rdchennai.cpcb@nic.in>, "cpcb rdchennai" <cpcb rdchennai@gmail.com>, "chairman" <chairman@appcb.gov.in>, "chiefengineer" <chiefengineer@appcb.gov.in>, "pa_chairman" <pa_chairman@pcb.ap.gov.in>, "chiefadvisor" <chief.advisor@telangana.gov.in>, "Garima Sharma" <garima.cpcb@nic.in>, "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "Chairman CPCB" <ccb.cpcb@nic.in>

Respected Sir / Madam,

I am directed to forward Reminder Letter-II attached herewith which is in reference to the CPCB vide letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 and Reminder letter-I no. CP/37/2024-RnD-HO-CPCB-HO-01 dated November 20, 2024, wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format, in compliance of Hon'ble NGT Orders dated September 26, 2024 in O.A. No. 638/2023.

However, **the information is still awaited**. Therefore, it is once again requested to provide the information **at the earliest** to ensure timely compilation and filing in the Tribunal.

Regards,

विनय / Vinay

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

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REMINDER-II: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Me <vinay.cpcb@gov.in>

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To "cpcc-chd" <cpcc-chd@nic.in>, "msdpcc" <msdpcc@nic.in>, "hspcbms" <hspcbms@gmail.com>, "mspcb-hp" <mspcb-hp@nic.in>, "mshppcb" <mshppcb@gmail.com>, "membersecretaryjkspcb" <membersecretaryjkspcb@gmail.com>, "membersecypcb" <membersecy.pcb@jk.gov.in>, "msppcb" <msppcb@punjab.gov.in>, "msppcb" <msppcb@gmail.com>, "ranchijspcb" <ranchijspcb@gmail.com>, "roranchi-mef" <ro.ranchi-mef@gov.in>, "mswbpcb-wb" <ms.wbpcb-wb@bangla.gov.in>, "ms-mppcb" <ms-mppcb@mp.gov.in>, "member-secretary" <member-secretary@rpcb.nic.in>

Cc "cpcc-chd" <cpcc-chd@nic.in>, "hs-chd" <hs-chd@nic.in>, "hspcbho" <hspcbho@gmail.com>, "pschhspcb" <pschhspcb@gmail.com>, "chdpcc" <chdpcc@nic.in>, "chairman87jkspcb" <chairman87jkspcb@gmail.com>, "chairmanspcb" <chairman.spcb@jk.gov.in>, "chairmanptlppcb" <chairman.ptl.ppcb@punjab.gov.in>, "chairmanppcb" <chairmanppcb@yahoo.co.in>, "chairmanpcbhp" <chairmanpcbhp@gmail.com>, "revsecy-hp" <revsecy-hp@nic.in>, "rdchandigarhcpcb" <rdchandigarh.cpcb@nic.in>, "R D Chandigarh, CPCB" <rdchandigarh.cpcb@gov.in>, "chrnmwpcb-wb" <chrnm.wbpcb-wb@bangla.gov.in>, "rudrakalyan" <rudra.kalyan@gmail.com>, "ranchijspcb" <ranchijspcb@gmail.com>, "ajayrastogi1963" <ajayrastogi1963@gmail.com>, "chairman-mppcb" <chairman-mppcb@mp.gov.in>, "chairperson" <chairperson@rpcb.nic.in>, "CPCB Kolkata" <rdkolkata.cpcb@gov.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, "Pentani Jagan" <cpcb.bhopal@gov.in>, "Pentani jagan" <jagan191.cpcb@gov.in>, "cpcbbhopal" <cpcb.bhopal@gmail.com>, "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "Chairman CPCB" <ccb.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>

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वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

515

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: vinay.cpcb@gov.in, Mob.: 8368281237

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REMINDER-II: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Me <vinay.cpcb@gov.in>

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To "ms-gspcbgoa" <ms-gspcb.goa@nic.in>, "mailgspcb" <mail.gspcb@gov.in>, "ms" <ms@kspcb.gov.in>, "memsecy" <memsecy@kspcb.gov.in>, "ho" <ho@kspcb.gov.in>, "lakshadweepcc" <lakshadweepcc@gmail.com>, "arunachalspcb" <arunachalspcb@gmail.com>, "member secretary" <membersecretary@pcbassam.org>, "drgopalpradhan" <drgopalpradhan@gmail.com>, "spcbsikkim" <spcbsikkim@gmail.com>, "msspcb" <msspcb@gmail.com>

Cc "chairman-gspcbgoa" <chairman-gspcb.goa@nic.in>, "mkpatil64" <mkpatil64@gmail.com>, "mailgspcb" <mail.gspcb@gov.in>, "chairman" <chairman@kspcb.gov.in>, "lk-advisor" <lk-advisor@gov.in>, "lk-dst" <lk-dst@nic.in>, "Chandra Babu Jathikartha" <jcb.cpcb@nic.in>, "CPCB RDNE" <zoshillong.cpcb@nic.in>, "Mantu Kumar Choudhury" <mkc.cpcb@gov.in>, "chairman" <chairman@pcbassam.org>, "arunachal spcb" <arunachalspcb@gmail.com>, "spcbsikkim" <spcbsikkim@gmail.com>, "MEMBER SECRETARY CPCB" <mccb.cpcb@nic.in>, "Chairman CPCB" <ccb.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>

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विनय / Vinay

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)


परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

CP/37/2024-RnD-HO-CPCB-HO-07

December 09, 2024

MOST URGENT-NGT MATTER

Reminder-III

To,

<As per the list attached>

Sub.: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs – reg.

Ref.: Letter No. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 enclosing NGT Order dated September 26, 2024 in O.A. 638/2023, Reminder Letters dated November 20, 2024 and November 29, 2024

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Yours Faithfully,

(Garima Sharma)

AS & Head R & D

Copy to,

1. The Chairmen of the concerned SPCBs & PCCs
2. PS to CCB : For kind information to CCB please
3. PS to MS : For kind information to MS please
4. The Regional Directors, CPCB : With request to follow up with the SPCBs /PCCs in jurisdiction

‘परिवेश भवन’ पर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

List of State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs)

1.	The Member Secretary Andhra Pradesh Pollution Control Board, D. No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamvari Street, Kasturibaipet, Vijayawada – 520 010, Andhra Pradesh	2.	The Member Secretary Arunachal Pradesh Pollution Control Board, Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun-791110, Arunachal Pradesh
3.	The Member Secretary Delhi Pollution Control Committee, 4th Floor, ISBT Building, Kashmiri Gate, Pin: 110006, Delhi	4.	The Member Secretary Rajasthan Pollution Control Board, 4, Institutional Area, Jhalana Doongri Jaipur – 302004, Rajasthan
5.	The Member Secretary Goa Pollution Control Board, Nr.Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao-Bardez-403511, Goa	6.	The Member Secretary Haryana Pollution Control Board, C-11, Sector-6 Panchkula Haryana-134 109, Chandigarh
7.	The Member Secretary Himachal Pradesh Pollution Control Board, Paryavaran Bhawan, Phase-III, Below BCS, New Shimla– 171 009, Himachal Pradesh	8.	The Member Secretary Jharkhand State Pollution Control Board, T.A. Building, HEC, P.O. Dhurwa, Ranchi-834 004, Jharkhand
9.	The Member Secretary Maharashtra Pollution Control Board, Kalptaru Point, 2nd - 4th Floor, Opp. Cine Planet, Sion Circle, Sion (E), Mumba – 400 022, Maharashtra	10.	The Member Secretary Karnataka State Pollution Control Board, Parisara Bhavana, 1st to 5th Floor, 49, Church Street, Bengaluru – 560 001, Karnataka
11.	The Member Secretary Sikkim Pollution Control Board, Forest, Environment Wildlife Management Department, Government of Sikkim, Forest Secretariat, Ground Floor, Deorali, Gangtok -737102, East Sikkim	12.	The Member Secretary Madhya Pradesh Pollution Control Board, Paryavara Parisar, Sector E-5, Arera Colony, Bhopal – 462 016, Madhya Pradesh
13.	The Member Secretary Uttar Pradesh Pollution Control Board Building No TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010, Uttar Pradesh	14.	The Member Secretary West Bengal Pollution Control Board Paribesh Bhawan, 10A, Block- LA, Sector III, Salt Lake City, Calcutta-700106, West Bengal

REMINDER-III: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Me <vinay.cpcb@gov.in>

Mon, 09 Dec 2024 5:02:21 PM +0530 •

To "ms" <ms@uppcb.in>, "ranchijspcb" <ranchijspcb@gmail.com>, "roranchi-mef" <ro.ranchi-mef@gov.in>, "mswbpcb-wb" <ms.wbpcb-wb@bangla.gov.in>, "membersecretarygpcb" <membersecretarygpcb@gmail.com>, "ms-gpcb" <ms-gpcb@gujarat.gov.in>, "ms-gspcbgoa" <ms-gspcb.goa@nic.in>, "mailgspcb" <mail.gspcb@gov.in>, "ms" <ms@kspcb.gov.in>, "memsecy" <memsecy@kspcb.gov.in>, "ho" <ho@kspcb.gov.in>, "ms-mppcb" <ms-mppcb@mp.gov.in>, "member-secretary" <member-secretary@rpcb.nic.in>

Cc "chairman" <chairman@uppcb.in>, "ranchijspcb" <ranchijspcb@gmail.com>, "ajayrastogi1963" <ajayrastogi1963@gmail.com>, "chrnmwbpcb-wb" <chrnm.wbpcb-wb@bangla.gov.in>, "rudrakalyan" <rudra.kalyan@gmail.com>, "chairman-gspcbgoa" <chairman-gspcb.goa@nic.in>, "mkpatil64" <mkpatil64@gmail.com>, "mailgspcb" <mail.gspcb@gov.in>, "gpcbchairman" <gpcbchairman@gmail.com>, "chairman-gpcb" <chairman-gpcb@gujarat.gov.in>, "chairman" <chairman@kspcb.gov.in>, "chairman-mppcb" <chairman-mppcb@mp.gov.in>, "chairperson" <chairperson@rpcb.nic.in>, "rdlucknowcpcb" <rdlucknow.cpcb@gov.in>, "cpcb lucknow" <cpcb.lucknow@gmail.com>, "CPCB Kolkata" <rdkolkata.cpcb@gov.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, "PRASOON GARGAVA" <prasoon.cpcb@nic.in>, "prasoon_gargava" <prasoon_gargava@yahoo.com>, "Chandra Babu Jathikartha" <jcb.cpcb@nic.in>, "Pentani Jagan" <cpcb.bhopal@gov.in>, "Pentani jagan" <jagan191.cpcb@gov.in>, "cpcb bhopal" <cpcb.bhopal@gmail.com>, "BHARAT SHARMA" <mscb.cpcb@gov.in>, "Garima Sharma" <garima.cpcb@nic.in>

Respected Sir / Madam,

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Regards,

विनय / Vinay

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

521

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
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Email: vinay.cpcb@gov.in, Mob.: 8368281237

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REMINDER-III: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds



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To "membersecy" <membersecy@appcb.gov.in>, "membersecretary" <membersecretary@pcbassam.org>, "msdpcc" <msdpcc@nic.in>, "hspcbms" <hspcbms@gmail.com>, "mspcb-hp" <mspcb-hp@nic.in>, "mshppcb" <mshppcb@gmail.com>, "spcbsikkim" <spcbsikkim@gmail.com>, "msspcbsk" <msspcbsk@gmail.com>, "ms" <ms@mpcb.gov.in>, "ms-tspcb" <ms-tspcb@telangana.gov.in>

Cc "chairman" <chairman@pcbassam.org>, "chairman" <chairman@appcb.gov.in>, "chiefengineer" <chiefengineer@appcb.gov.in>, "pa_chairman" <pa_chairman@pcb.ap.gov.in>, "chdpcc" <chdpcc@nic.in>, "hspcbho" <hspcbho@gmail.com>, "pschhspcb" <pschhspcb@gmail.com>, "chairmanpcbhp" <chairmanpcbhp@gmail.com>, "revsecy-hp" <revsecy-hp@nic.in>, "spcbsikkim" <spcbsikkim@gmail.com>, "cs-telangana" <cs-telangana@gov.in>, "chairman" <chairman@mpcb.gov.in>, "CPCB RDNE" <zoshillong.cpcb@nic.in>, "Mantu Kumar Choudhury" <mkc.cpcb@gov.in>, "VARALAXMI HOSOUR DEVAIAH" <vlaxmi.cpcb@nic.in>, "Rdchennaicpcb" <Rdchennai.cpcb@nic.in>, "cpcbrdchennai" <cpcbrdchennai@gmail.com>, "H Varalaxmi" <rdchennai.cpcb@gov.in>, "rdchandigarhcpcb" <rdchandigarh.cpcb@nic.in>, "R D Chandigarh, CPCB" <rdchandigarh.cpcb@gov.in>, "Pratik Bharne" <pratik.cpcb@gov.in>, "CPCB, Pune" <rdpune.cpcb@gov.in>, "rdpunecpcb" <rdpune.cpcb@nic.in>, "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>

Reading 7 / 7

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केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)


परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: vinay.cpcb@gov.in, Mob.: 8368281237

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CP/37/2024-RnD-HO-CPCB-HO-12

December 23, 2024

MOST URGENT-NGT MATTER

Reminder-IV

To,

<As per the list attached>

Sub.: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs – reg.

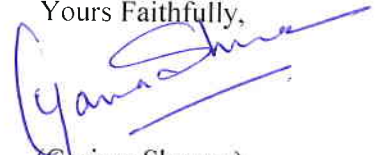
Ref.: Letter No. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 enclosing NGT Order dated September 26, 2024 in O.A. 638/2023, Reminder Letters dated November 20, 2024, November 29, 2024 and December 09, 2024

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AS & Head R & D

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2. PS to CCB : For kind information to CCB please
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4. The Regional Directors, CPCB : With request to follow up with the SPCBs /PCCs in jurisdiction

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032

दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

List of State Pollution Control Boards (SPCBs) & Pollution Control Committees (PCCs)

1. The Member Secretary
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Chalamvari Street, Kasturibaipet,
Vijayawada - 520 010, Andhra Pradesh
2. The Member Secretary
Arunachal Pradesh Pollution Control Board, Department of Environment & Forests, Paryavaran Bhawan, Yupia Road, Papu Nalah, Naharlagun-791110, Arunachal Pradesh
3. The Member Secretary
Maharashtra Pollution Control Board,
Kalptaru Point, 2nd - 4th Floor,
Opp. Cine Planet, Sion Circle, Sion (E),
Mumbai - 400 022, Maharashtra
4. The Member Secretary
Rajasthan Pollution Control Board,
4, Institutional Area, Jhalana Doongri
Jaipur- 302004, Rajasthan
5. The Member Secretary
Haryana Pollution Control Board,
C-11, Sector-6 Panchkula
Haryana-134 109, Chandigarh
6. The Member Secretary
Jharkhand State Pollution Control Board,
T.A. Building, HEC, P.O. Dhurwa,
Ranchi-834 004, Jharkhand
7. The Member Secretary
Karnataka State Pollution Control Board,
Parisara Bhavana, 1st to 5th Floor,
49, Church Street,
Bengaluru - 560 001, Karnataka
8. The Member Secretary
Madhya Pradesh Pollution Control Board, Paryavaran Parisar, Sector E-5,
Arera Colony,
Bhopal - 462 016, Madhya Pradesh
9. The Member Secretary
West Bengal Pollution Control Board
Paribesh Bhawan, 10A, Block- LA,
Sector III, Salt Lake City,
Calcutta- 700106, West Bengal

REMINDER IV: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds-reg.

TS Tulika Saha <tulika.cpcb@gov.in>
Thu, 26 Dec 2024 4:17:44 PM +0530

To "Member
APPCB" <membersecy@appcb.gov.in>, "arunachalspcb" <arunachalspcb@gmail.com>
, "hspcbms" <hspcbms@gmail.com>, "ranchijspcb" <ranchijspcb@gmail.com>, "ROR
MoEFCC" <ro.ranchi-mef@gov.in>, "Member KSPCB" <ms@kspcb.gov.in>, "Member
Board" <memsecy@kspcb.gov.in>, "Yathish" <ho@kspcb.gov.in>, "ms msoffice" <ms-
mppcb@mp.gov.in>, "ms" <ms@mpcb.gov.in>, "Member Secretary" <member-
secretary@rpcb.nic.in>, "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>

Cc "Chairman APPCB" <chairman@appcb.gov.in>, "APPCB
CEE" <chiefengineer@appcb.gov.in>, "pa
chairman" <pa_chairman@pcb.ap.gov.in>, "arunachalspcb" <arunachalspcb@gmail.co
m>, "hspcbho" <hspcbho@gmail.com>, "pschhspcb" <pschhspcb@gmail.com>, "ranc
hijspcb" <ranchijspcb@gmail.com>, "ajayrastogi1963" <ajayrastogi1963@gmail.com
>, "Chairman Board" <chairman@kspcb.gov.in>, "chairman
chairmanoffice" <chairman-
mppcb@mp.gov.in>, "chairman" <chairman@mpcb.gov.in>, "Chairperson" <chairpers
on@rpcb.nic.in>, "KALYAN RUDRA" <chrnmn.wbpcb-wb@bangla.gov.in>, "rudra
kalyan" <rudra.kalyan@gmail.com>, "Garima
Sharma" <garima.cpcb@nic.in>, "MEMBER SECRETARY
CPCB" <mscb.cpcb@nic.in>, "RAMANDEEP KAUSHIK" <ramandeep.cpcb@gov.in>, "Sh
Vinay" <vinay.cpcb@gov.in>

Respected Sir / Madam,

I am directed to forward **Reminder Letter -IV** which is in reference to the CPCB letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 and Reminder letters dated November 20, 2024, November 29, 2024 and December 09, 2024 wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

However, **the information is still awaited**. Therefore, it is once again requested to provide the information **at the earliest** to ensure timely compilation and filing in the Tribunal.

Regards,

Tulika Saha/तूलिका साहा

Senior Scientific Assistant/वरिष्ठ वैज्ञानिक सहायक

Research and Development Division/ अनुसंधान एवं विकास प्रभाग

Central Pollution Control Board/केंद्रीय प्रदूषण नियंत्रण बोर्ड

M/o Environment, Forest & Climate Change, Govt. of India/

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार

Parivesh Bhawan, East Arjun Nagar/

परिवेश भवन, पूर्वी अर्जुन नगर

527

Delhi - 110032/दिल्ली - 110032

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19.9 KB •



STATES.pdf
141 KB •



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
 MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

CP/37/2024-RnD-HO-CPCB-HO

October 28, 2024

TIME BOUND
NGT MATTER

To,

Shri Ved Prakash Mishra
 Joint Secretary
 Hazardous Substances Management (HSM) Division
 Ministry of Environment, Forest and Climate Change
 Indira Paryavaran Bhawan
 Jorbagh Road, New Delhi – 110 003

Sub.: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information about Environment Compensation (EC) funds deposited with insurance companies - reg.

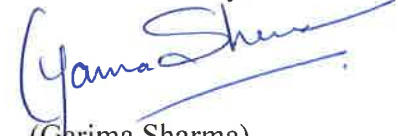
Sir,

I am directed to forward the order of Hon'ble NGT dated September 26, 2024 passed in O.A. No. 638/2023, directing disclosure of information about EC funds collected and lying deposited with insurance companies. The relevant portion is reproduced herewith, "*The CPCB is also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form*". A copy of the said order is enclosed herewith for ready reference.

In accordance with this order, the compiled information is required to be filed in the Tribunal, with the next date of hearing scheduled for January 21, 2025.

To ensure timely compliance with the order, it is requested to kindly share the consolidated information (such as source wise fund collected, utilized, unutilized etc.) on mccb.cpcb@nic.in with a copy to vinay.cpcb@gov.in preferably by November 20, 2024.

Yours Faithfully,


 (Garima Sharma)
 AS & Head R & D

Encl.: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.
Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Tel : 43102030, 22305792, वेबसाइट / Website: www.cpcb.nic.in

Encl.: As above

Copy to:

1. PS to SS(TK) & Chairman, Central Board: For kind information to CCB, please
2. PS to MS: For kind information to MS, please
3. Shri V K Singh, Scientist E, HSM Division, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi – 110 003

Item Nos. 21 to 23

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 638/2023

News Item titled "Feeling anxious? Toxic air could be to blame" appearing in Times of India dated 10.10.2023

WITH

Original Application No. 658/2023

News Item titled "Delhi Chennai studies hint at pollution link to diabetes" appearing in Times of India dated 10.10.2023

WITH

Original Application No. 154/2024

News Item title "Doctors flag rising heart attack cases among young Delhities during winter" appearing in The Millennium Postdated 08.01.2024

Date of hearing: 26.09.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Mr. Raj Kumar, Adv. for CPCB
Mr. Amit Singh Chauhan, Ms. Shikha Chauhan, Mr. Neelmani Guha &
Ms. Shaima Masood, Advs. for CPCB (Through VC)
Mr. Shlok Chandra & Mr. Sankalp Sharma, Advs. for MoEF & CC
(Through VC) Mr. Akshit Gupta, Advs. for ICMR
Ms. Jyoti Mendiratta & Ms. Ananya Bashuda, Advs. for GNCTD (Through VC)

ORDER

1. Learned Counsel for the CPCB seeks time to examine the guidelines framed by the CPCB for utilization of the EC amount and also to ascertain if as per the said guidelines, the EC imposed for any project or any area is to be utilised for remediation/improvement in that area or project.

2. The CPCB is also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form.

3. List on 21.01.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

September 26, 2024
O.A. No. 638/2023, 658/2023 & 154/2024
A..

Hon'ble NGT Order in O.A. No. 638/2023: Disclosure of information on EC funds with insurance companies

Me <vinay.cpcb@gov.in>

Wed, 30 Oct 2024 12:40:00 PM +0530 •

To "mishravp" <mishra.vp@gov.in>

Cc "Chairman CPCB" <ccb.cpcb@nic.in>, "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "vinodsingh77" <vinodsingh.77@gov.in>, "RAMANDEEP KAUSHIK" <ramandeep.cpcb@gov.in>

Respected Sir,

I am directed to forward order of Hon'ble NGT dated September 26, 2024 passed in O.A. No. 638/2023, directing disclosure of information about EC funds collected and lying deposited with insurance companies. The relevant portion is reproduced herewith, "*The CPCB is also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form*". A copy of the said order is enclosed herewith for ready reference.

In accordance with this order, the compiled information is required to be filed in the Tribunal, with the next date of hearing scheduled for January 21, 2025.

To ensure timely compliance with the order, it is requested to kindly share the consolidated information (such as fund collected, utilized, unutilized etc.) on mscb.cpcb@nic.in with a copy to vinay.cpcb@gov.in preferably by November 20, 2024, please.

Regards,

विनय / Vinay

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: vinay.cpcb@gov.in, Mob.: 83682812372 Attachment(s) • [Download as Zip](#) • [Add To](#) >

Disclosure of information ab... .pdf

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O.A. No. 6382023 (1).pdf

87.6 KB •



No.7-47/PCC/NGT/Misc./2024/701

अंडमान तथा निकोबार प्रशासन
ANDAMAN & NICOBAR ADMINISTRATION
प्रदूषण नियंत्रण समिति
POLLUTION CONTROL COMMITTEE
DEPARTMENT OF SCIENCE AND TECHNOLOGY
Dolly Gunj, Sri Vijaya Puram-744 103 Tel/Fax 250370
E-mail: dstandamans@gmail.com

Sri Vijaya Puram, dated: 7-11-2024

To,

Scientist B
Research and Development Division
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Sub: In reference to Hon'ble NGT Order in O.A No. 638/2023 dated 26.09.2024-reg;

Ref: CPCB letter no. CP/37/2024-RnD-HO-CPCB-HO

Sir,

This is with reference to above-mentioned office letter wherein it is requested to furnish the information with respect to the Environmental Compensation funds collected and lying deposited with different PCBs/ PCCs and insurance companies. In this regard information has been attached in the prescribed format.

Yours faithfully,

Encl:A/a

Digitally signed by
Jatinder Sohal
Member Secretary, ANPCC
Date: 07-11-2024 17:34:23

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Andaman & Nicobar Pollution Control Committee (ANPCC)

A1) Total Environmental Compensation Funds Collected: NIL

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders: NIL

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1.	-	-	-
Total Environmental Compensation Funds Collected in accordance with NGT orders: N/A			

B1) Total Environmental Compensation Funds Utilized: NIL

B2) Details regarding Environment Compensation fund utilization in various activities: NIL

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	-	-	-
2	Remediation of Contaminated Sites	-	-	-
3	Specific investigations and studies with regard to environment and ecology	-	-	-
4	Carrying capacity assessment	-	-	-
5	Research & Development activities	-	-	-
6	Capacity building	-	-	-
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	-	-	-
8	Lab strengthening	-	-	-

9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	-	-	-
10	Information, Education and Communication (IEC) activities	-	-	-
11	Any other scientific and technical matter	-	-	-
12	NGT directed studies	-	-	-
Total EC Fund utilized:				N/A

c) Details of amount unspent as on September 30, 2024: NIL

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds: NIL

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	I C ABHIMAN CHANDRU
Designation	:	SCIENTIST
Contact No.	:	03192-250370
Email ID	:	dstandamans@gmail.com

Digitally signed by
 Member Secretary, ANPCC
 Date: 07-11-2024 17:36:56

**In reference to Hon'ble NGT Order in O.A No. 638/2023 dated 26.09.2024 vide
CPCB letter no. CP/37/2024-RnD-HO-CPCB-HO-reg**

ds dstandamans@gmail.com
Fri, 08 Nov 2024 4:23:57 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>, "MS, CPCB" <mscb.cpcb@nic.in>

Tags

Sir,

This is with reference to above-mentioned office letter wherein it is requested to furnish the information with respect to the Environmental Compensation funds collected and deposited with different PCBs/ PCCs and insurance companies. In this regard information has been enclosed in the prescribed format.

--

Andaman & Nicobar Pollution Control Committee
Department of Science and Technology
Dolly Gunj, Sri Vijaya Puram-744103
Andaman and Nicobar Islands
Ph.:03192-250370
e-mail: dstandamans@gmail.com

Save Trees. Print only when necessary.

📎 **1 Attachment(s)** • [Download as Zip](#)



ec fund final letter.pdf
53 KB • 📎



ANDHRA PRADESH POLLUTION CONTROL BOARD
 APIIC Colony Road, Gurunanak Colony, Autonagar,
 Vijayawada- 520007 Phone. No.0866-2463200,
 Website : <https://pcb.ap.gov.in/>



Lr. No. 857/APPCB/HO/ECS/EC/2025-

Date:09-01-2025.

Computer No:2673206

To

**The Member Secretary,
 Central Pollution Control Board,
 Parivesh Bhavan,
 East Arjun nagar, Delhi – 110032.**

Sir,

Sub.:APPCB – HO - ECS – Hon'ble NGT order in OA No. 638 of 2023 – EC funds collected and lying deposited with APPCB as on 30.09.2024 – Information in prescribed format – Furnished – Reg.

Ref.: CPCB letter No. CP/37/2024-R&D-HO-CPCB-HO, Dt: 28.10.2024.

Adverting to the above, the information pertains to APPCB on Environmental Compensation Funds collected and remaining to be utilized as on 30.09.2024, is herewith annexed in the prescribed format.

Submitted for information and necessary action.

Yours faithfully,

Encl.: Annexure.

**S SRI SARAVANAN
 MEMBER SECRETARY**

Copy to

Senior Scientific Asst., Research & Development Division, CPCB, Delhi (Mail id: tulika.cpcb@gov.in) for information

PS to Chairman, APPCB, HO, Vijayawada for information.

PA to Member Secretary, APPCB, HO, Vijayawada for information.

ANNEXURE

**Format for Environment Compensation (EC) Funds Status as on
September 30, 2024**

Name of the State Board: **Andhra Pradesh Pollution Control Board, Vijayawada**

A1) Total Environmental Compensation Funds Collected: **Rs. 57,23,51,362/-**.

A2) Details regarding Environment Compensation (EC) fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1.	O.A. No. 6 of 2019	South Zone	29,62,500.00
2.	O.A. No. 68 of 2015	South Zone	1,97,25,000.00
3.	O.A. No. 107 of 2020	Principle Bench	66,29,020.00
4.	O.A. No. 106 of 2020	Principle Bench	24,03,155.00
5.	O.A. No. 114 of 2020	Principle Bench	78,69,750.00
6.	O.A. No. 162 of 2020	South Zone	6,72,000.00
7.	OA no 765 of 2019	South Zone	7,70,000.00
8.	O.A. No. 30 of 2020	South Zone	89,60,200.00
9.	O.A. No. 09 of 2020	South Zone	1,85,000.00
10.	OA Nos.179 of 2016 &7 of 2019	South Zone	1,99,14,000.00
11.	O.A. No.175 of 2020	South Zone	22,76,62,500.00
12.	O.A. No. 221 of 2015	South Zone	4,88,22,000.00
13.	O.A. No. 164 of 2022	Principle Bench	1,26,47,251.00
14.	OA No.73 of 2021	South Zone	18,35,20,000.00
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. 54,27,42,376/-

B1) Total Environmental Compensation Funds Utilized: **Rs. 14,03,51,824/-**

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects / activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	a. Towards payment for supply of 05 Nos. Real Time Water Quality monitoring systems (RTWQMs) to install on river stretches for water quality monitoring by Swan Environment Pvt Ltd., Hyderabad vide procds dated. 02.04.2024	2,92,00,000/-	7,85,27,857/-
		b. Towards payment for supply of 9 Nos of Real Time Waste Water Quality Monitoring stations (RTWWQMs) to install on STPs for cities of Visakhapatnam (3 Nos.), Rajahmundry, Vijayawada (2 Nos.), Pulivendula, Nellore & Ongole by M/s. Axis Nano Technologies pvt, ltd., Noida, UP, Delhi, vide	3,46,43,583/-	

540

		<p>procds. Dt: 07.04.2024</p>		
		<p>c. Towards payment of supply of 02 Nos Real Time Water Quality Monitoring stations (RTWQMs) for installation at marine discharge pipelines at landfall point into sea at Tikkavaram (v) by swan environmental Pvt ltd, Hyderabad vide procds dated.07.08.2024</p>	1,46,84,274/-	
2	Remediation of Contaminated Sites	<p>a. Payment to the Collector and District Magistrate, Dr. B. R. Ambedkar konaseema District, Amalapuram towards earth work excavation of Rangarajucodu medium drain from 0 KM to 6.20 KM in GC delta in connection with OA No. 175 of2020, vide procds Dt. 19.06.2023.</p>	94,60,000/-	4,46,70,000/-
		<p>b. Payment to the Collector & District Magistrate, Dr. B. R. Ambedkar konaseema District, Amalapuram towards</p>	1,51,50,000/-	

541

		<p>construction of OHSR at Rudravari Meraka, Chintalapalli village. Razole Mandal, Indiramma colony of Gudimula GP of Sakhinetipalli &</p> <p>Establishments of 4 bedded dialysis center at CHC, Razole, Dr. B. R. Ambedkar Konaseema District in connection with OA No. 175 of 2020, vide procds dt.01.08.23.</p>		
		<p>c. Payment to the Collector & District Magistrate, Dr. B. R. Ambedkar konaseema District, Amalapuram towards construction of 5 No. of OHSR tanks in 5 No. of villages, Amalapuram District in connection with OA No. 175 of 2020, vide procds dated. 12.08.2024.</p>	1,50,10,000/-	
		<p>d. Proposal furnished to Hon'ble NGT in M.A. No. 112 of 2024 in O.A. No. 107 of 2020 and</p>	50,50,000/-	

542

		Hon'ble Supreme Court order in C.A. No. 1778 of 2021 to incur an amount of Rs. 45 Lakhs towards establishment of "Construction and Demolish waste" processing plant at dumpsite of Nandyala Municipality, Nandyala District and Rs. 5.50 Lakhs towards development of greenbelt in and around Integrated Infrastructure Development Center (IIDC), Nandyala District by utilizing the EC fund remitted by M/s. SPY Agro Industries Limited, Nandyal District.		
3	Specific investigations and studies with regard to environment and ecology	a. Towards payment of project cost for conducting comprehensive scientific study on Kolleru lake pollution in favor of CSIR- NEERI, Nagapur, vide procds dated.22.12. 2022.	96,99,600/-	1,23,33,360/-
		b. Towards study conducted by Andhra University, Visakhapatnam to environmental impact assessment M/s. Brandix Intimate	26,33,760/-	

543

		India pvt. Limited, SEZ, Actuthpuram, Anakapalli district		
4	Carrying capacity assessment	--	--	--
5	Research & Development activities	--	--	--
6	Capacity building	--	--	--
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	--	--	--
8	Lab strengthening	--	--	--
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	a. Towards part payment to SVIMS, Tirupathi to conduct Epidemiological studies in the villages near by tailing pond of M/s. Uranium Corporation of India Ltd, Thummalapalli project, vide procds dated. 12.10.2022	5,45,560/-	48,20,607/-
		b. Towards part payment to Indian Institute of Technology, IIT Madras for sampling and study of groundwater contamination at M/s. Uranium corporation of India ltd, vide procds dated.	30,70,047/-	

544

		04.11.2022.		
		c. Towards payment in favor of Comptroller Acharya N.G. Ranga Agriculture University, Guntur District to study on assessing the impact of effluents from M/s. Sentini Bio Pvt. Ltd., (vide procds dated.20.07.2023, Krishna District.	12,05,000/-	
10	Information, Education and Communication (IEC) activities	--	--	--
11	Any other scientific and technical matter	--	--	--
12	NGT directed studies	--	--	--
13	Others	--	--	--
Total EC Fund utilized:			14,03,51,824/-	

14	Others	In accordance to Hon'ble Supreme Court order dt: 07.07.2023 in Civil Appeal No. 4108-4109 of 2023 in the matter of M/s. Brandix Apparel India Limited, Anakapalli District, Andhra Pradesh Vs Central Pollution Control Board (CP) & Ors, the applicant industry deposited Rs. 10,00,00,000/- with APPCB (in the matter of Hon'ble NGT order in OA. No. 448 of 2022) and the said amount is placed in recurring deposit account with auto renewal mode for every six months. The matter is pending for disposal.	10,00,00,000/-	10,00,00,000/-
----	--------	--	----------------	----------------

C) Details of amount unspent as on September 30, 2024: **Rs. 43,19,99,538/-**

D) Please attach a copy of methodology/guidelines being followed for utilization of EC funds –

APPCB has been utilizing EC fund for various schemes as per CPCB prescribed methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund and for other schemes as per the specific directions by Hon'ble NGT on case to case basis.

E) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	: Member Secretary,
Designation	: A.P. Pollution Control Board, Head Office, Vijayawada
Mobile No.	: 8639709212
Email ID	: membersecy@appcb.gov.in

**S SRI SARAVANAN
MEMBER SECRETARY**

Fwd: APPCB – HO - ECS – Hon'ble NGT order in OA No. 638 of 2023 – EC funds collected and lying deposited with APPCB as on 30.09.2024 – Information in prescribed format – Furnished – Reg.

BS BHARAT SHARMA <mscb.cpcb@gov.in>
Sun, 12 Jan 2025 10:02:08 PM +0530 •
To "Garima Sharma" <garima.cpcb@gmail.com>, "Sh
Vinay" <vinay.cpcb@gov.in>, "Tulika Saha" <tulika.cpcb@gov.in>

==== Forwarded message =====
From: EE, ECS <unit2-ee1@appcb.gov.in>
To: "MS, CPCB" <mscb.cpcb@nic.in>
Cc: "JCEE, ECS" <unit2-jcee@appcb.gov.in>, "SEE, ECS" <unit2-see1@appcb.gov.in>, <rudra.kalyan@gmail.com>, "Tulika Saha" <tulika.cpcb@gov.in>, <tfcappcb@gmail.com>, <mcmappcb@gmail.com>
Date: Fri, 10 Jan 2025 18:11:50 +0530
Subject: APPCB – HO - ECS – Hon'ble NGT order in OA No. 638 of 2023 – EC funds collected and lying deposited with APPCB as on 30.09.2024 – Information in prescribed format – Furnished – Reg.

Sir,

I am directed to communicate the information pertains to APPCB on Environmental Compensation Funds collected and remaining to be utilized as on 30.09.2024 in Hon'ble NGT order in OA No. 638 of 2023 is herewith attached.

A copy of the approved letter dt. 09.01.2024 is herewith attached.

With regards,

EE (FAC) (ECS).

From: "SEE, ECS" <unit2-see1@appcb.gov.in>
To: "EE, ECS" <unit2-ee1@appcb.gov.in>
Sent: Friday, January 10, 2025 5:59:27 PM
Subject: Fwd: REMINDER IV: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation fun

From: "SEE, ECS" <unit2-see1@appcb.gov.in>
To: "RAJAPANTULA LAVANYA" <rlavanya@appcb.gov.in>
Sent: Friday, January 10, 2025 5:36:49 PM
Subject: Fwd: REMINDER IV: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation fun

From: hopcblegal@gmail.com
To: "CEE, APPCB" <chiefengineer@appcb.gov.in>, "JCEE, ECS" <unit2-jcee@appcb.gov.in>, "CAO, APPCB" <cao@appcb.gov.in>
Cc: "SEE, ECS" <unit2-see1@appcb.gov.in>, "SEE, Legal" <unit3-see1@appcb.gov.in>, "Sainath N V" <legal-ee@appcb.gov.in>
Sent: Friday, December 27, 2024 6:05:07 PM
Subject: Fwd: REMINDER IV: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation fun

The Hon'ble NGT matter
 -Time-Bound

Sir/ Madam,

In continuation to the mail dt.28.10.2024 & 29.10.2024, in O.A. No. 638 of 2023 in the matters of disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs, the mail received from the CPCB is herewith forwarded for favour of information and taking further necessary action in the matter.

--

With regards,
 Legal Cell, Head Office,
 Vijayawada.

----- Forwarded message -----

From: Member Secretary APPCB <membersecy@appcb.gov.in>
Date: Fri, Dec 27, 2024 at 12:38 PM
Subject: Fwd: REMINDER IV: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation fun
To: JCEE, ECS <unit2-jcee@appcb.gov.in>
Cc: APPCB Legal <hopcblegal@gmail.com>

From: "rudra kalyan" <rudra.kalyan@gmail.com>
To: "Tulika Saha" <tulika.cpcb@gov.in>
Cc: "Member Secretary APPCB" <membersecy@appcb.gov.in>, arunachalspcb@gmail.com, hspcbms@gmail.com, ranchijspcb@gmail.com, "ROR MoEFCC" <ro.ranchi-mef@gov.in>, "Member Secretary KSPCB" <ms@kspcb.gov.in>, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Yathish M G" <ho@kspcb.gov.in>, "ms msoffice" <ms-mppcb@mp.gov.in>, ms@mpcb.gov.in, "Member Secretary" <member-secretary@rpcb.nic.in>, "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>, "Chairman APPCB" <chairman@appcb.gov.in>, "CEE, APPCB" <chiefengineer@appcb.gov.in>, "pa chairman" <pa_chairman@pcb.ap.gov.in>, hspcbho@gmail.com, pschhspcb@gmail.com, ajayrastogi1963@gmail.com, "Chairman Karnataka State Pollution Control Board" <chairman@kspcb.gov.in>, "chairman chairmanoffice" <chairman-mppcb@mp.gov.in>, chairman@mpcb.gov.in, "Chairperson" <chairperson@rpcb.nic.in>, "KALYAN RUDRA" <chrnm.wbpcb-wb@bangla.gov.in>, "Garima Sharma" <garima.cpcb@nic.in>, "MS, CPCB" <mascb.cpcb@nic.in>, "RAMANDEEP KAUSHIK" <ramandeep.cpcb@gov.in>, "Sh Vinay" <vinay.cpcb@gov.in>
Sent: Thursday, December 26, 2024 5:34:52 PM
Subject: Re: REMINDER IV: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation fun

Already sent from WBPCB.

On Thu, 26 Dec 2024, 16:14 Tulika Saha, <tulika.cpcb@gov.in> wrote:

Respected Sir / Madam,

548

I am directed to forward **Reminder Letter -IV** which is in reference to the CPCB letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 and Reminder letters dated November 20, 2024, November 29, 2024 and December 09, 2024 wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

However, **the information is still awaited**. Therefore, it is once again requested to provide the information **at the earliest** to ensure timely compilation and filing in the Tribunal.

Regards,

Tulika Saha/तूलिका साहा

Senior Scientific Assistant/वरिष्ठ वैज्ञानिक सहायक

Research and Development Division/ अनुसंधान एवं विकास प्रभाग

Central Pollution Control Board/केंद्रीय प्रदूषण नियंत्रण बोर्ड

M/o Environment, Forest & Climate Change, Govt. of India/

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार

Parivesh Bhawan, East Arjun Nagar/

परिवेश भवन, पूर्वी अर्जुन नगर

Delhi - 110032/दिल्ली - 110032

--

With regards,

Legal Cell, Head Office,

Vijayawada.

📎 **1 Attachment(s)** • [Download as Zip](#)



Letter to CPCB from APPCB on E... .pdf

131.7 KB • 🔒



Pollution Control Board, Assam

(Department of Environment & Forests : : Government of Assam)

অসম প্ৰদূষণ নিয়ন্ত্ৰণ পৰিষদ

(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

No. **LGL-11013(11)/3/2024/5**

Dated Guwahati, the 29th Nov, 2024

To : Smt. Garima Sharma
AS &Head R & D
Central Pollution Control Board, Delhi

Su : Hon'ble NGT order in the matter OA 638/2023: Disclosure of information on
b Environment Compensation (EC) funds with SPCBs & PCCs- reg.

Madam,

With reference to the above, please find enclosed herewith the desired information regarding EC Funds, collected and presently available with the Pollution Control Board, Assam. This is submitted in compliance of the order of Hon'ble NGT dated 26.09.2024.

Signed by

Shantanu Kumar Dutta

Date: 29-11-2024 11:37:53

Yours Sincerely,

Encl: As stated

Member Secretary

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Pollution Control Board, Assam

A1) Total Environmental Compensation Funds Collected: Rs. 10,14,000/-

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	593/2017 FROM ONGCL	PB	9,60,000/-
2	593/ 2017 from Star Power Industries	PB	54,000/-
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. <u>10,69,689 with interest</u>

B1) Total Environmental Compensation Funds Utilized: Rs. nil

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
5	Research & Development activities	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	

6	Capacity building	• • •	• • •	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• • •	• • •	
8	Lab strengthening	• • •	• • •	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	• • •	• • •	
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Rs.....

c) Details of amount unspent as on September 30, 2024: Rs 10,69,689/-

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Mr. Binoy Ch. Kalita
Designation	:	Manager (F&A)
Mobile No.	:	8811013002
Email ID	:	manager.ac@pcbassam.org

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237

552

Fwd: Hon'ble NGT order in the matter OA 638/2023

GS Garima Sharma <garima.cpcb@nic.in>
Fri, 29 Nov 2024 1:07:12 PM +0530 •
To "Sh Vinay" <vinay.cpcb@gov.in>

==== Forwarded message =====
From: Administrative Division <hra@pcbassam.org>
To: "garima.cpcb@nic.in" <garima.cpcb@nic.in>
Cc: "Member Secretary" <membersecretary@pcbassam.org>
Date: Fri, 29 Nov 2024 12:54:33 +0530
Subject: Hon'ble NGT order in the matter OA 638/2023
==== Forwarded message =====



Sir

Please find the attachment herewith

With regards

Shaista Akhtar
Manager (HR&Admn)
Pollution Control Board, Assam
Bamunimaidam, Guwahati-21

📎 **1 Attachment(s)** • [Download as Zip](#)

 [img20241129_12472900.pdf](#)
571.6 KB • 

**BIHAR STATE POLLUTION CONTROL BOARD**

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna-800010

EPABX.0612-2261250/2262265, Fax.0612-2261050

Ref. No. 2036

Patna, dated-27-11-24

From,

Neeraj Narayan, IFS,
Member Secretary.

To,

Ms. Garima Sharma,
AS & Head R & D,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.**Sub:- The Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation (EC) funds with SPCBs & PCCs-reg.**

Ref.:-CPCB letter no.-CP/37/2024-RnD-HO-CPCB-HO-01, dated-20.11.2024.

Madam,

With reference to the subject cited above, the Bihar State Pollution Control Board is disclosing information on Environmental Compensation funds in the prescribed format, made available as per the letter under reference, in compliance of the NGT O.A. No. 638/2023.

Please find the above information in the prescribed format for further action.

Encl: **As above.**

Yours faithfully,


27/11/2024(Neeraj Narayan)
Member Secretary.

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: **BIHAR STATE POLLUTION CONTROL BOARD.**

A1) Total Environmental Compensation Funds Collected: **Rs. 20,79,93,766/-**(2019-2025)

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	In various NGT cases	PB/EZ	Rs. 20,79,93,766.00/-
2			
.....So on			
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. 20,79,93,766.00/-

B1) Total Environmental Compensation Funds Utilized: **Rs. 19,52,42,262.95/-**

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Paid to CPCB			Rs. 2,67,15,000/-
2	Expenditure in Monitoring, Research projects, capacity building etc.			Rs. 16,85,26,323.31/-
3	Specific investigations and studies with regard to environment and ecology	Nil	Nil	
4	Bank charges			Rs. 939.64/-
5	Research & Development activities	Nil	Nil	
6	Capacity building	Nil	Nil	

7	Hiring of experts and consultants for specific purpose and payment of Honorarium	Nil	Nil	
8	Lab strengthening	Nil	Nil	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	Nil	Nil	
10	Information, Education and Communication (IEC) activities	Nil	Nil	
11	Any other scientific and technical matter	Nil	Nil	
12	NGT directed studies	Nil	Nil	
Total EC Fund utilized:				Rs. 19,52,42,262.95/-

- c) Details of amount unspent as on September 30, 2024: **Rs. 1,27,51,503.05/-**
- d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds.
- e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information.

Name of the Official	:	Sri Neeraj Narayan
Designation	:	Member Secretary
Mobile No.	:	9771423957
Email ID	:	msbspcb-bih@gov.in

In case of any clarification, please contact Shri Vinay, Sc. B, and CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237.

A

The Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation (EC) funds with SPCBs & PCCs-reg.

MS Member Secretary <msbspcb-bih@gov.in>
Wed, 27 Nov 2024 8:42:48 PM +0530 •
To "MS, CPCB" <mscb.cpcb@nic.in>, "Sh
Vinay" <vinay.cpcb@gov.in>, "hocecb" <hocecb@gmail.com>

Sir,
Please find the attachment.

With Regards,
Bihar State Pollution Control Board,
Parivesh Bhawan, Patliputra Industrial Area,
PO. Sadaquat Ashram Patna.-800010.
Phone No. 0612-2261250/2262265
Email Id. bspcb@yahoo.com/msbspcb-bih@gov.in



📎 **1 Attachment(s)** • [Download as Zip](#)



Boards letter no. 2036, dated-27....pdf
4.9 MB • 🔒

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Chandigarh Pollution Control Committee

A1) Total Environmental Compensation Funds Collected: Rs. 55.28 Lakh

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	593/2017	Principal Bench	Rs. 55.28 Lakh
2			
.....So on			
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. 55.28 Lakh

B1) Total Environmental Compensation Funds Utilized: Rs. 55.28 Lakh

B2) Details regarding Environment Compensation fund utilization in various activities

S. No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs. lakh)
1	Strengthening of Monitoring Infrastructure	Nil	Nil	Nil
2	Remediation of Contaminated Sites	Nil	Nil	Nil
3	Specific investigations and studies with regard to environment and ecology	Nil	Nil	Nil
4	Carrying capacity assessment	Nil	Nil	Nil
5	Research & Development activities	Nil	Nil	Nil

6	Capacity building	• IT infrastructure	9,23,605/-	9,23,605/-
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	Nil	Nil	Nil
8	Lab strengthening	• Lab instrument	30,61,860/-	30,61,860/-
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	Nil	Nil	Nil
10	Information, Education and Communication (IEC) activities	• Awareness & Publicity	4,65,051/-	4,65,051/-
11	Any other scientific and technical matter	Nil	Nil	Nil
12	NGT directed studies	Nil	Nil	Nil
Total EC Fund utilized:				Rs. 44,50,516/- R/off Rs. 44.51 lakh

c) Details of amount unspent as on September 30, 2024: Rs. 10.77 lakh

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Dr. Vivek Pandey
Designation	:	Scientist 'E'
Mobile No.	:	9888116680
Email ID	:	cpcc-chd@nic.in

Re: REMINDER-II: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

VP Vivek Pandey <cpcc-chd@nic.in>
Fri, 29 Nov 2024 5:57:02 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>

Cc "pandey_vivekcpcc" <pandey_vivekcpcc@rediffmail.com>, "Chairman CPCB" <ccb.cpcb@nic.in>, "scientist.cpcc" <scientist.cpcc@gmail.com>, "MS, CPCB" <mscb.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>, "Tulika Saha" <tulika.cpcb@gov.in>

Reading 4 / 5

Respected Sir/madam,

Reference to trailing mail, please find enclosed herewith the details of Environment Compensation funds of Chandigarh Pollution Control Committee as per the format shared earlier.

Regards
Chandigarh Pollution Control Committee

From: "Sh Vinay" <vinay.cpcb@gov.in>
To: "Vivek Pandey" <cpcc-chd@nic.in>, "Dr. K.S Jayachandran" <msdpcc@nic.in>, hspcbms@gmail.com, "mspcb-hp" <mspcb-hp@nic.in>, mshppcb@gmail.com, membersecretaryjkspcb@gmail.com, "Member Secy JKPC" <membersecy.pcb@jk.gov.in>, "Member Secretary PPCB" <msppcb@punjab.gov.in>, msppcb@gmail.com, ranchijspcb@gmail.com, "ROR MoEFCC" <ro.ranchi-mef@gov.in>, "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>, "ms msoffice" <ms-mppcb@mp.gov.in>, "Member Secretary" <member-secretary@rpcb.nic.in>
Cc: "Vivek Pandey" <cpcc-chd@nic.in>, "Mandip Singh Brar" <hs-chd@nic.in>, hspcbho@gmail.com, pschhspcb@gmail.com, "CHAIRMAN DPCC" <chdpcc@nic.in>, chairman87jkspcb@gmail.com, "Chairman JKPC" <chairman.spcb@jk.gov.in>, "AP VIG" <chairman.ptl.ppcb@punjab.gov.in>, chairmanppcb@yahoo.co.in, chairmanpcbhp@gmail.com, "Mr Onkar Chand Sharma" <revsecy-hp@nic.in>, "R D Chandigarh,CPCB" <rdchandigarh.cpcb@nic.in>, "R D Chandigarh,CPCB" <rdchandigarh.cpcb@gov.in>, "KALYAN RUDRA" <chrnm.wbpcb-wb@bangla.gov.in>, "rudra kalyan" <rudra.kalyan@gmail.com>, ranchijspcb@gmail.com, ajayrastogi1963@gmail.com, "chairman chairmanoffice" <chairman-mppcb@mp.gov.in>, "Chairperson" <chairperson@rpcb.nic.in>, "CPCB RD Kolkata" <rdkolkata.cpcb@gov.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, "Pentani Jagan" <cpcb.bhopal@gov.in>, "Pentani jagan" <jagan191.cpcb@gov.in>, "cpcb bhopal" <cpcb.bhopal@gmail.com>, "MS, CPCB" <mscb.cpcb@nic.in>, "Chairman CPCB" <ccb.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>
Sent: Friday, November 29, 2024 1:13:30 PM
Subject: REMINDER-II: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Respected Sir / Madam,

I am directed to forward Reminder Letter-II attached herewith which is in reference to the CPCB vide letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 and Reminder letter-I no. CP/37/2024-RnD-HO-CPCB-HO-01 dated November 20, 2024, wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

However, **the information is still awaited**. Therefore, it is once again requested to provide the information **at the earliest** to ensure timely compilation and filing in the Tribunal.

Regards,

560

विनय / Vinay

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: vinay.cpcb@gov.in, Mob.: 8368281237☾ **1 Attachment(s)** • [Download as Zip](#)

EC 638.pdf

585.4 KB •

As on September 30, 2024

Name of the State Board: **Chhattisgarh Environment Conservation Board**A1) Total Environmental Compensation Funds Collected: **Rs. 13,77,96,514** (with Interest)

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders.

S.No.	O.A.No.in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	O.A. 104/2018	Principle Bench	1,35,90,000
2	O.A. 236/2022	Principle Bench	1,64,41,000
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs.3,00,31,000

B1) Total Environmental Compensation Funds Utilized: **Rs. 1,61,23,100**

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	Nil	Nil	Nil
2	Remediation of Contaminated Sites	Nil	Nil	Nil
3	Specific investigations and studies with regard to environment and ecology	Nil	Nil	Nil
4	Carrying capacity assessment	Nil	Nil	Nil
5	Research & Development activities	Nil	Nil	Nil
6	Capacity building	Nil	Nil	Nil
7	Hiring of experts and consultants for specific purpose and payment of	Nil	Nil	Nil

	Honorarium			
8	Lab strengthening	Nil	Nil	Nil
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	Nil	Nil	Nil
10	Information, Education and Communication (IEC) activities	ECO Club College	5,00,000	5,00,000
11	Any other scientific and technical matter	Development of Oxyzone in Kabirdham	6,86,100	6,86,100
		Development of Pond in Kabirdham, District	49,39,000	49,39,000
		Drain Construction, in Kabirdham	19,98,000	19,98,000
		Pond Cleaning of 13 polluted ponds of Raipur	80,00,000	80,00,000
12	NGT directed studies			
Total EC Fund utilized:				Rs. 1,61,23,100

- c)** Details of amount unspent as on September 30, 2024: **Rs. 12,16,73,414.**
- d)** Please attach a copy of methodology/ guidelines being followed for utilization of EC funds. Please see **Annexure-I.**
- e)** Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Mr. Arun Prasad
Designation	:	Member Secretary
Mobile No.	:	9424205577
Email ID	:	hocecb@gmail.com

Re: REMINDER: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

ho hocecb@gmail.com
 Thu, 21 Nov 2024 1:17:01 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>

Cc "Member Secretary APPCB" <membersecy@appcb.gov.in>, "arunachalspcb" <arunachalspcb@gmail.com>, "membersecretary" <membersecretary@pcbassam.org>, "Member Secretary" <msbpscb-bih@gov.in>, "grievance" <grievance@bpscb.in>, "Vivek Pandey" <cpcc-chd@nic.in>, "pccdddnh" <pccdddnh@gmail.com>, "Finance Secretary DNH and DD" <fs-dmn-dd@nic.in>, "collector_daman_dd" <collector_daman_dd@nic.in>, "Dr. K.S Jayachandran" <msdpcc@nic.in>, "Member Secretary GSPCB" <ms-gspcb.goa@nic.in>, "membersecretarygpcb" <membersecretarygpcb@gmail.com>, "hspcbms" <hspcbms@gmail.com>, "mspcb-hp" <mspcb-hp@nic.in>, "mshppcb" <mshppcb@gmail.com>, "membersecretaryjkspcb" <membersecretaryjkspcb@gmail.com>, "RAMESH KUMAR" <jk100@ifs.nic.in>, "Member Secy JKPC" <membersecy.pcb@jk.gov.in>, "ms-gpcb" <ms-gpcb@gujarat.gov.in>, "ranchijspcb" <ranchijspcb@gmail.com>, "ROR MoEFCC" <ro.ranchi-mef@gov.in>, "Pollution Control Committee" <pcc-dnhdd@ddd.gov.in>, "Chairman CPCB" <ccb.cpcb@nic.in>, "MS, CPCB" <mscb.cpcb@nic.in>, "secretaryuddm" <secretaryuddm@gmail.com>, "Chairman APPCB" <chairman@appcb.gov.in>, "CEE, APPCB" <chiefengineer@appcb.gov.in>, "pa_chairman" <pa_chairman@pcb.ap.gov.in>, "chairman" <chairman@pcbassam.org>, "chairmanbpscb_bihar" <chairmanbpscb_bihar@gov.in>, "Chairman BSPCB" <chairmanbpscb-bih@gov.in>, "Mandip Singh Brar" <hs-chd@nic.in>, "Sangeeta bhola" <henv.cg@nic.in>, "fs-dmn-diu" <fs-dmn-diu@nic.in>, "CHAIRMAN DPCC" <chdpcc@nic.in>, "Chairman GSPCB" <chairman-gspcb.goa@nic.in>, "mkpatil64" <mkpatil64@gmail.com>, "chairman-gpcb" <chairman-gpcb@gujarat.gov.in>, "gpcbchairman" <gpcbchairman@gmail.com>, "hspcbho" <hspcbho@gmail.com>, "chairmanpcbhp" <chairmanpcbhp@gmail.com>, "Mr Onkar Chand Sharma" <revsecy-hp@nic.in>, "chairman87jkspcb" <chairman87jkspcb@gmail.com>, "ajayrastogi1963" <ajayrastogi1963@gmail.com>, "Garima Sharma" <garima.cpcb@nic.in>, "Tulika Saha" <tulika.cpcb@gov.in>

Tags

Respected Sir/Madam,

Please find attached the soft copy of the desired information on behalf of State of Chhattisgarh. The same with covering letter shall follow.

Kind regards,
Priyanshi Singh | Assistant Law Officer
Chhattisgarh Environment Conservation Board.

564

Contact: +91-9425106400, +91-7898103530, Paryavas Bhavan, Sector 19, Atal Nagar, Raipur, Chhattisgarh – 492001

On Wed, Nov 20, 2024 at 3:46 PM Sh Vinay <vinay.cpcb@gov.in> wrote:

█

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📎 **1 Attachment(s)** • [Download as Zip](#)



EC Jankari.docx
19.7 KB • 🔗



प्रदूषण नियंत्रण समिति

Pollution Control Committee

संघ प्रदेश प्रशासन दादरा एवं नगर हवेली एवं दमन एवं दीव

U. T. Administration of Dadra and Nagar Haveli and Daman and Diu

प्रथम तल, उद्योग भवन, भेंसलोर, नानी दमन, दमन - ३९६२१०

1st Floor, Udyog Bhavan, Bhenslore, Nani Daman, Daman-396210

Ph.: 0260 - 2262524 / 2260975, e-mail – pcc-dnhdd@ddd.gov.in



File No.: PCC/DDD/NGT-PB/OA No.638/2023/83

Dated: 2/11/2024

To,
The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
New Delhi-110032

Subject: Submission of details w.r.t. Environmental Compensation Funds with PCC
DNH & DD-reg.

Ref.: Letter received vide no. CP/37/2024-RnD-HO-CPCB-HO dated: 28/10/2024
from AS & Head R & D Central Pollution Control Board.

Sir,

With reference to the above, details pertaining to the Pollution Control Committee DNH & DD regarding Environmental Compensation funds as on 30/09/2024 in the prescribed format is given below for information and further necessary action, please.

A1) Total Environmental Compensation Funds Collected: Rs. 5,10,59,200/- (Rupees Five Crore Ten Lakh Fifty Nine Thousand and Two Hundred Only)

A2) Details regarding Environmental Compensation fund collected in accordance with various NGT orders

S. No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (Unaudited)
1.	O.A. No. 593/2017 (W.P.) (Civil) No. 375/2012) : - Paryavaran Suraksha Samiti & Anr. versus Union of India & Ors.	Principal Bench, New Delhi	5,10,59,200/-
Total Environmental Compensation Funds Collected in accordance with NGT orders: Rs. 5,10,59,200/- (Rupees Five Crore Ten Lakh Fifty Nine Thousand and Two Hundred Only)			

B1) Total Environmental Compensation Funds Utilized: NIL.

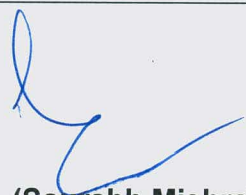
B2) Details regarding Environmental Compensation Fund Utilization in various activities. NIL.

C) Details of amount unspent as on September 30, 2024:- 5,10,59,200/- (Rupees Five Crore Ten Lakh Fifty Nine Thousand and Two Hundred Only)

D) Please attach a copy of methodology/ guidelines being followed for utilization of EC funds: N.A.

E) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Varma Amitkumar Santoshkumar
Designation	:	Accounant
Mobile No.	:	9033777430
Email ID	:	amit.varma@supportgov.in


(Saurabh Mishra)
 Member Secretary
 Pollution Control Committee
 DNH & DD

Copy to:

1. The Chairman PCC DNH & DD for information, please.

Submission of details w.r.t. Environmental Compensation Funds with PCC DNH & DD-reg.

PC Pollution Control Committee <pcc-dnhdd@ddd.gov.in>
Thu, 21 Nov 2024 11:50:56 AM +0530 •
To "MS, CPCB" <mscb.cpcb@nic.in>
Cc "ramndeep.cpcb" <ramndeep.cpcb@gov.in>, "Garima
Sharma" <garima.cpcb@nic.in>, "Sh Vinay" <vinay.cpcb@gov.in>

Respected Sir,

Please find the attachment herewith letter No. PCC/DDD/NGT-PB/OA No.683/2023/183, dated: 21/11/2024, regarding submission of details w.r.t. Environmental Compensation Funds with PCC DNH & DD.

Thanks and Regards

**O/o. the Member Secretary,
Pollution Control Committee
Dadra & Nagar Haveli and Daman & Diu**

📎 **1 Attachment(s)** • [Download as Zip](#)



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By Speed Post/E-mail



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5th FLOOR, ISBT, BUILDING, KASHMERE GATE, DELHI-6
visit us at: <http://dpcc.delhigovt.nic.in>



F.No. Legal Cell-DPCC/1534744/2024/E-File No-221147/184

Dated: 11/12/24

To

✓ AS & Head R & D,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.

Subject: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation (EC) funds with SPCBs & PCCs-reg.

Sir/Madam,

Please find enclosed herewith **Annexure-I** consisting the details regarding EC funds in the prescribed format as desired vide letter No. CP/37/2024-RnD-HO-CPCB-HO dated 28.10.2024 .

Your Sincerely

Encl. As above.

(Pankaj Kapil)
Additional Director (RDPC)

Annexure-I

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
DMRC, IT Park East Approach Road, Shastri Park, Delhi-1100
visit us at: <http://dpec.delhigovt.nic.in>



Environment Compensation (EC) Funds Status As on November, 2024 (upto 20.11.2024)

Name of the State Board: - **Delhi Pollution Control Committee.**

A1 Total Environmental Compensation Funds Collected:- **Rs.11208.15 Lakh.**

A2) Details regarding Environment Compensation fund collected in accordance with various NGT order.

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1.	Annexure 'A' Enclosed	Principal	Rs.11208.15
2.		Bench	
Total Environmental Compensation Funds Collected in accordance with NGT order:			Rs.11208.15 Lakh

B1) Total Environmental Compensation Funds Utilized: **Rs.3605.66 Lakh.**

B2) Details regarding Environment Compensation fund utilization in various activates

S.No.	Broader Category of Projects/activities	Details of activities in which the amount was utilized	Rupees (in Lakh)	
			Amount of EC fund utilized(in Rs.)	Total EC amount spent on particular broader arear
1.	Strengthening of Monitoring	Installation & Running CAAQMS, Noise Monitoring Station & Monitoring	Rs.877.21	Rs.877.21
2.	Remediation of Contaminated Sites	NIL	NIL	NIL
3.	Specific investigations and studies with regard to environment and ecology	NIL	NIL	NIL
4.	Carrying capacity assessment	NIL	NIL	NIL

5.	Research Development & Activities	Research & Study Projects	Rs.216.84	Rs.216.84
6.	Capacity Building	NIL	NIL	NIL
7.	Hiring of experts and consultants for specific purpose and payment of Honorarium	Honorarium for Oversight Committee /Technical Consultants	Rs.203.04	Rs.203.04
8.	Lab Strengthening	Procurement Of instrument for water/Air Lab.	Rs.679.88	Rs.679.88
9.	Specializes studies on accidental, spill areas, health impact assessment, recalcitrant pollutants etc.	NIL	NIL	NIL
10.	Information, Education and Communication (IEC) activities	Advertising Charge/Printing Charges/ Others	Rs.1011.83	Rs.1011.83
11.	Any other scientific and technical matter	Installation Recycle of Units. & Seminar conference &	Rs.105.54	Rs.105.54
12.	NGT studies directed	As per NGT directions as sum of Rs.511.32 was transferred to CPCB on 22.02.2017	Rs.511.32	Rs.511.32
Total EC Fund utilized				Rs.3605.66

c) Details amount unspent as on November, 24 (upto 20.11.2024) : **Rs.7602.49 Lakh.**

d) Utilization of the Environmental Compensation Fund is keeping in view the activities specified by CPCB as mentioned in order dated 22.01.2019 in O.A No. 101/2019.

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information.

Name of official	:	Sh. Krishan Lal
Designation	:	Accounts Officer
Phone No.	:	011-47441569
Email ID	:	accdpcc@gmail.com



Annexure-A

Environment Compensation Received by DELHI POLLUTION CONTROL COMMITTEE from April 2015 to 20.11.2024

Sl.No.	Compensation	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	01.04.2024 to 20.11.2024	Total	Title Of Case No
1	Hospitals	53.00	1506.00	13.25	0.00	133.15	31.59	14.89	13.98	2.00	1.04	1768.90	94/2013 "Vikrant K.Tongad Vs DMRC"
2	Malls	36.00	6.00	7.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	49.00	94/2013 "Vikrant K.Tongad Vs DMRC"
3	Hotels	158.50	15.00	67.00	79.00	333.18	238.48	131.73	199.40	46.41	31.31	1300.01	94/2013 "Vikrant K.Tongad Vs DMRC"
4	Dust/Construction	108.65	144.75	201.91	283.26	242.46	152.03	309.42	278.33	99.28	40.23	1860.32	21/2014 "Vardhaman Kaushik Vs UOI"
5	Waste Burning /Dumping (leaves, Garbage, Solid Waste, etc.)	2.60	2.90	0.80	184.00	414.35	7.85	48.70	14.74	3.40	0.00	679.34	21/2014 "Vardhaman Kaushik Vs UOI"
6	Plastic Bag	0.00	0.00	24.75	9.35	77.67	15.48	18.03	14.39	21.76	30.29	211.72	1-8-2017-NGT All India Plastic Vs GNCTD OA 04/2017
7	Dumping Malba in Yamuna	0.00	0.00	1.00	2.05	0.00	0.50	2.40	0.75	2.55	0.40	9.65	06/2012 "Nizamuddin West Association Vs UOI"
8	Almitra H. Patel	0.00	0.00	3.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.55	199/2014 "Mrs Almitra H Patel Vs UOI"

20	Publication	0.00	0.00	0.00	0.00	0.00	5.29	0.00	0.00	0.00	0.00	0.00	5.29	Not Available
21	NGT Penalty (Direct)	0.00	0.00	0.00	0.00	0.00	0.00	33.25	26.38	29.37	17.03	106.03	Not Available	
22	Interest on Saving Bank Account	0.00	0.00	0.00	0.00	0.00	0.00	165.60	321.19	622.69	1.41	1110.89	Not Available	
Total		358.75	1674.65	342.26	560.66	1984.97	917.26	1684.77	1914.74	1096.91	673.18	11208.15		

574

Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation (EC) funds with SPCBs & PCCs-reg.

rd rdpcdpcc2024@gmail.com
Wed, 11 Dec 2024 4:09:54 PM +0530
To "MS, CPCB" <mscb.cpcb@nic.in>, "RAMANDEEP KAUSHIK" <ramandeep.cpcb@gov.in>, "Sh Vinay" <vinay.cpcb@gov.in>
Cc "Dr. K.S Jayachandran" <msdpcc@nic.in>
Tags

Sir/Madam,

Kindly find attached herewith the desired data of EC funds in respect of Hon'ble NGT order in the matter O.A. 638/2023.

RDPC Cell
Delhi Pollution Control Committee
5th Floor, ISBT Building,
Kashmere Gate,
Delhi-110006

email: rdpcdpcc2024@gmail.com

📎 **1 Attachment(s)** • [Download as Zip](#)



Letter to CPCB reg EC Funds.pdf
2.3 MB • 🔗

Format for Environment Compensation (EC) Funds Status**As on September 30, 2024**Name of the State Board: **Goa State Pollution Control Board****A1) Total Environmental Compensation Funds Collected: Rs 1,58,26,680/-****A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders**

Sr. No.	O.A.No.in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (inRs.)
1			
2			
.....So on			
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. 1,58,26,680/-

B1) Total Environmental Compensation Funds Utilized: Rs. 10,00,000/-**B2) Details regarding Environment Compensation fund utilization in various activities**

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
5	Research & Development	<ul style="list-style-type: none"> • 	<ul style="list-style-type: none"> • 	

	activities	• •	• •	
6	Capacity building	• • •	• • •	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• • •	• • •	
8	Lab strengthening	• • •	• • •	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	• • •	• • •	
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Rs10,00,000/-

c) Details of amount unspent as on September 30, 2024:Rs 1,48,26,680/-

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Mr. Pravin Fal Dessai
Designation	:	Assistant Environmental Engineer
Mobile No.	:	9764668555
Email ID	:	dessai_pravin@yahoo.co.in

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237

Re: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs — reg.

GP

Goa PCB <mail.gspcb@gov.in>

Tue, 17 Dec 2024 6:54:00 PM +0530 •

To "Sh

Vinay" <vinay.cpcb@gov.in>, "DESSAI_PRAVIN" <DESSAI_PRAVIN@YAHOO.CO.IN>, "desai_pravin" <desai_pravin@yahoo.co.in>, "Vipul Sawant" <vipul.sawant@goa.gov.in>

Pls ignore the previous email.

To,

The AS & Head R & D,

CPCB, Parivesh Bhavan,

East Arjun Nagar, New Delhi,

110032

S ref CPCB Letter no.: CP/37/2024-RnD-HO-CPCB-HO dated 28/10/2024

Sir,

With reference to above cited subject and the order of Hon'ble NGT dated September 26, 2024 passed in O.A. No. 638/2023, directing disclosure of information about EC funds collected and lying deposited with different PCBs/PCCs.

In this regard, the total amount received by the board through Environmental Compensation is Rs. 1,58,26,680 /- (Rupees One Crore fifty eight Lakhs Twenty Six Thousand Six Hundred and Eighty Only). Additionally, the Board has utilized/Spent an amount of Rs. 10,00,000/- (Rupees Ten Lakhs Only). This data is forwarded to you, for compilation and filing in the Tribunal.

Sanjeev Joglekar (I/c)

Member Secretary

Near Pilerne Industrial Estate, Opp Saligao Seminary,
Saligao - Goa - 403511

[<http://www.goaspcb.gov.in/> | www.goaspcb.gov.in]

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format 638-2023 (2).pdf

312.4 KB • 🔗



Himachal Pradesh State Pollution Control Board

Him Parivesh, Phase-III, New Shimla-171 009

Telephone Nos.: 0177-2673766, 2673020

No.PCB/ (O.A. No. 24/2011) titled Sameer Mehta vs UOI/ 2024 -

Dated: 17/12/24

15149

To

Miss Garima Sharma

AS & Head, Research and Development Division

Central Pollution Control Board

M/o Environment, Forest & Climate Change, Govt. of India

Parivesh Bhawan, East Arjun Nagar, Delhi – 110032.

Subject: Hon'ble NGT order in the matter O.A. No. 638/2023 titled disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs reg.

Sir,

Kindly refer to your office letter no. CP/37/2024-RnD-HO-CPCB-HO dated – 28.10.2024 on the subject cited above matter seeking information regarding Environment Compensation (EC) funds.

In this regard, the information pertaining to Himachal Pradesh State Pollution Control Board (updated as of September 30, 2024) on the format is hereby enclosed as Annexure-A for your kind information and necessary action please.

(Encl. As above)

Anil Joshi, IFS
Member Secretary
HPSPCB, Shimla

Format for Environment Compensation (EC) Funds Status**As on September 30, 2024**

Name of the State Board: Himachal Pradesh State Pollution Control Board

A1) Total Environmental Compensation Funds Collected: Rs. 11,72,59,888.39**A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders**

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	OA No. 256 of 2013 titled as Abhishek Rai v/s State of HP & Ors.		40,70,000=00
2	OA No. 199 of 2014		7,50,000=00
3	OA No. 593/2017 titled as Paryavaran Suraksha Samiti vs UoI & Ors.	Principal Bench	99264888.39=00
4	OA No. 606/2018		90,25,000=00
5	OA no. 1038/2018		16,35,000=00
6	O.A no. 465/2019 Ses Ram Vs Union of India		19,60,000=00
7	MA 51/2020		5,55,000=00

Total Environmental Compensation Funds Collected in accordance with NGT orders:

Rs 11,72,59,888.39

Total Environmental Compensation Funds Utilized: Rs 2,11,78,252

) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	• Transferred to Regional Office Una for Utilization & purchase of PM 2.5 & PM10 Sampler	• 6,75,000	6,75,000
2	Remediation of Contaminated Sites	•	•	
3	Specific investigations and studies with regard to environment and ecology	•	•	
4	Carrying capacity assessment	Transferred to IIT Kanpur as 1 st Instalment for comprehensive carrying capacity	• Rs 4,96,719	Rs 4, 96,719
5	Research & Development activities	•	•	
6	Capacity building	•	•	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• Honorarium paid to the Hon'ble Judges, Expert Members, Constituted by the Hon'ble NGT	• 28,59,705	28,59,705
8	Lab strengthening	•	•	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	•	•	
10	Information, Education and Communication (IEC) activities	•	•	
11	Any other scientific and technical matter	• Strengthening of Various Urban local Bodies of the State by providing viability gap funding.	• 80,40,000 • 61,64,827	1,42,04,827

		• Other Activities		
12	NGT directed studies	•	•	
13	Transferred to CPCB	25% of EC Amount transferred on 13.11.2019 25% of EC Amount transferred on 24.01.2020 25% of EC Amount transferred on 07.09.2020	• 11,12,719 • 6,67,188 • 11,62,094	29,42,001
Total EC Fund utilized:				2,11,78,252

- c) Details of amount unspent as on September 30, 2024: Rs 9,60,81,636.39 (Available Funds to be utilized based on the proposals finalized by State Pollution Control Board in lines with the guidelines of CPCB)
- d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds
- e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Chandan K Singh
Designation	:	Environmental Engineer
Mobile No.	:	9418018223
Email ID	:	Consenthpspcb02@gmail.com

Hon'ble NGT order in the matter O.A. No. 638/2023 titled disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs reg.

le legalcellhppcb@gmail.com
Tue, 17 Dec 2024 6:10:41 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>, "MS, CPCB" <mscb.cpcb@nic.in>

Tags
Reading 2 / 2

Sir,

PFA herewith the subject cited as above.

--
Regards

**Legal Cell,
HP State Pollution Control Board,
Shimla.**

📎 **1 Attachment(s)** • [Download as Zip](#)



DFA to cpcb.pdf
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**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006 Silk
Factory Road
Rajbagh, Srinagar, 190 008

The Member Secretary
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032

No: JKPCC/NGT/Sc./2024/ 1458-59

Date: 29-11-2024

Sub: -Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs – reg.

Sir,

Kindly refer to your office letter no. CP/37/2024-Rnd-HO-CPCB-HO dated 28 October 2024 on the above captioned subject. In this connection, the details of the Environment Compensation (EC) funds collected in accordance with Hon'ble NGT orders as on 30 September 2024 is enclosed herewith for information and necessary action.

Yours faithfully,

Encl: - As above

(Ghansham Singh), JKAS

Member Secretary
JKPCC

29.11.24

Copy to the: -

1. Ms/Mrs. Garima Sharma, AS& Head, R&D CPCB, Parivesh Bhawan, East Arjun Nagar Delhi-110032

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: **J&K Pollution Control Committee.****A1) Total Environmental Compensation Funds Collected: Rs. 5,26,10,904****A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders.**

S. No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1)	OA. No. 137/2021 Arti Sharma V/s State of J&K & Ors	Principle Bench	3,42,000
2)	OA. No. 690/2023 Raja Muzaffar V/s UT of J&K	Principle Bench	70,000
3)	O.A. No. 301 / 2021 dated 17-02-2021	Principle Bench	2,00,00,000
4)	OA 295/2016 dated 28-09-2020 & 28-06-2021	Principal Bench	2,58,00,000
Total Environmental Compensation Funds Collected in accordance with NGT orders: Rs. 4,62,12,000			

B1) Total Environmental Compensation Funds Utilized: Nil**B2) Details regarding Environment Compensation fund utilization in various activities**

S. No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1)	Strengthening of Monitoring Infrastructure	Nil	Nil	Nil
2)	Remediation of Contaminated Sites	Nil	Nil	Nil
3)	Specific investigations and studies with regard to environment and ecology	Nil	Nil	Nil
4)	Carrying capacity assessment	Nil	Nil	Nil
5)	Research & Development activities	Nil	Nil	Nil
6)	Capacity building	Nil	Nil	Nil
7)	Hiring of experts and consultants for specific	Nil	Nil	Nil

	purpose and payment of Honorarium			
8)	Lab strengthening	Nil	Nil	Nil
9)	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	Nil	Nil	Nil
10)	Information, Education and Communication (IEC) activities	Nil	Nil	Nil
11)	Any other scientific and technical matter	Nil	Nil	Nil
12)	NGT directed studies			
Total EC Fund utilized:				Nil

- c) Details of amount unspent as on September, 30, 2024: **Rs. 5,26,10,904**
- d) Please attach a copy of methodology/ guidelines being followed for utilization of EC funds. **The Action Plan for utilization of Environmental Compensation Funds was submitted to the Government of J&K for approval, is still awaited. Communication is attached as Annexure-1.**
- e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Mr. Vijay Kumar
Designation	:	Accounts Officer
Mobile No.	:	8493038225
Email ID	:	facaojkspcb87@gmail.com, membersecretaryjkspcb@gmail.com

[Handwritten signature]

**Jammu and Kashmir
Pollution Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest
Complex, Transport Nagar,
Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

The Financial Commissioner (Additional Chief Secretary)
Forest, Environment and Ecology Department,
J&K Government, Civil Secretariat,
Jammu / Srinagar.

No:- JKPCC/NGT/OA-976/2019/1122

Dt. 30.09.2024

**Subject :- Action Plans for Utilization of Environmental Compensation Funds in
the matter of Hon'ble NGT Order.**

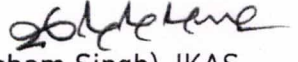
Ref :- FST-Lit/179/2022(7065482) Dt :- 26.09.2024

Sir,

Kindly refer to the communication under reference on the subject cited. In this context, I am directed to submit that J&K PCC vide no. JKPCC/EC/2024/448 Dt. 08.08.2024 has already submitted Action Plan for Utilization of Environmental Compensation Funds (copy enclosed).

I am to further submit that Draft notification vide GSR No. 418(E) has been published in public domain by the MoEF & CC, Gol, New Delhi for feedback, whereunder, detailed mechanism for utilization of Environmental Protection Fund has been provided. The J&K PCC has already provided the feedback on the said notification. A copy of the draft notification is enclosed for kind perusal.

Yours faithfully,


(Ghansham Singh) JKAS
Member Secretary 30.9.24
Jh
30/9/24

**NGT order in O.A. 638/2023: Disclosure of information on Environment
Compensation funds**

me membersecretaryjkspcb@gmail.com
Fri, 29 Nov 2024 3:56:38 PM +0530 •

To "MS, CPCB" <mscb.cpcb@gov.in>, "MS, CPCB" <mscb.cpcb@nic.in>, "Member
Secretary" <psms.cpcb@nic.in>

Cc "Sh Vinay" <vinay.cpcb@gov.in>

Tags

Sir,
Kindly find attached JKPCC letter No.JKPCC/NGT/Sc/024/1458-59 dated 29-11-2024
regarding subject for information.
with regards

📎 **1 Attachment(s)** • [Download as Zip](#)



reply in oa 638 to cpcb001.pdf
11.9 MB • 🔗

588

Ph: General: 0471- 2312910, 2318153, 2318154, 2318155 Chairman:
2318150 Member Secretary: 2318151
e-mail: chn.kspcb@gov.in; ms.kspcb@gov.in FAX: 2318152 web:
kspcb.kerala.gov.in



KERALA STATE POLLUTION CONTROL BOARD

കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

Pattom P.O., Thiruvananthapuram – 695 004

പട്ടം പി.ഒ, തിരുവനന്തപുരം 695 004



KSPCB/ 93/2024-SEE-1

Date: 20-11-2024

From

The Member Secretary

To

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhavan,
East Arjun Nagar,
Delhi-110032.

S u b : NGT (PB) O.A.No. 638/2023-Disclosure of information on Environment Compensation (EC) fund-Reg.

Ref: 1. Your office Letter No. CP/37/2024-RnD-HO-CPCB-HO dated 28.10.2024

2. Hon'ble NGT Order dated 03.10.2024 in O.A. No. 638/2023

Sir,

As directed in the letter cited 1st the status of Environmental compensation (EC) fund status of KSPCB as on September 30, 2024, is submitted herewith in the prescribed format, for compilation and filing before Hon'ble NGT O.A.No. 638/2023.

589

Yours faithfully,

Signed by

Sheela A M

Date: 20-11-2024 11:10:48

MEMBER SECRETARY

Encl. as above

Copy to: The Regional Director,
Regional Directorate,
Central Pollution Control Board,
Bengaluru.

Format for Environment Compensation (EC) Funds Status**As on September 30, 2024**

Name of the State Board: KERALA STATE POLLUTION CONTROL BOARD

A1) Total Environmental Compensation Funds Collected: Rs. 9,31,51,077.40**A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders**

Sl.No.	O.A.No.in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	OA 75/2021 (RDS Projects Ltd.)	Southern Zone	15800000.00(*)
2	OA 439/2013 & 456/2013 (Kollam Corporation)	Southern Zone	10000000.00
3	OA 262/2017 (Cella Space Ltd.,Kochi)	Southern Zone	910134.00
4	OA 71/2021(Travancore Titanium Products, Thiruvananthapuram)	Southern Zone	5208000.00
5	Appeal 21/2020&Appeal22/2020(Tasna Mixes, Thiruvananthapuram)	Southern Zone	3361094.00
6	OA 124/2021(Mary matha granites & Royal Sand and Gravels, Palakkad)	Southern Zone	4725000.00
7	OA 585/2018 (Al Azhar medical college, Idukki)	Southern Zone	539000.00
8	Appeal 88/2017(Slabs & Aggregaters, Ernakulam)	Southern Zone	18810000.00
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. 5,93,53,228.00/-

***Note:** NGT has ordered to utilize the Environment Compensation for remediation at the project site of RDS Project Ltd. for which State Environment Impact Assessment Authority (SEIAA) has to prepare a guideline for utilization. The Environment Compensation amount has to be transferred to Environment Benefit Fund, a specific fund to be formed as per the guidelines of SEIAA once the Environment Benefit Fund account is active.

B1) Total Environmental Compensation Funds Utilized: Rs. 3,66,35,816.25

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
5	Research & Development activities	<ul style="list-style-type: none"> • 		
6	Capacity building	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	<ul style="list-style-type: none"> • Honorarium to Sri. A.V. Rmakrishna Pillai, Chairman, State Level Monitoring Committee (SLMC) & Income Tax on Honorarium paid • Expenditure incurred in connection with meetings of SLMC, constituted by Hon'ble NGT • Remuneration to Sri.Raj Panjwani, Amicus Curiae, for appearance before Hon'ble NGT on 29.02.2024, 04.04.2024, 16.04.2024 and 24.07.2024, based on Hon'ble NGT (PB) 	<p>1,14,75,000.00</p> <p>1,07,76,766.00</p> <p>1,00,000.00</p>	2,23,51,766.00

		Order dated 03.01.2024 in OA. No. 304/2019		
8	Lab strengthening	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	<ul style="list-style-type: none"> • Transferred to Kochi Municipal Corporation following fire hazard at MSW facility at Brahmapuram, Kochi Corporation, in June, 2023** 	1,40,80,000.00	1,40,80,000.00
10	Information, Education and Communication (IEC) activities	<ul style="list-style-type: none"> • Financial assistance to KSCSTE- Institute for Climate Change Studies to organise three days National Workshop on “Bridging the Knowledge Gap: Workshop on the Theory of Climate Change” from 1st -3rd November 2023 at Kottayam, Kerala 	2,00,000.00	2,00,000.00
11	Any other scientific and technical matter	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
12	NGT directed studies	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
	Bank charges, cheque issuing & account keeping charge		4,050.25	4,050.25
Total EC Fund utilized:				3,66,35,816.25

**** Note:** Government of Kerala will reimburse the amount which was transferred during an emergency following fire hazard.

c) Details of amount unspent as on September 30, 2024: Rs. 5,65,15,261.15

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds: Utilisation is done as per directions of Hon’ble NGT in various matters.

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Sri. Krishnan M.N.
Designation	:	Senior Environmental Engineer – 1
Mobile No.	:	9447975719
Email ID	:	kspcbholegal1@gmail.com

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237

Fwd: NGT O.A. No.638/2023: Disclosure of information on Environment Compensation fund- Kerala SPCB-Reg.

GS

Garima Sharma <garima.cpcb@nic.in>

Tue, 26 Nov 2024 3:21:56 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>

==== Forwarded message =====

From: PCB HO <kspcbholegal1@gmail.com>

To: <ramandeeep.cpcb@gov.in>, <mscb.cpcb@nic.in>, <zobangalore.cpcb@nic.in>, <garima.cpcb@nic.in>

Date: Wed, 20 Nov 2024 12:24:22 +0530

Subject: NGT O.A. No.638/2023: Disclosure of information on Environment Compensation fund- Kerala SPCB-Reg.

==== Forwarded message =====

Sir,

Please see the attachments.

--

**Regards,
Senior Environmental Engineer-1,
Legal Section Head Office,
Kerala State Pollution Control Board
Mob: 9447975719**

☾ ☐☐ **2 Attachment(s)** • [Download as Zip](#) • [Add To](#) >



638-2023.pdf
99.1 KB • 🔗



Format -OA 638-2023.docx
22.2 KB • 🔗



**THE ADMINISTRATION OF UNION TERRITORY OF LADAKH
LADAKH POLLUTION CONTROL COMMITTEE**

email: membersecretarylpcc@gmail.com

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, CBD Cum- Office complex,
East Arjun Nagar, Shahadara
Delhi-110032

No: LPCC/UTL/EC/2024/ 350-353

Dated: 09/11/2024

Sub: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure Of information on Environment Compensation (EC) funds with SPCBs & PCCs — reg.

Ref: CP/37/2024-RnD-HO-CPCB-HO, dt:08/10/2024.

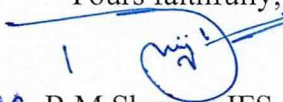
Sir,

This is in reference to the communication received from CPCB vide No: CP/37/2024-RnD-HO-CPCB-HO, dt:08/10/2024. In this regard, kindly find enclosed herewith the details about EC funds collected and deposited with Ladakh Pollution Control Committee, with updated status as of 30/09/2024 in the prescribed format as provided by CPCB.

Hence for the favour of information and necessary action.

Encl: Format
(03 leaves)

Yours faithfully,


 B.M Sharma, IFS,
Member Secretary,
Ladakh Pollution Control Committee,
UT of Ladakh

Copy to:

- i) Smt. Garima Sharma, AS & Head R & D, CPCB, New Delhi, for information (garima.cpcb@nic.in)
- ii) Sh. Vinay, Scientist 'B', CPCB, New Delhi, for information. (vinay.cpcb@gov.in)
- iii) Regional Director, LPCC, UT of Ladakh, for information.

Format for Environment Compensation (EC) Funds Status**As on September 30, 2024**

Name of the State Board: Ladakh Pollution Control Committee

A1) Total Environmental Compensation Funds Collected: Rs. 30 Crores**A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders**

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	O.A 606/2018 (I.A No. 163/2021) (in respect of UT Ladakh) Compliance of Municipal Solid Waste Management Rule 2016 and other environmental issues.	Principal Bench	30 Crores.
2			
...So on			
Total Environmental Compensation Funds Collected in accordance with NGT orders: - Rs 30 Crores			

B1) Total Environmental Compensation Funds Utilized: Rs 6.631 Crores**B2) Details regarding Environment Compensation fund utilization in various activities**

S.No	Broader category of projects/ activities.	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1.	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2.	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • ... • • 	<ul style="list-style-type: none"> • • • 	

3.	<i>Specific investigations and studies with regard to environment and ecology</i>	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4.	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
5.	Research & Development activities	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
6.	Capacity building	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
7.	Hiring of experts and consultants for specific purpose and payment of Honorarium	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
8.	Lab strengthening	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
9.	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
10.	Information, Education and Communication (IEC) activities	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
11.	Any other scientific and technical matter	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
12.		<p>Transferred to Department of Housing and Urban Development (H&UDD) account for bridging the gap in Solid Waste: -</p> <p>Pending liability to clear the work done for the establishment of Solid Waste management Plant in Kargil to bridge the gap in Solid Waste Management Plant at Kargil.</p>	Rs. 2.56 Cr	Rs. 2.56 Cr
		<p>Transferred to H&UDD account for bridging the gap in Solid Waste: -</p> <p>Provision of electricity for under construction of Solid Waste Management Plant at Kargil.</p>	Rs. 0.53 Cr	Rs. 0.53 Cr

	Transferred to H&UDD account for bridging the gap in Liquid Waste: - Establishment/ Construction of 06 Nos. decentralized STPs at different locations Kargil so as to bridge the gap in liquid waste Management in Kargil.	Rs. 3.00 Cr @ of Rs. 0.50 Cr for each project as token amount to start the works.	Rs. 3.00 Cr @ of Rs. 0.50 Cr for each project as token amount to start the works.
	Transferred to H&UDD account for bridging the gap in Liquid Waste: - Additional works for STP in Agling, Leh to augment the capacity of the existing STP Agling so as to bridge the gap in Liquid Waste Management in Leh.	Rs. 0.541 Cr	Rs. 0.541 Cr
Total EC Fund utilized: -			Rs 6.631 Crores

c) Details of amount unspent as on September 30, 2024: -

- Rs 23.369+0.324859 (interest included) =23.6931859 Crores

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

- Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund issued by the CPCB being followed for utilization of EC funds (copy enclosed).

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	B.M Sharma
Designation	:	Member Secretary
Mobile No.	:	9419144300
Email ID	:	membersecretarylpcc@gmail.com

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237

Hon'ble NGT order in the matter O.A 638/2023: Disclosure of information on Environment Compensation(EC) funds with SPCBs & PCCs-reg.

me membersecretarylpcc@gmail.com
Sat, 09 Nov 2024 12:57:10 PM +0530
To "MS, CPCB" <mscb.cpcb@nic.in>
Cc "Garima Sharma" <garima.cpcb@nic.in>, "Sh Vinay" <vinay.cpcb@gov.in>, "regionaldirectorlpcc" <regionaldirectorlpcc@gmail.com>
>
Tags

Sir,
Kindly find attached herewith the LPCC communication vide LPCC/UTL/EC/2024/350-353 dated 09/11/2024 regarding the above cited subject.

Regards,
O/o Member Secretary,
Ladakh Pollution Control Committee,
UT of Ladakh.

2 Attachment(s) • [Download as Zip](#) • [Add To](#) >



CPCB EC_0001.pdf
1 MB •



Ec guidelines.pdf
4.3 MB •



लक्षद्वीपप्रशासन/LAKSHADWEEP ADMINISTRATION
लक्षद्वीपप्रदूषणनियंत्रणसमिति/LAKSHADWEEP POLLUTION CONTROL COMMITTEE
विज्ञान एवंप्रौद्योगिकीविभाग/DEPARTMENT OF SCIENCE & TECHNOLOGY
कवरत्तीद्वीप 682 555/ KAVARATTI ISLAND -682 555

File No: LD/EC/2024/LPCC

Dated: .12.2024

To,

Smt. Garima Sharma,
AS & Head R& D
Central Pollution Control Board (CPCB),
Parivesh Bhawan
East Arjun Nagar
New Delhi-110032

Subject: NIL Report on Environment Compensation (EC) Funds for O.A. 638/2023-Reg

Reference: Letter No. CP/37/2024-RnD-HO-CPCB-HO-01 dated 20.11.2024

Sir,

In compliance with the National Green Tribunal (NGT) order in the matter O.A. 638/2023 regarding the disclosure of Environment Compensation (EC) funds, we hereby submit the following information:

The LPCC has not collected any amount as Environment Compensation (EC) so far. Therefore, we are submitting a NIL report on the matter for the compilation of data by the CPCB, as required for submission to the National Green Tribunal.

This is issued with the approval of competent authority

Yours faithfully,

A handwritten signature in blue ink, appearing to read 'P. Pookoya', is written over a horizontal line.

(P. POOKOYA)

Assistant Director and Head of Office

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Lakshadweep Pollution Control Committee.

A1) Total Environmental Compensation Funds Collected: Rs. NIL

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1			
2			
.....So on			
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs.....

B1) Total Environmental Compensation Funds Utilized: Rs.

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	

5	Research & Development activities	• • •	• • •	
6	Capacity building	• • •	• • •	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• • •	• • •	
8	Lab strengthening	• • •	• • •	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	• • •	• • •	
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Rs.....

c) Details of amount unspent as on September 30, 2024: Rs.....

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	
Designation	:	
Mobile No.	:	
Email ID	:	

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237

NIL report on EC funds for OA 638/2023

DS Director, S&T <lk-dst@nic.in>
Thu, 05 Dec 2024 1:00:50 PM +0530
To "Sh Vinay" <vinay.cpcb@gov.in>

Director
Department of Science & Technology
U.T of Lakshadweep
Kavaratti




बेटी बचाओ, बेटी पढ़ाओ:



📎 **1 Attachment(s)** • [Download as Zip](#)

604



CamScanner 12-05-2024 12.53.... .pdf
839.4 KB • 

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010437/24020781/24014701
Fax: 24023516/24024068/24044531
Website: <https://mpcb.gov.in>



"Your Service is our Duty"

Kalpataru Point, 2nd - 4th Floor
Sion-Matunga Scheme Rd.No.8,
Near Sion Circle, Sion (E)
Mumbai- 400 022.

No. MPCB/

241224-FTS-0044

Date: 24/12/24

To,

AS & Head R & D,
Central Pollution Control Board,
"Parivesh Bhavan", East Arjun Nagar,
Delhi-110 032.

Kind Attention: Garima Sharma

Sub : Hon'ble NGT Order in the matter of O.A. No.638/2023 :
Disclosure of information on Environment Compensation (EC)
Funds with SPCBs & PCCs- regd...

Ref : CPCB's letter No. CP/37/2024-RnD-HO-CPCB-HO, dt.28/10/2024
and reminder letter No. CP/37/2024-RnD-HO-CPCB-HO-01,
dt.20/11/2024

Sir/Madam,

Please refer to your letters dated 28/10/2024 and 20/11/2024 on the subject matter. In compliance of the Order dated 26/9/2024 in Original Application No.638/2023 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi. The information about the EC funds collected and deposited with the Maharashtra Pollution Control Board as on September 30, 2024, in the prescribed format is enclosed for kind perusal.

Yours,

(Dr. Avinash Dhakne, IAS)
Member Secretary

Encl: As above.

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Maharashtra Pollution Control Board.

A1) Total Environmental Compensation Funds Collected: Rs.

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders:

S. No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
	RO-Amravati		
1	Original Application No.60 of 2019 (WZ) Ganesh Dadarao Anasane V/s Amravati Municipal Corporation & Anr.	Western Zone, Pune	90,00,000/-
2	Original Application No.94 of 2022 (WZ) Ganesh Dadarao Anasane V/s Maharashtra Pollution Control Board & Ors.	Western Zone, Pune	9,66,000/-
3	Original Application No.09/2017 & Original Application No.05/2018 - Suresh Jaipuriya V/s SMS Paryawan Ltd. & Other	Western Zone, Pune	3,00,00,000/-
	RO-Kalyan		
4	Original Application No. 71/2019 filed by Dhananjay Patil & Ors. v/s State of Maharashtra Ors.	Western Zone, Pune	17,34,375/-
5	Original Application No. 66/2022 filed by Shiraj Madhusoodanan Pillai v/s The Chief Officer, Ambernath Municipal Council & Ors.	Western Zone, Pune	31,00,000/-
	RO-Nashik		
6	Original Application No. 84/2019 (WZ) filed by Vinaykumar Vithalrao Jathar v/s State of Maharashtra & Ors.	Western Zone, Pune	69,90,000/-
7	Original Application No.68/2020 Rajiv Babsahed Waman Vs Moef, M/s. Gaytri Project	Western Zone, Pune	5,75,000/-

	RO-Pune		
8	Original Application No. 07/2014 (THC) (WZ) Janardan Kundalikrao Pharande & Ors. Versus Ministry of Environment, Forests and Climate Change & Ors.	Western Zone, Pune	6,26,70,000/-
9	Original Application No. 04/2021 (WZ) Shashikant Vithal Kamble Versus M/s Dhande Pathlab Diagnostics Pvt. Ltd. & Ors.	Western Zone, Pune	4,50,500/-
10	Original Application No. 84/2020 (WZ) Dhananjay Balwant Kokate & Anr. Versus Union of India & Ors.	Western Zone, Pune	12,30,000/-
11	Original Application No. 64/2019(WZ) Mr. Tanaji Balasaheb Gambhire Versus Union of India Through Secretary & 12 Ors.	Western Zone, Pune	1,37,50,000/-
12	Appeal No. 32/2020(WZ) Tanaji B. Gambhire Versus Chief Secretary Government of Maharashtra & Ors.	Western Zone, Pune	10,00,00,000/-
13	Appeal No. 34/2020(WZ) Mr. Tanaji B. Gambhire Versus Chief Secretary GOM & Ors.	Western Zone, Pune	15,00,00,000/-
14	Original Application No.38/2020 Tanaji Gambhire vs UoI – Magnolia construction project	Western Zone, Pune	25,00,000/-
15	Original Application No. 71/2020 Sarang Yadwadkar vs. Gokhale Landmark LLP	Western Zone, Pune	2,20,95,767/-
16	Mr. Tanaji Balasaheb Gambhire Vs UOI AND Appeal No. 48/2020 (WZ) Ram Baban Borkar vs. UoI Ishanya Mall Res no. 14 M/s Yerrowda Investments Limited, Res no. 15 M/s Deepak Fertilisers and Petrochemicals Corporation Ltd	Western Zone, Pune	9,06,00,000/-
17	EA 7/22 in Original Application No.190/2016, Maj. Gen. S.C.N. Jatar (Retd.) Vrs. Pune Municipal Corporation & Ors. With	Western Zone, Pune	1,82,41,900/-

	Appeal 4/23 (WZ) compensation PMC vs MPCB		
18	Original Application No. 67/2018 (WZ) Zumbarlal Dnyanoba Murkute Versus Dr. Nitin Virsingh Daliya & Ors.	Western Zone, Pune	03,96,850/-
19	Original Application No. 44(THC)/2018(WZ) Babusha Tambe V/s M/s Mateshevi Stone Co.Ors.	Western Zone, Pune	1,50,000/-
20	Original Application No.14/2021 Satish Magade vs. Rhythm County	Western Zone, Pune	1,00,00,000/-
21	Original Application No.69/2021 filed by Mahendra Govind Hasabnis v/s Cikautxo India Pvt. Ltd & Ors.	Western Zone, Pune	5,00,000/-
22	EA No. 13/2023 (WZ) In Original Application No. 194/2018 (PB) Converted in to Misc. 11/23 on 27/9/23 Ashish Rohidas Shinde & Anr. V/s Lonavala Municipal Corporation & Ors.	Western Zone, Pune	6,25,000/-
23	Original Application No.62/2020 Dagadkhan Asanghatit Kamgar Vikas Parishad Maharashtra vs. State	Western Zone, Pune	1,79,10,000/-
24	Original Application No.13/2021 filed by Shashikant Kamble v/s Key Stone Properties & Ors.	Western Zone, Pune	2,23,71,094/-
25	Original Application No. 18/2021 (WZ) filed by Sanjay Bhimashankar Thobde Vs. The Chairman & Directors, Shree Siddheshwar Sahakari Sakhar Karkhana Ltd. & Ors.	Western Zone, Pune	3,00,00,000/-
	RO-Chandrapur		
26	Original Application No.74/2020 filed by Madhusudan Roongtha v/s State of Maharashtra & Ors.	Principal Bench, New Delhi	5,00,00,000/-
	RO-Chhatrapati Sambhajanagar		
27	Original Application No.72/2019 filed by Ravindra Champalal Khinvasara v/s Raj Buildcon & Ors.	Western Zone, Pune	12,04,687/-
	RO-Thane		

28	Original Application No.64/2016 filed by Akhil Bharat Mangela Samaj & Ors. v/s Maharashtra Pollution Control Board & Ors.	Principal Bench New Delhi	1,82,76,600/-
	RO-Kolhapur		
29	Original Application No. 102/2021 Tanaji Ruikar Vs. Kolhapur Municipal Corporation & Ors.	Western Zone, Pune	1,85,40,000/-
30	Original Application No.56/2021 Tousif Baganikar Vs. Shree Balaji Anodizing & Ors.	Western Zone, Pune	5,00,000/-
31	Original Application No.04/2022 Tanaji Ruikar Vs. Mhetre Hospital & Ors.	Western Zone, Pune	20,00,000/-
32	Original Application No.31/2016 Pravin Jamdade Vs. MPCB & Ors.	Western Zone, Pune	20,00,000/-
	RO-Mumbai		
33	Original Application No. 696/2018 filed by Residents of Ashanagar, Mulund(W), Mumbai v/s State of Maharashtra & Ors.	Principal Bench New Delhi	10,39,890/-
34	Original Application No. 40/2014 filed by Charudatta Koli v/s Sea Lord Containers Ltd. & Ors.	Principal Bench New Delhi	3,75,000/-
35	Original Application No.35/2022 filed by Sayyed Mohammed Shabir Usman v/s Principal Secretary, Environment Deptt. & Ors.	Western Zone, Pune	1,00,00,000/-
	RO Navi Mumbai		
36	Original Application No.5/2022 filed by Brackish Water Research Centre v/s Gujarat Pollution Control Board & Ors.	Western Zone, Pune	25,00,000/-
37	Original Application No. 400/2019 filed by Social Action for Forests and Environment (SAFE) v/s Union of India & Ors.	Principal Bench, New Delhi	26,60,000/- 3,33,333/- 5,05,000/-
Total Environmental Compensation Funds collected in accordance with NGT Orders.			70,57,90,996/-

B1) Total Environmental Compensation Funds Utilized: Rs

B2) Details regarding Environment Compensation fund utilization in various activities:

S. No.	Broader category of projects/ activities	Details of activities in which amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • • 	<ul style="list-style-type: none"> • • • • 	<ul style="list-style-type: none"> • • •
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
5	Research & Development activities	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
6	Capacity building	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
8	Lab strengthening	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
9	Specialized studies on accidental spill areas, health impact assessment,	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	

	recalcitrant pollutants, etc.			
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Rs.....

Note: - The state government has constituted a state level high power committee for planning & utilization of environmental compensation funds vide GR dtd. 21/03/2024. The action plan is under preparation and same will be implemented after approval of the said committee.

C) Details of amount unspent as on September 30, 2024: Rs. 70,57,90,996/-

D) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

E) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information:

Name of the Official	:	S. L. Waghmare
Designation	:	Joint Director, (WPC)
Mobile No.	:	9833692901
Email ID	:	jdwater@mpcb.gov.in

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237

Fw: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

jd jdwater@mpcb.gov.in
Thu, 26 Dec 2024 4:54:44 PM +0530 •
To "Sh Vinay" <vinay.cpcb@gov.in>
Cc "MS, CPCB" <mscb.cpcb@nic.in>, "ms" <ms@mpcb.gov.in>, "lo" <lo@mpcb.gov.in>
Tags

Sir/Madam,

Please find attached herewith the information on Environment Compensation funds collection and utilization.

Submitted for further needful please.

With Regards,

Joint Director (WPC)
Maharashtra Pollution Control Board
Sion, Mumbai - 400 022.

From: JD Water
Sent: Tuesday, December 24, 2024 12:34 PM
To: vinay.cpcb@gov.in <vinay.cpcb@gov.in>
Cc: mscb.cpcb@nic.in <mscb.cpcb@nic.in>; Dr. Avinash Dhakne <ms@mpcb.gov.in>
Subject: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Sir/Madam,

Please find attached herewith the information on Environment Compensation funds collection and utilization.

Submitted for further needful please.

With Regards,

Joint Director (WPC)
Maharashtra Pollution Control Board
Sion, Mumbai - 400 022.

📎 **1 Attachment(s)** • [Download as Zip](#)

613



Environmental compensation fun... .pdf

185.5 KB • 


MANIPUR POLLUTION CONTROL BOARD

IMPHAL WEST D.C. OFFICE COMPLEX

LAMPHEL PAT, IMPHAL-795 004

e-mail: pcb-man@nic.in

No. PCB/69/2024-25/

 Imphal, the 25th November, 2024

To ✓

Garima Sharma
 AS & Head R & D,
 Central Pollution Control Board,
 Parivesh Bhawan, East Arjun Nagar
 Delhi – 110 032

Subject: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs – reg.

Sir,

In inviting a reference to your letter no. CP/37/2024-RnD-HO-CPCB-HO-01 dated 20/11/2024 on the above subject, a NIL report on Environment Compensation (EC) is submitted in respect of Manipur Pollution Control Board for doing the needful.

Yours faithfully,

(Khagokpam Premkanta Singh)

Member Secretary

Manipur Pollution Control Board

 Imphal, the 25th November, 2024

Memo No. PCB/69/2024-25/

Copy to:

1. P.A to the Hon'ble Chairman, MPCB for information
2. The Director, Directorate of Environment & Climate Change, Govt. of Manipur
3. Guard file

(Khagokpam Premkanta Singh)

Member Secretary

Manipur Pollution Control Board

Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya
'ARDEN' Lumpynggad, Shillong - 793014
Website : <http://megspcb.gov.in>



By Email/Speed Post

No. MPCB/TB-374/2023/2024-2025/10

Dated Shillong, the 21st November, 2024

To

Garima Sharma
AS & Head R&D
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi – 110032
Email: mccb.cpcb@nic.in & vinay.cpcb@gov.in

Sub: Hon'ble NGT order in the matter OA 638/2023: Disclosure of information on Environmental Compensation (EC) funds with SPCBs/PCCs - regarding.

Madam,

With reference to the above, please find enclosed herewith the details regarding Environment Compensation fund collected by the Meghalaya State Pollution Control Board as desired.

Enclosed: As stated

This is for your kind information and needful

Yours Faithfully

(Dr. G.H. CHYRMANG, MFS)
MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

Environment Compensation (EC) Funds Status of Meghalaya State Pollution Control Board

As on September 30, 2024

Name of the State Board: **MEGHALAYA STATE POLLUTION CONTROL BOARD**

A1) Total Environmental Compensation Funds Collected: **Rs. 3,25,85,625**

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A.No.in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	O.A. No. 593/2017 (WP (CIVIL) No. 375/2012)	Principal Bench	Rs. 3,25,85,625
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. 3,25,85,625

B1) Total Environmental Compensation Funds Utilized: **Rs. NIL**

B2) Details regarding Environment Compensation fund utilization in various activities:

N/a in view of reply at B1

c) Details of amount unspent as on September 30, 2024: **Rs. 3,25,85,625**

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds:

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

<u>Name of the Official</u>	:	<u>Dr. G.H. CHYRMANG</u>
<u>Designation</u>	:	<u>MEMBER SECRETARY</u>
<u>Mobile No.</u>	:	<u>+917005570087</u>
<u>Email ID</u>	:	<u>megspcb@rediffmail.com</u>

Hon'ble NGT order in the matter O.A 638-2023 Disclosure of information on environmental Compensation (EC) funds with SPCBs-PCCs- reg

me megspcb@rediffmail.com
Thu, 21 Nov 2024 3:20:04 PM +0530 •

To "MS, CPCB" <mscb.cpcb@nic.in>, "Sh Vinay" <vinay.cpcb@gov.in>

Tags

Madam,

Please find enclosed herewith the attachment for favour of information and needful.

Regards

Meghalaya State Pollution Control Board
Shillong

📎 **1 Attachment(s)** • [Download as Zip](#)

? Ho... .a_638-2023_disclosure_of_infor
683.4 KB •

MIZORAM POLLUTION CONTROL BOARD

No. H.88088/Poltn/50(110)/2024-MPCB/51-53 : Dated Aizawl, the 18th November, 2024

To,

The Scientist 'B'
Research and Development Division
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi-110032.

Subj.: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs-reg.

Reference: Your email Dt. 25.10.2024

Sir,

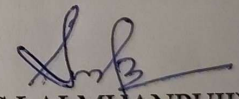
With reference to the subject cited above, the undersigned is directed to inform you that no Environmental Compensation (EC) is collected by the MPCB till date over non-compliance with respect to wastes management rules in the State.

Therefore, Nil report is furnished herewith for favour of your kind information.

Yours faithfully,

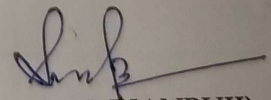
Encl: as above

o/c



(P.C LALMUANPUII)
Environmental Engineer,
Mizoram Pollution Control Board
Dated Aizawl, the 18th November, 2024

Memo No.H.88088/Poltn/50(110)/2024-MPCB/ :
Copy to: The Regional Director, Central Pollution Control Board, Shillong for information and necessary action.



(P.C LALMUANPUII),
Environmental Engineer,
Mizoram Pollution Control Board

Format for Environment Compensation (EC) Funds Status**As on September 30, 2024**Name of the State Board: **Mizoram Pollution Control Board (MPCB)****A1) Total Environmental Compensation Funds Collected: Rs. NA****A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders**

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	NA	-	-
2	NA	-	-
.....So on		-	-
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. N.A

B1) Total Environmental Compensation Funds Utilized: Rs. NA**B2) Details regarding Environment Compensation fund utilization in various activities: NA**

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	

5	Research & Development activities	• • •	• • •	
6	Capacity building	• • •	• • •	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• • •	• • •	
8	Lab strengthening	• • •	• • •	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	• • •	• • •	
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Rs. N.A

c) **Details of amount unspent as on September 30, 2024: Rs. N.A**

d) **Please attach a copy of methodology/guidelines being followed for utilization of EC funds: NA**

e) **Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information**

Name of the Official	:	C. LALDUHAWMA
Designation	:	MEMBER SECRETARY
Mobile No.	:	9436142012
Email ID	:	duhawma15@yahoo.com

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 836828123

Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs-reg.

mi mizorampcb@gmail.com
Thu, 28 Nov 2024 12:26:34 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>, "MS, CPCB" <mscb.cpcb@nic.in>

Tags

Sir,

Please find attached herewith a letter issued by Mizoram PCB w.r.t. **Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs** for your kind information and necessary action.

Regards,

Mizoram Pollution Control Board

2 Attachment(s) • [Download as Zip](#) • [Add To](#) >



forwarding.pdf
504.9 KB •



Format OA 638.pdf
524.5 KB •



NAGALAND POLLUTION CONTROL BOARD

Signal Point, Dimapur – 797112, Nagaland
 Tel.: 03862-245727, TeleFax; 03862-245726
 Website: www.npcb.nagaland.gov.in e-mail: npcb2@yahoo.com

NPCB/EC/1415

Dated 21.11.2024

To

✓ Smt. Garima Sharma,
 Scientist E
 AS & Head R&D Division,
 Central Pollution Control Board,
 Parivesh Bahvan, East Arjun Nagar,
 Delhi-110032.

Sub: **Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation (EC) funds with SPCBs/PCCs-reg**

Ref: *your email dated 20th November, 2024.*

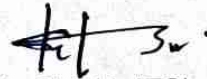
Sir,

With reference to the above cited subject, I am furnishing herewith a nil report of the details about EC funds collected and lying deposited with PCBs/PCCs as on September 30, 2024.

Thank you

Yours faithfully,

Encl: As stated


 (K Hukato Chishi, IFS)
 Member Secretary



NAGALAND POLLUTION CONTROL BOARD

Signal Point, Dimapur – 797112, Nagaland
Tel.: 03862-245727, TeleFax, 03862-245726
Website: www.npcb.nagaland.gov.in e-mail: npb2@yahoo.com

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Nagaland pollution Control Board

A1) Total Environmental Compensation Funds Collected: Rs. NIL

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1			NIL
2			NIL
.....So on			NIL
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs <u>NIL</u>

B1) Total Environmental Compensation Funds Utilized: Rs. NIL

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities which amount utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	NA	NA	NIL
2	Remediation of Contaminated Sites	NA	NA	NIL
3	Specific investigations and studies with regard to environment and ecology	NA	NA	NIL
4	Carrying capacity assessment	NA	NA	NIL
5	Research & Development activities	NA	NA	NIL



NAGALAND POLLUTION CONTROL BOARD

Signal Point, Dimapur – 797112, Nagaland
 Tel.: 03862-245727, TeleFax; 03862-245726
 Website: www.npcb.nagaland.gov.in e-mail: npcb2@yahoo.com

6	Capacity building	NA	NA	NIL
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	NA	NA	NIL
8	Lab strengthening	NA	NA	NIL
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	NA	NA	NIL
10	Information, Education and Communication (IEC) activities	NA	NA	NIL
11	Any other scientific and technical matter	NA	NA	NIL
12	NGT directed studies	NA	NA	NIL
Total EC Fund utilized:				Rs <u>NIL</u>

- c) Details of amount unspent as on September 30, 2024: Rs **NIL**
- d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds
- e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	K. Hukato Chishi IFS
Designation	:	Member Secretary
Mobile No.	:	9862090801
Email ID	:	npcb@yahoo.com


 (K Hukato Chishi, IFS)
 Member Secretary

Fwd: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation funds with SPCBs PCCs-reg

RH REKHA HEMBROM <prc.cpcb@nic.in>
Tue, 26 Nov 2024 4:15:22 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>, "Tulika Saha" <tulika.cpcb@gov.in>

Sir/ Madam,

PFA on the above mentioned subject for necessary action, please.

Regards,
Public Complaint Cell
MS Section
CPCB, Delhi

==== Forwarded message =====
From: Garima Sharma <garima.cpcb@nic.in>
To: "REKHA HEMBROM" <prc.cpcb@nic.in>
Date: Tue, 26 Nov 2024 15:23:41 +0530
Subject: Fwd: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation funds with SPCBs PCCs-reg
==== Forwarded message =====

==== Forwarded message =====
From: Nagaland Board <npcb2@yahoo.com>
To: "Garima Sharma" <garima.cpcb@nic.in>
Cc: "Garima Cpcb" <garima.cpcb@gmail.com>
Date: Fri, 22 Nov 2024 14:02:12 +0530
Subject: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environmental Compensation funds with SPCBs PCCs-reg
==== Forwarded message =====

Dear Madam,
Please find attached herewith an enclosed document for your kind information and necessary action please.

Thank you.

With regards,
Nagaland Pollution Control Board

📎 **1 Attachment(s)** • [Download as Zip](#)



Document 238.pdf
369.7 KB • 🔗



FAX : 2564033/2560955

Tel : 2564033/2563924

EPABX : 2561909/2562847

Website: www.ospcbboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]

PariveshBhawan, A/118, Nilakantha Nagar, Unit - VIII

Bhubaneswar - 751 012, INDIA

No. 18583 / II/ACCTS/75/2023-2024Dt: 16-11-24 /

E.mail-vinay.cpcb@gov.in

To

The Member Secretary,
Central Pollution Control Board,
PariveshBhawan, East Arjun Nagar,
Delhi-110032

Sub: Submission of E.C Fund status as of 30.09.2024 w.r.t Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on E.C.funds with SPCBs & PCCs-reg.

Ref:- CPCB letter no.-CP/37/2024-RnD-HO-CPCB-HO, Dt.28.10.2024

Sir,

In inviting a reference to the above on the captioned subject, the required filled in format on Environment Compensation (EC) Funds Status as on 30.09.2024 is submitted herewith for further necessary action at your end.

Yours faithfully,


MEMBER SECRETARY
Memo No. 18584 /Dt. 16-11-24 /

Copy forwarded to Garima Sharma, AS & Head R & D, Central Pollution Control Board, PariveshBhawan, East Arjun Nagar, Delhi-110032 for kind information and necessary action.


MEMBER SECRETARY



STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST & ENVIRONMENT, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakantha Nagar, Unit – VIII

Bhubaneswar – 751 012, INDIA

No. 18555 / III/Accts/75/2023-24 Dt: 16-11-24 /

Format for Environment Compensation (EC) Funds Status As on September 30, 2024

Name of the State Board: STATE POLLUTION CONTROL BOARD, ODISHA

A1) Total Environmental Compensation Funds Collected: Rs. 502912059/-

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders.

S. No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	53/2015	NGT, EZB, Kolkata	42330000
2	31/2015/EZ	NGT, EZB, Kolkata	24369797
4	Appeal No. – 97/2013	NGT, PB, New Delhi	200000
5	31/2020	NGT, EZB, Kolkata	180000
6	1038/2018	NGT, PB, New Delhi	40000000
7	10/2021/EZ	NGT, EZB, Kolkata	10000000
8	65/2020/EZ	NGT, EZB, Kolkata	5760000
9	88/2020/EZ	NGT, EZB, Kolkata	1740000
10	48/2021/EZ	NGT, EZB, Kolkata	2800000
11	141/2017/EZ	NGT, ESB, Kolkata	5000000
12	40/2016/EZ	NGT, EZB, Kolkata	77403000
13	Appeal No. 01/2016/EZ	NGT, EZB, Kolkata	250000000
14	236/2022	NGT, PB, New Delhi	12780000
	TOTAL		472562797/-
	Others (Stone crusher, Mines, Solid waste, river sand bed and etc.)		30349262/-
	Grand Total		502912059/-

B1) Total Environmental Compensation Funds Utilized: Rs. 409627514/- (Including Commitment)

B2) Details regarding Environmental Compensation fund utilization in various activities

Sl. No.	Broader category of projects/actives	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	Procurement of mobile monitoring VAN for waste water analysis	20000000 (under process)	
2	Remediation of Contaminated Sites			
3	Specific investigations and studies with regard to environment and ecology	Validation of District Env. Plan	1475000	
		Ground water quality monitoring in 140 stations around contaminated sites, industrial, mining, dump sites, artificial ground water recharge areas and habitational areas and developments SOPs through R&D activity for minimizing pollution of ground water.	19000000 (under process)	
		R&D project on Quantification of micro-plastics in soil and ground water around municipal dump sites (Procurement Micro FTIR and Pyrolyzer kit for GCMS).	12500000(under process)	
		R & D project on assessment of fluoride contamination in the vicinity of smelter plants	2500000(under process)	
		R&D project on assessment of water pollution in Gangua river basin covering Bhubaneswar and pilot implementation of waste water treatment water conservation measures.	6000000(under process)	
		R&D project on water and waste water use in units covered under Consent Management system of SPCB piloting innovative water treatment technologies.	3000000(under process)	
		Capacity audit of Common BMW treatment facility and gap analysis.	2500000(under process)	
4	Carrying capacity assessment	SA & CC study of BBSR, CTC, Balasore , Rourkela, angul,kalinga nagar	5406543 10172957 (committed exp.)	
		CC Assessment of Brahmani and Baitarani	3000000 (under process)	
5	Research & Development activities			
6	Capacity	Installation of CWQMS	11000000(und	

	building		er process)	
		GIS based decision support system for State of Odisha	30000000(under process)	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	Expenditure for Hon,ble Justice P.K. Mohanty, Commission on Solid Waste Mgt.	4067416	
		Subarnrekha sand mine investigation	37098	
8	Lab strengthening			
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutions, etc.	Environmental monitoring of Ib valley and Jharsuguda area as per the CEPI framework.	10000000(under process)	
10	Information, Education and Communication (IEC) activities	Awareness activities on " Plastic free picnic challenge"	10201000	
11	Any other scientific and technical matter			
12	NGT directed studies	25% pait to CPCB	5967500	
		Water Resources Deptt. Govt. of Odisha	250000000	
		Irrigation Deptt., Govt. of Odisha	2800000	
			Total EC Fund utilized:	Rs.279954557/-
			Total EC Fund (under process)	129672957/-
			Grand Total	409627514/-

C) Details of amount unspent as on September 30, 2024: Rs. 93284545/-.

D) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Sri Sanjib kumar Kuanr
Designation	:	Sr. Accts. Officer
Mobile No.	:	9438504889
Email ID	:	sanjibkuanr@ospcb.org.

630

Submission of E.C.Fund status as of 3009.2024-reg.

pa paribesh1@ospcboard.org
Sat, 16 Nov 2024 12:14:54 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>

Tags Not in Contacts
Reading 2 / 2

Sir,

Please find the attachment enclosed herewith.

--

From
State Pollution Control Board,
Odisha, Bhubaneswar

📎 **1 Attachment(s)** • [Download as Zip](#)



18583_0001.pdf
1.2 MB • 📄

Interest earned on EC Fund

FY	Amount (Rs.)
2016-17	8,76,207.67 ✓
2017-18	10,16,914.16 ✓
2018-19	23,43,378.84 ✓
2019-20	29,48,540.47 ✓
2020-21	30,09,378.04 ✓
2021-22	52,39,136.00 ✓
2022-23	75,42,676.00 ✓
2023-24	91,70,002.91 ✓
2024-25(upto 30th sept)	3,72,788.00
Total	3,25,19,022.09

Arb
20.11.24

632

EC fund interest -regarding.

pa paribesh1@ospcboard.org
Wed, 20 Nov 2024 5:40:28 PM +0530
To "Sh Vinay" <vinay.cpcb@gov.in>
Tags

Sir,

As per CPCB guidelines, interest earned from EC Fund for the FY-2016-17 to FY-2024-25 (Upto 30th Sep-2024) amounting to Rs.3,25,19,022.09/- . We are enclosing the attached file.

--

From
State Pollution Control Board,
Odisha, Bhubaneswar

📎 **1 Attachment(s)** • [Download as Zip](#)



Earned Interest_0001.pdf
189.2 KB •

633
Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Puducherry Pollution Control Committee

A1) Total Environmental Compensation Funds Collected: Rs. 2,88,47,400/-

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S. No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	O.A. No. 673 of 2018	Principal Bench	2,40,000,00/-
2	O.A. No. 606 of 2018	Principal Bench	27,000,00/-
3	WP. No. 25827 of 2022	High Court	16,23,000/-
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs 2,83,23,000/-

B1) Total Environmental Compensation Funds Utilized: Rs. Nil

B2) Details regarding Environment Compensation fund utilization in various activities

S. No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
2	Remediation of Contaminated Sites	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
3	Specific investigations and studies with regard to environment and ecology	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
4	Carrying capacity assessment	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	
5	Research & Development activities	<ul style="list-style-type: none"> • • • 	<ul style="list-style-type: none"> • • • 	

6	Capacity building	• • •	• • •	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• • •	• • •	
8	Lab strengthening	• • •	• • •	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	• • •	• • •	
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Rs. Nil

c) Details of amount unspent as on September 30, 2024: Rs 2,90,79,955/- (including interest)

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds – CPCB Environmental Compensation policy is being followed.

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	P. Vipin Babu
Designation	:	Scientist 'C'
Mobile No.	:	9894170380
Email ID	:	scippcc@gmail.com

In case of any clarification, please contact Shri Vinay, Sc. B, CPCB at vinay.cpcb@gov.in or Mob. No. 8368281237.

Fwd: IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

GS

Garima Sharma <garima.cpcb@nic.in>

Thu, 28 Nov 2024 1:00:23 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>

==== Forwarded message =====
 From: VARALAXMI HOSOUR DEVAIAH <vlaxmi.cpcb@nic.in>
 To: "Garima Sharma" <garima.cpcb@nic.in>
 Cc: "PCP CPCB" <pcp.cpcb@gov.in>, "Poornima B M" <poornima.cpcb@nic.in>
 Date: Thu, 28 Nov 2024 00:12:35 +0530
 Subject: Fwd: IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds
 ===== Forwarded message =====

==== Forwarded message =====
 From: H Varalaxmi <rdchennai.cpcb@gov.in>
 To: "VARALAXMI HOSOUR DEVAIAH" <vlaxmi.cpcb@nic.in>
 Date: Wed, 27 Nov 2024 17:11:55 +0530
 Subject: Fwd: IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds
 ===== Forwarded message =====

Regards
 CENTRAL POLLUTION CONTROL BOARD / केंद्रीय प्रदूषण नियंत्रण बोर्ड
 Regional Directorate, Chennai / क्षेत्रीय निदेशालय, चेन्नई
 2nd Floor, BSNL Building, 40-E, / दूसरी मंजिल, बीएसएनएल बिल्डिंग, 40-ई,
 TVK Industrial Estate, / टीवीके इंडस्ट्रियल एस्टेट,
 CIPET Road, Guindy / सिपेट रोड, गिंडी,
 Chennai, 600032 / चेन्नई, 600032

==== Forwarded message =====
 From: Pondicherry Pollution Control Committee Pondicherry <ppcc@py.gov.in>
 To: "Garima Sharma" <garima.cpcb@nic.in>, "H D Varalaxmi" <rdchennai.cpcb@gov.in>, "Soni Budigi Reddy" <bsoni.cpcb@gov.in>
 Date: Wed, 27 Nov 2024 11:24:38 +0530
 Subject: Fwd: IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds
 ===== Forwarded message =====

Madam,

Please find the below mail already sent by PPCC on 11.11.2024 for your information.

With Regards,
MS
PPCC

From: "Pondicherry Pollution Control Committee Pondicherry" <ppcc@py.gov.in>
To: "RAMANDEEP KAUSHIK" <ramandeep.cpcb@gov.in>
Cc: "Ramesh N" <senioree-dste.py@gov.in>
Sent: Monday, November 11, 2024 1:01:07 PM
Subject: Re: IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Sir/Madam,

Please find the attachment.

with Regards
MS
PPCC

Subject: IMPORTANT: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Respected Sir/Madam,

I am directed to forward the order of Hon'ble NGT dated September 26, 2024 passed in O.A. No. 638/2023, directing disclosure of information about EC funds collected and lying deposited with different PCBs/PCCs. The relevant portion is reproduced herewith, "The CPCB is also directed to disclose the information about the EC collected and lying deposited with the different PCBs/PCCs and insurance companies in the tabulated form". A copy of the said order is enclosed herewith for ready reference.

In accordance with this directive, it is requested to submit the details regarding EC funds updated as of September 30, 2024 in the attached format to vinay.cpcb@gov.in with copy to mscb.cpcb@nic.in by November 20, 2024 for compilation and filing in the Tribunal.

Editable format is attached herewith for filling information, please.


Regards,

रमनदीप कौशिक / Ramandeep Kaushik
वैज्ञानिक 'ख' / Scientist 'B'
अनुसंधान और विकास प्रभाग / Research and Development Division
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

📎 1 Attachment(s) • [Download as Zip](#)

637



EC Format.pdf
129.8 KB • 

638



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 29798

Dated. 02/12/24

To

The Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
New Delhi.

Sub: Hon'ble NGT order in the matter O. A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs-reg.
Ref: CPCB letter no. CP/37/2024-RnD-HO-CPCB-HO dated 28.10.2024 and letter no. CP/37/2024-RnD-HO-CPCB-HO-01 dated 20.11.2024.

In reference to above, please find attached the subject cited information in prescribed format for information and further necessary action in the matter.

DA/As above


Member Secretary

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001
Vatavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O)

Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Punjab Pollution Control Board

A1) Total Environmental Compensation Funds Collected: Rs. 62,28,61,095/-

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

S.No.	O.A. No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1	OA No. 118 of 2013	Principal Bench	Rs. 3,17,52,826/-
2	OA No. 606 of 2018	Principal Bench	Rs. 23,17,79,526/-
3	OA No. 593 of 2017	Principal Bench	Rs. 35,93,28,743/-
Total Environmental Compensation Funds Collected in accordance with NGT orders:			Rs. 62,28,61,095/-

B1) Total Environmental Compensation Funds Utilized: Rs. 44,55,23,113/-

B2) Details regarding Environment Compensation fund utilization in various activities

S. No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	• Setting up of outlet room / dashboard at PPCB Head Office for monitoring of all CETPs and other online mechanism etc.	• Rs. 2,00,00,000/-	Rs. 2,00,00,000/-
2	Remediation of Contaminated Sites	-	-	-
3	Specific investigations and studies with regard to environment and ecology	-	-	-

HL Q

4	Carrying capacity assessment	-	-	-
5	Research & Development activities	-	-	-
6	Capacity building	<ul style="list-style-type: none"> • Workshop on management of solid waste through vermi composting 	<ul style="list-style-type: none"> • Rs. 1,37,410/- 	Rs. 1,37,410/-
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	<ul style="list-style-type: none"> • Amount paid to Sh. Jathikartha Chandra Babu 	<ul style="list-style-type: none"> • Rs. 82,500/- 	Rs. 82,500/-
8	Lab strengthening	<ul style="list-style-type: none"> • Upgradation / Strengthening of Environment monitoring laboratory (Punjab Biotechnology Incubator) at SAS Nagar 	<ul style="list-style-type: none"> • Rs. 1,80,00,000/- (Out of total amount 70% i.e. Rs. 1,26,00,000/- paid to Punjab Biotechnology Incubator, 20% of total amount i.e. Rs. 36,00,000/- will be released on 80% completion of project and balance 10% i.e. Rs. 18,00,000/- will be released on submission of completion report. 	Rs. 1,80,00,000/-
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	-	-	-
10	Information, Education and Communication (IEC) activities	<ul style="list-style-type: none"> • Amount released to CPCB, Delhi • Amount released to the Director, Department of Agriculture, Punjab • Kissan Sanman Ceremony (to encourage farmers who didn't burn stubble) • Nukkad Natak (for awareness regarding stubble burning) 	<ul style="list-style-type: none"> • Rs. 5,15,200/- • Rs. 24,00,000/- • Rs. 3,00,000/- • Rs. 50,000/- 	Rs. 32,65,200/-

Handwritten initials: *JK* and *QV*

	Any other scientific and technical matter	<ul style="list-style-type: none"> • Processing of waste and legacy waste in Ludhiana • Setting up of mechanized MRF center at Municipal Corporation, Jalandhar • Re-modeling and renovation of ponds in 26 villages of district Barnala • Solid Waste Management in 9 villages of district Barnala 	<ul style="list-style-type: none"> • Rs. 20,68,88,003/- (Out of total amount 70% i.e. Rs. 14,48,21,602/- paid to Punjab Municipal Infrastructure Development Company, 20% of total amount i.e. Rs. 4,13,77,600/- will be released on 80% completion of project and balance 10% i.e. Rs. 2,06,88,800/- will be released on submission of completion report. • Rs. 12,00,00,000/- (Out of total amount 70% i.e. Rs. 8,40,00,000/- paid to Punjab Municipal Infrastructure Development Company, 20% of total amount i.e. Rs. 2,40,00,000/- will be released on 80% completion of project and balance 10% i.e. Rs. 1,20,00,000/- will be released on submission of completion report. • Rs. 7,05,14,000/- (100% amount released to Department of Rural Development & Panchayat) • Rs. 66,36,000/- (100% amount released to Department of Rural Development & Panchayat) 	Rs. 40,40,38,003/-
12	NGT directed studies	-	-	-
Total EC Fund utilized:				Rs. 44,55,23,113/-

c) Details of amount unspent as on September 30, 2024: Rs. 17,73,37,982/-

9

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds

In compliance to the orders dated 21.10.2022 passed by the Hon'ble NGT in OA no. 976 / 2019 titled as "Gurinder Singh vs Union of India & Ors." and orders dated 26.09.2019 passed in OA no. 360 / 2018 titled as "Shree Nath Sharma vs Union of India & Ors.", the process of planning and execution for utilization of EC funds is being done by High Powered Committee of following Administrative Secretaries of State Government:

1. Administrative Secretary, Department of Rural Development & Panchayat
2. Administrative Secretary, Department of Local Government
3. Administrative Secretary, Department of Science, Technology & Environment (Convener)

A copy of notification bearing no. 10/01/2023-STE2/03 dated 03.01.2023 issued in this regard is attached.

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Er. Harinder Singh
Designation	:	Environmental Engineer
Mobile No.	:	81466-62532
Email ID	:	<u>eehq1.2@gmail.com</u>

JK *GW*

Fwd: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

BS BHARAT SHARMA <mscb.cpcb@gov.in>
Mon, 02 Dec 2024 1:25:11 PM +0530 •

To "Garima Sharma" <garima.cpcb@nic.in>, "Sh Vinay" <vinay.cpcb@gov.in>

==== Forwarded message =====

From: EE HQ 1.2 <eehq1.2@gmail.com>

To: <vinay.cpcb@gov.in>

Cc: "Member Secretary, Central Pollution Control Board CPCB" <mscb.cpcb@nic.in>, "MS PPCB" <msppcb@gmail.com>

Date: Mon, 02 Dec 2024 12:47:11 +0530

Subject: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

==== Forwarded message =====



☺ **2 Attachment(s)** • [Download as Zip](#) • [Add To](#) >



letter 29798 dt 02.12.2024 ...pdf
1.8 MB • 🔒

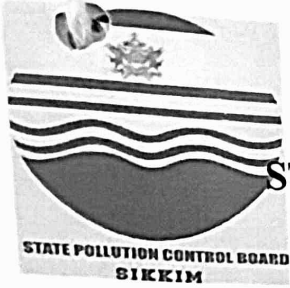


format EC Funds Status.docx
20.1 KB • 🔒

644



Email: spcbsikkim@gmail.com



STATE POLLUTION CONTROL BOARD-SIKKIM
DEPARTMENT OF FOREST & ENVIRONMENT
GOVERNMENT OF SIKKIM

75
आज़ादी का
अमृत महोत्सव

DEORALI, GANGTOK – 737102

F. No. 3139/SPCB / 932

Dated: 6/12/2024

To,

Ms. Garima Sharma ,
As & Head R&D,
Research and Development Division,
Central Pollution Control Board,
Ministry of Environment ,Forest & Climate Change,
Government of India,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

Sub: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds.

Sir,

Reference to the e-mail received from shri Ramandeep Kaushik, Scientist 'B' on 20/11/2024 on the subject cited above and the attached letter vide no. CP/37/2024-RnD-HO-CPCB-HO-01, dated:20/11/2024, please find enclosed herewith the details on Environment Compensation funds updated as of September 30/2024 for your kind information and reference please.

Yours sincerely,

(B.K.Chettri)

Principal Chief Scientific Officer
State Pollution Control Board- Sikkim
Bindev Kr. Chettri
Principal Chief Scientific Officer
State Pollution Control Board, Sikkim
Forest & Environment Deptt.
Govt. of Sikkim





Email: spcbsikkim@gmail.com



STATE POLLUTION CONTROL BOARD-SIKKIM
DEPARTMENT OF FOREST & ENVIRONMENT
GOVERNMENT OF SIKKIM
DEORALI, GANGTOK – 737102

F. No. /SPCB

Dated:.....

Format for Environment Compensation (EC) Funds Status
As on September 30,2024.

Name of the State Board: **State Pollution Control Board-Sikkim**

A1) Total Environment Compensation Funds Collected: **Rs: 30, 38,250/- (Thirty lakh Thirty eight thousand two hundred fifty) only**

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders

Sl.No	O.A No.in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs)
1.	NIL	NIL	30,38,250 /-
2.	NIL	NIL	

Total Environmental Compensation Funds Collected in accordance with NGT orders:
Rs : 30,38,250 /-(Thirty lakh Thirty eight thousand two hundred fifty) only

Note: Environment Compensation imposed by SPCB-Sikkim for Contravention of the Sec. 24 and 25 of Water Act, 1974 Sec. 22 of Air Act, 1981 and Sec. 7 of EPA Act, 1986 from CPCB Guidelines for Imposition of EC Charges.

B1) Total Environment compensation Funds Utilized: **Rs30, 38,250 /-**

B2) Details regarding Environment Compensation fund utilization in various activities

Sl.No	Broader category of projects /activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs)	Total EC amount Spent on particular broader are (in Rs)
1.	Strengthening of Monitoring Infrastructure	NIL	NIL	NIL
2.	Remediation of Contaminated Sites	NIL	NIL	NIL



STATE POLLUTION CONTROL BOARD-SIKKIM
DEPARTMENT OF FOREST & ENVIRONMENT
GOVERNMENT OF SIKKIM
DEORALI, GANGTOK – 737102

F. No. /SPCB

Dated:.....

3.	Specific investigations and studies with regard to environment and ecology	NIL	NIL	NIL
4.	Carrying capacity assessment	NIL	NIL	NIL
5.	Research & Development activities	NIL	NIL	NIL
6.	Capacity building	NIL	NIL	NIL
7.	Hiring of experts and consultants for specific purpose and payment of Honorarium	NIL	NIL	NIL
8.	Lab strengthening	NIL	NIL	NIL
9.	Specializes studies on accidental spill areas ,health impact assessment ,recalcitrant pollutants ,etc.	NIL	NIL	NIL
10.	Information ,Education and Communication (IEC) activities	NIL	NIL	NIL
11.	Any other scientific and technical matter	NIL	NIL	NIL
12.	NGT directed studies			

647



Email: spcbsikkim@gmail.com



STATE POLLUTION CONTROL BOARD-SIKKIM
DEPARTMENT OF FOREST & ENVIRONMENT
GOVERNMENT OF SIKKIM
DEORALI, GANGTOK – 737102



F. No. /SPCB

Dated:.....

		NIL	NIL	NIL
Total EC Fund utilized:				Rs NIL

c) Details of amount unspent as on September 30, 2024: **30, 38,250/- (Thirty lakh Thirty eight thousand two hundred fifty) only**

d) Please attach a copy of methodology /guidelines being followed for utilization of EC funds :

CPCB Guidelines Methodology for Assessing Environmental Compensation and Action Plan to Utilized Fund dated 28th September 2018.

e) Name, Designation, mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	Shri. B.K Chettri
Designation	Principal Chief Scientific Officer
Mobile No.	9434257475
Email ID	spcbsikkim@gmail.com

In case of any clarification ,please contact Shri Vinay ,Sc. B, CPCB at vinay.cpcb@gov.in or Mob No. 8368281237

NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

sp spcbsikkim@gmail.com
Tue, 17 Dec 2024 3:43:55 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>, "Garima Sharma" <garima.cpcb@nic.in>

Tags

Madam/Sir,

Kindly find attached herewith information regarding the above mentioned subject matter with respect to State pollution Control Board-Sikkim for kind information please.

Thanking you,
Regards,
SPCB-Sikkim

📄 **1 Attachment(s)** • [Download as Zip](#)



EC.pdf
2.1 MB • 🔒



TAMIL NADU POLLUTION CONTROL BOARD


From

Dr. Jayanthi. M, IFS.,
Chairperson,
Tamil Nadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai - 600 032.

To

Member Secretary,
Central Pollution Control Board,
Parivesh Bhawan,
East Arjun Nagar,
Delhi - 110 032

Letter No. TNPCB/ P&D/ 005751/ 2022, Dated: 26.11.2024

Sir,

Sub: TNPCB – P&D – Hon'ble NGT order in the matter O.A.638/2023: Disclosure of Information on Environment Compensation (EC) funds with SPCBs & PCCs - Reg.

Ref: Mail received from CPCB, Dated: 25.10.2024 and reminder Lr. No.CP/37/2024-RnD-HO-CPCB-HO-01, Dated: 20.11.2024

* * * * *

I invite kind attention to the reference cited, wherein, the CPCB has requested the details about Environmental Compensation (EC) funds collected and lying deposited with the PCBs/PCCs in the prescribed format in compliance of the Hon'ble NGT order dated September 26, 2024 in O.A.No.638/2023.

In this regard, the details of the Environmental Compensation (EC) funds are furnished as below for information;

S.No	Financial Year	Amount Received	Expenses	Unutilized Amount
1	2018-2019	79,62,713.00		79,62,713.00
2	2019-2020	7,85,14,625.00	13,50,000.00	7,71,64,625.00
3	2020-2021	22,14,23,038.00	56,40,029.00	21,57,83,009.00
4	2021-2022	8,34,69,478.00	59,64,559.00	7,75,04,919.00
5	2022-2023	6,85,92,525.00	63,65,245.00	6,22,27,280.00
6	2023-2024	17,71,70,451.00	16,81,661.00	17,54,88,790.00
7	2024-2025 upto Sep. 30.09.2024	7,81,38,238.00	8,13,209.00	7,73,25,029.00
8	Total Interest Credited	3,86,58,410.00		3,86,58,410.00
	Total	75,39,29,478.00	2,18,14,703.00	73,21,14,775.00

For Chairperson

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpceb-chn@gov.in Web : tnpceb.gov.in

Fwd: TNPCB – P&D – Request to share list of Industries producing or using POPs – To coordinate with the team CSIR-NEERI, CSIR-IITR and CSIR-NIIST for data / sample collection – Instruction issued - Reg.

GS Garima Sharma <garima.cpcb@nic.in>
Wed, 04 Dec 2024 6:05:06 PM +0530
To "Sh Vinay" <vinay.cpcb@gov.in>

EC data from Tamil nadu

==== Forwarded message =====
From: NGTPB, CPCB <ngtpb.cpcb@gov.in>
To: "Garima Sharma" <garima.cpcb@nic.in>, "Pankaj Agarwal" <pagarwal.cpcb@gov.in>
Cc: "Avanish Nath Tripathi" <atripathi.cpcb@gov.in>, "Bandhu Kamal" <kamalbandhu.cpcb@gov.in>, "KRISHAN KUMAR GUPTA" <kkgupta.cpcb@gov.in>, "SUNIL KUMAR SHARMA" <sunilksharma.cpcb@gov.in>, "KANIKA GAUTAM" <kanika.cpcb@supportgov.in>
Date: Tue, 03 Dec 2024 12:42:27 +0530
Subject: Fwd: TNPCB – P&D – Request to share list of Industries producing or using POPs – To coordinate with the team CSIR-NEERI, CSIR-IITR and CSIR-NIIST for data / sample collection – Instruction issued - Reg.
==== Forwarded message =====

Sir/Madam,
With reference to trail mail, please find attached herewith documents for your kind information and perusal.

Thanks & Regards.

KK Gupta
Asst. Law Officer
Central Pollution Control Board
Delhi- 110032

==== Forwarded message =====
From: Avanish Nath Tripathi <law.cpcb@gov.in>
To: "Bandhu Kamal" <kamalbandhu.cpcb@gov.in>, "KRISHAN KUMAR GUPTA" <kkgupta.cpcb@gov.in>, "SUNIL KUMAR SHARMA" <sunilksharma.cpcb@gov.in>, "NGTPB, CPCB" <ngtpb.cpcb@gov.in>, "KANIKA GAUTAM" <kanika.cpcb@supportgov.in>, "anandtripathi.cpcb" <anandtripathi.cpcb@supportgov.in>
Date: Wed, 27 Nov 2024 13:29:53 +0530
Subject: Fwd: TNPCB – P&D – Request to share list of Industries producing or using POPs – To coordinate with the team CSIR-NEERI, CSIR-IITR and CSIR-NIIST for data / sample collection – Instruction issued - Reg.
==== Forwarded message =====

सादर,
With Regards

अवनीश नाथ त्रिपाठी
Avanish Nath Tripathi
वरिष्ठ विधि अधिकारी एवं प्रभाग प्रमुख (विधि), सीपीसीबी
Senior Law Officer & Divisional Head (Law), CPCB

=====
Forwarded message
=====

From: Chairman CPCB <ccb.cpcb@nic.in>
To: "BHARAT KUMAR SHARMA" <bksharma.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>, "garima cpcb" <garima.cpcb@gmail.com>
Cc: "MEMBER SECRETARY CPCB" <msh.cpcb@nic.in>, "Avanish Nath Tripathi" <atриpathi.cpcb@nic.in>, "AVNISH TRIPATHI" <law.cpcb@gov.in>
Date: Tue, 26 Nov 2024 13:05:17 +0530
Subject: Fwd: TNPCB – P&D – Request to share list of Industries producing or using POPs – To coordinate with the team CSIR-NEERI, CSIR-IITR and CSIR-NIIST for data / sample collection – Instruction issued - Reg.

=====
Forwarded message
=====

=====
Forwarded message
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From: Planning TNPCB <planning@tnpcb.gov.in>
To: "Chairman CPCB" <ccb.cpcb@nic.in>, "MS, CPCB" <msh.cpcb@nic.in>
Cc: "H D VARALAXMI SEE CPCB" <vlaxmi.cpcb@nic.in>
Date: Tue, 26 Nov 2024 12:55:24 +0530
Subject: TNPCB – P&D – Request to share list of Industries producing or using POPs – To coordinate with the team CSIR-NEERI, CSIR-IITR and CSIR-NIIST for data / sample collection – Instruction issued - Reg.

=====
Forwarded message
=====

Respected Sir/Madam,

Kindly download the above attachment.

Regards,

P&D Section,
TNPCB, Chennai

📎 1 Attachment(s) • [Download as Zip](#)



Lr.005751 to CPCB dated 26.11.... .pdf
289.8 KB • 🔒



TELANGANA POLLUTION CONTROL BOARD

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar,
Hyderabad – 500018. Phone: 040 – 23887500

Lr. No. 11/TGPCB/NGT-New Delhi/Legal/2024-80

Date: 07-01-2025

To

**The Member Secretary,
Central Pollution Control Board,
Parivesh Bhavan, East Arjun Nagar,
New Delhi – 110 032.**

Sir,

Sub: TGPCB -- Legal -- Hon'ble NGT, New Delhi – Suo Motu Original Application No. 638 of 2023 on the News item titled "Feeling anxious? Toxic air could be to blame" appearing in Times of India dated 10.10.2023 – Information on Environmental Compensation Funds lying with TGPCB – Submitted -- Reg.

Ref: 1. OA No. 638 of 2023.
2. CPCB letters dated 25.10.2023, 29.10.2024, 20.11.2024, 09.12.2024.
3. Hon'ble NGT, New Delhi Order dated 26.09.2024.

* * *

It is to submit that vide reference 2nd cited, the CPCB has forwarded the Hon'ble NGT, New Delhi Order dated 26.09.2024 in OA No. 638 of 2023 and directed the Board to disclose the information about the Environmental Compensation funds collected and lying with the Board.

In this regard, it is to submit that an amount of Rs.22,46,86,100.50 ps (Rupees Twenty Two Crores Forty Six Lakhs Eighty Six Thousand One Hundred and Fifty paise only) is lying with the Board in Environmental Compensation Account and the statement is enclosed as **Annexure**.

Further, it is to submit that **Sri.P.Vinay Kumar Naidu, Chief Accounts Officer, TGPCB, Board Office, Hyderabad (Mobile No. 9177303221; e-mail: cao-tspcb@telangana.gov.in)** is the SPCB official for furnishing further information with regard to Environmental Compensation Funds as per the CPCB format.

This is for information and necessary action.

Yours faithfully,

Sd/-

MEMBER SECRETARY

Encl: As above.

Copy to:

1. The Chief Accounts Officer, Board Office, Board Office for information and with a direction to maintain Environmental Compensation statement along with Original Application No.
2. All ROs, ZOs & Divisional Heads for information and with a direction to submit details of Environmental Compensation paid henceforth, along with Original Application No. to the Accounts Section from time to time.

// T.C.F.B.O //

**JOINT CHIEF ENVIRONMENTAL ENGINEER,
TGPCB, HEAD OFFICE, HYD.**

**Format for Environment Compensation (EC) Funds Status
As on September 30, 2024**

Name of the State Board: **Telangana Pollution Control Board (TGPCB)**

A1) Total Environmental Compensation Funds Collected: Rs.22,46,86,100.50ps

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders:

S. No.	OA No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
1.	O.A No. 33 of 2016 against M/s. Deccan Cements Ltd., (Unit –I, II & Captive Power Plant), Bhavanipuram, Mahankaligudem, Ravipahad (V), Palakeedu (M), Suryapet District.	Chennai	28,20,000/-
2.	OA. No.688 of 2018 against M/s.Shree Siddivinayaka Agro Extractions Ltd., Sy. No. 74/2, Alipur (V), Zaheerabad, Sangareddy Dist.	New Delhi	14,20,000/-
3.	OA. No.688 of 2018 against M/s.Frigerio Conserva Allana Ltd., Unit - I, Algole (V), Zaheerabad (M), Sangareddy District.	New Delhi	1,74,90,000/-
4.	OA. No.688 of 2018 against M/s.Piramal Enterprises Ltd (Formerly Piramal Healthcare Ltd, Unit – I, II & III), Digwal (V), Kohir (M), Sangareddy Dist.	New Delhi	8,31,60,000/-
5.	OA. No 98 of 2022 against M/s. Rough Stone & Road Metal Quarry (1.0 Hectares), (lease held by Sir G.Peddulu), Sy.No.683 of Thonda (V), Thirumalagiri (M), Suryapet District	Chennai	3,10,000/-
6.	OA. No 98 of 2022 against M/s. Sri Balaji Stone Crusher, Sy.No.36, Thonda (V), Thirumalagiri (M), Suryapet District	Chennai	6,25,000/-
7.	OA No. 39 of 2022, M/s. Singareni Collieries Company Ltd., Bellampalli Area, Kumram Bheem Asifabad District	Chennai	13,38,750/-
8.	O.A. No.238 of 2021 against M/s. Hindys Lab Private Ltd., (Formerly M/s. Hychem Laboratories), Sy.No.290 & 291, Veliminedu (V), Chityal (M), Nalgonda District	Chennai	1,19,70,000/-
9.	O.A No.97 of 2021 against M/s. Archimedes Laboratories (P) Ltd., Sy.No.238, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	Chennai	51,80,000/-
10.	O.A No.97 of 2021 against M/s. Brundavan Laboratories (P) Ltd., Yellagiri (V), Choutuppal (M), Yadadri Bhuvanagiri District	Chennai	22,50,000/-
11.	O.A No.97 of 2021 against M/s. Chemic Life Sciences Pvt. Ltd., Sy.No.238 & 239, Dhotigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	Chennai	4,48,000/-

S. No.	OA No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
12.	O.A No.97 of 2021 against M/s.Hazelo Lab Private Limited, (Formerly M/s. Venlar Labs (P) Ltd), Dhotigudem (V), Pochampally (M), Yadadri Bhuvangiri District	Chennai	77,70,000/-
13.	O.A No.97 of 2021 against M/s. Ravoos Laboratories Limited (Formerly M/s. Silicon Drugs & Intermediates (P) Ltd., M/s.Anvija Pharmaceuticals (P) Ltd.), Sy.No.210, Dothigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	Chennai	24,50,000/-
14.	O.A No.97 of 2021 against M/s. SVR Laboratories (P) Ltd., Sy.No. 239/A, 239/E, Dothigudem (V), Pochampally (M), Yadadri Bhuvanagiri District	Chennai	22,40,000/-
15.	O.A No.97 of 2021 against M/s. V.J.Sai Chem, Sy.No.240/B, Dhothigudem (V), Pochampally (M), Yadadri Bhuvanagiri District.	Chennai	11,20,000/-
16.	OA. No. 43 of 2019 against M/s. Sree Ramya Industries, Sy.No. 244/KA, KA(PAIKI), KHA, Mellacheruvu (V), Gadwal (M), Jogulamba District	Chennai	12,56,300/-
17.	OA. No. 43 of 2019 against M/s. Image Crop Sciences Pvt. Ltd., Sy.No.412A2, Vemula (V), Itikyal (M), Gadwal District	Chennai	5,06,250/-
18.	OA. No. 43 of 2019 against YSR Seed Processing Plant, Sy.No.221/KA, Ieeja Road, Gadwal (V&M). Mahaboobnagar District	Chennai	10,68,750/-
19.	OA. No. 43 of 2019 against M/s. Sri Venkateswara Ginning & Seed Processing Plant, Sy.No.840, 7-7-971/B, Mallecheruvu, Gadwal (V&M), Jogulamba Gadwal District	Chennai	8,75,000/-
20.	OA. No. 43 of 2019 against M/s. Sree Laxmi Srinivasa Ginning Mill, Sy.no 132 & 149, Paramala (GP), Paramala (V), Gadwal (M), Jogulamba Gadwal District	Chennai	5,06,250/-
21.	OA. No. 43 of 2019 against M/s. Nageswar Reddy and others cotton Seed Ginning Mill (Sri SaiLaxmi Venkateshwara Processing Unit), Sy.No: 894/B, Medikonda Road, Ieeja, Jogulamba Gadwal Dist	Chennai	10,68,750/-
22.	OA. No. 43 of 2019 against Sri Laksmi Venkataramana Ginning & Processing Unit, Sy.No.170, Ieeja Road at Gadwal, JogulambaGadwal District.	Chennai	12,56,250/-
23.	OA. No. 43 of 2019 against M/s. Sri Laxmi Venkateshwara Seed Processing Unit, Sy.no.184 & 185, Kondapally Road, Paramala (V), Gadwal (M), Gadwal Dist.	Chennai	10,81,250/-

S. No.	OA No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
24.	OA. No. 43 of 2019 against M/s Aparna Cotton Traders, Sy. No. 192/kA/2, 192/kA/5, 192/kA/6, Paramala (GP), Paramala (V), Gadwal (M), Jogulamba Gadwal District	Chennai	5,06,250/-
25.	OA. No. 43 of 2019 against M/s Sri Balaji Ginning Mill, Sy. No. 888/b2, Ieeja (V&M), Jogulamba Gadwal District	Chennai	10,68,750/-
26.	OA. No. 43 of 2019 against M/s. Sri Sai Hybrid Cotton Seeds Processing Unit, Sy.No.186 , Kondapally Road, Gadwal (V), & (M), Jogulamba Gadwal District	Chennai	5,06,300/-
27.	OA. No. 43 of 2019 against M/s. Sree Manikanta Seed Processing Industries, Sy No 184KHA, Meelacheruvu, Kondapally Road, JogulambaGadwal District	Chennai	12,56,250/-
28.	OA. No. 43 of 2019 against M/s. N.A.K.R. Processing Unit,,S.No.174/KA, 175/5, Parumala (V), Ieeja Road, Gadwal (M), Jogulamba Gadwal Dist	Chennai	10,68,750/-
29.	OA. No. 43 of 2019 against M/s. Sree Sai Ram Ginning and Processing Unit.,Sy.no.891A, 891B, Ieeza (V & M), Jogulamba Gadwal Dist	Chennai	5,06,250/-
30.	OA. No. 43 of 2019 against M/s. Vigneshwara Agritech (Formerly Sri Laxmi prasanna Ginning Mill), Near Ieeja Petrol Bunk Chowrasta, Ieeja (V & M), Jogulamba GadwalDist	Chennai	7,00,000/-
31.	OA. No. 43 of 2019 against M/s.Sri Ayyappa Swamy Cotton Ginning Mill, Sy.No:858/Aa, Near Milk ColingCenter, Gadwal, Mahaboobnagar Dist	Chennai	12,56,250/-
32.	OA. No. 43 of 2019 against M/s. Sri Venkateswara Cotton Ginning & Processing Unit,Kistareddy Bangla, Godowns Bearing No.3-1-1, Kista Reddy Bangla, Gadwal (M), Jogulamba Gadwal District.	Chennai	7,56,250.50
33.	OA No. 04 of 2019 against M/s. Bilasraika Sponge Iron India Pvt. Ltd., Gundlapotlapally (V), Balanagar (M), Mahaboobnagar Dist.	Chennai	4,21,50,000/-
34.	OA No. 189 of 2019 against M/s. Evertogen Life Sciences Pvt Ltd., (Formerly M/s. Optimus Generics Ltd.,) Plot No.S-8, S-13/P & S-14/P, APIIC, SEZ, Green Industrial Park, Polepally (V), Jadcherla (M), Mahaboobnagar District	New Delhi	18,25,000/-
35.	OA No. 189 of 2019 against M/s. Shilpa Medicare Limited (SEZ Formulation unit) (Formerly Raichem Life Sciences Private Limited), Plot No.S-20, S-21, S-22,S-23, & S-24-A at GIP, Jadcherla, Polepally (V), Balanagar (M), Mahaboobnagar District	New Delhi	18,25,000/-

S. No.	OA No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
36.	OA No. 189 of 2019 against M/s. Aurobindo Pharma Ltd., - XVI, Sy.No.411, 425, 435 & 458, APIIC, Green Industrial Park, Polepally (V), Jadcherla (M), Mahaboobnagar District	New Delhi	18,25,000/-
37.	OA No. 189 of 2019 against M/s. Aurobindo Pharna Ltd. Unit – VII, Sy.No.408 to 412, 418 to 435 etc. SEZ-IP, Polepally (V), Jadcherla (M), Mahaboobnagar District.	New Delhi	18,25,000/-
38.	OA No. 189 of 2019 against M/s. APL Health Care Ltd., Sy.No.410/P,411/P & 458/P, Plot No.S-1/B, APIIC, SEZ, Polepally (V), Jedcherla (M), Mahaboobnagar District	New Delhi	18,25,000/-
39.	OA No. 189 of 2019 against M/s. Amneal Oncology Pvt. Ltd., (Formerly M/s. Epsilon Pharmaceuticals Private Limited), Plot No.S-3, S-4 &S-5A, Sy. No: 411, 425 etc., APIIC, SEZ, Green Industrial Park, Polepally(V), Jadcherla (M), Mahaboobnagar District	New Delhi	18,25,000/-
40.	OA No. 189 of 2019 against M/s. Shri Kartikeya Pharma (SEZ Unit), Sy.No.408-412, 418-435, 437-445, Polepally (V), Jadcherla (M), Mahaboobnagar District	New Delhi	9,00,000/-
41.	OA No. 189 of 2019 against M/s. Hetero Labs Ltd., Unit – I, Unit – II and M/s. Hetero Bio Pharma Ltd., GIP-SEZ, TSIIC, Polepally (V), Jadcherla (M), Mahabubnagar District	New Delhi	18,25,000/-
42.	OA No. 189 of 2019 against M/s. Mylan Laboratory, (Formerly M/s.Glochem Industries Ltd.,) Sy.no.408, 410, Plot No.S-16 & S-17/A, TSIICSEZ, Polepally (V), Jadcharla (M), Mahabubnagar District	New Delhi	18,25,000/-
43.	OA No. 195 of 2016 against M/s. Cement Corporation of India Limited, Tandur Cement Factory, Tandur, Vikarabad district	Chennai	2,40,000/-
44.	OA No. 195 of 2016 against M/s. Penna Cement Industries Ltd (Plant), Sy. No. 53, 54, 56, 57 & 62, Belkatur (V), Tandur(M), Vikarabad District	Chennai	3,30,000/-
45.	OA No. 42 of 2019 against M/s. Sahitya Metals (P) Ltd., Sy No. 40, Muneerabad (V), Medchal – Malkajgiri District	Chennai	5,00,000/-
46.	OA No. 6 of 2022 against M/s. Great India Mining (formerly Sebi Mining), Goulidoddi(V), Serilingampally(M), Rangareddy District	Chennai	8,45,000/-
47.	OA No. 6 of 2022 against M/s. Sri Laxmi Narasimha Metal Industries, Vattinagulapally, Gandipet, RR District	Chennai	10,00,000/-
48.	OA No. 6 of 2022 against M/s. Sri Laxmi Constructions (formerly Raghavendra Stone Crusher), Vattinagulapally (V), Gandipet (M), Rangareddy District	Chennai	10,00,000/-

S. No.	OA No. in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs.)
49.	OA No. 6 of 2022 against M/s. Hyderabad Rock Sand, Vattinagulapally (V), Gandipet (M), Rangareddy District	Chennai	3,37,500/-
50.	OA No. 6 of 2022 against M/s. Adeshwar Traders (formerly M/s. Vensai Metals / M/s.Prasad Metals), Vattinagulapally (V), Gandipet (M), Rangareddy District	Chennai	24,65,000/-
51.	OA No. 6 of 2022 against M/s. C5 Infra Pvt. Ltd, (Crusher), Vattinagulapally, Gandipet (M), RR District	Chennai	4,25,000/-
52.	OA No. 6 of 2022 against M/s. Unnamed Stone Crusher, located beside Aadeeshwar Aggregates, Vattinagulapally, Gandipet (M), RR District	Chennai	4,25,000/-
53.	O.A No 115 of 2023 against M/s Manupati Jaya Simha, (1.0 Ha. – Building Stone & Road Metal Mine), Sy. No. 200/TA, Jannaram (V), Enkoor (M), Khammam District	Chennai	28,68,000/-
54.	O.A No 115 of 2023 against M/s Jai Santhoshi Narasimha Stone crusher, Garlavaddu V, Enkoor Mandal, Khammam District	Chennai	7,65,000/-
			22,46,86,100.50
Total Environmental Compensation Funds Collected in accordance with NGT orders: Rs.22,46,86,100.50ps			

B1) Total Environmental Compensation Funds Utilized: Rs. Nil.

B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	• • •	• • •	
2	Remediation of Contaminated Sites	• • •	• • •	
3	Specific investigations and studies with regard to environment and ecology	• • •	• • •	
4	Carrying capacity assessment	• • •	• • •	
5	Research & Development activities	• • •	• • •	
6	Capacity building	• •	• •	

S.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
		•	•	
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	• • •	• • •	
8	Lab strengthening	• • •	• • •	
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	• • •	• • •	
10	Information, Education and Communication (IEC) activities	• • •	• • •	
11	Any other scientific and technical matter	• • •	• • •	
12	NGT directed studies	• • •	• • •	
Total EC Fund utilized:				Nil.

c) Details of amount unspent as on September 30, 2024: Rs.22,46,86,100.50ps.

d) Please attach a copy of methodology / guidelines being followed for utilization of EC funds – The Board will follow the CPCB guidelines issued from time to time.

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Sri.P.Vinay Kumar Naidu
Designation	:	Chief Accounts Officer, TGPCB, Head Office.
Mobile No.	:	9177303221
Email ID	:	<u>cao-tspcb@telangana.gov.in</u>

Sd/-
MEMBER SECRETARY

// T.C.F.B.O //

JOINT CHIEF ENVIRONMENTAL ENGINEER,
TGPCB, HEAD OFFICE, HYD.

TGPCB -- Legal -- Hon'ble NGT, New Delhi -- Suo Motu Original Application No. 638 of 2023 on the News item titled "Feeling anxious? Toxic air could be to blame" appearing in Times of India dated 10.10.2023 -- Information on Environmental Compensation Funds lying with TGPCB -- Submitted -- Reg.

SU SEE Unit-II (Legal & CFO) <tspcbseeunit2@gmail.com>

Wed, 08 Jan 2025 2:58:48 PM +0530

To "Member Secretary

CPCB" <mascb.cpcb@gov.in>, "mascb.cpcb" <mascb.cpcb@nic.in>, "vinay.cpcb" <vinay.cpcb@gov.in>, "ramandeep.cpcb" <ramandeep.cpcb@gov.in>, "H D VARALAXMI SEE CPCB" <vlaxmi.cpcb@nic.in>

Cc "H D Varalaxmi" <rdchennai.cpcb@gov.in>, "VISHWANATHAM PALARAM" <cee-tspcb@telangana.gov.in>, "cao-tspcb" <cao-tspcb@telangana.gov.in>, "DAYANAND MULUGU" <ee-hyd-tspcb@telangana.gov.in>, "REGIONAL OFFICE HYDERABAD" <hyderabadregionaloffice@gmail.com>, "VENKANNA MANDALA" <ee-rr1-tspcb@telangana.gov.in>, "rr1.ro.ee pcb" <rr1.ro.ee@gmail.com>, "Kumar Pathak" <ee-rr2-tspcb@telangana.gov.in>, "Pollution control board" <pcbrror2@gmail.com>, "RAVI SHANKAR VADAPALLI" <ee-kgm-tspcb@telangana.gov.in>, "pcbkgm" <pcbkgm@rediffmail.com>, "HANMANTHA REDDY GURRAM" <ee-wglu-tspcb@telangana.gov.in>, "Environmental Engineer" <wgl.ro.ee@gmail.com>, "RAVI DAS KOTHURI" <ee-rgm-tspcb@telangana.gov.in>, "Ramagundam Regional Office" <rgm.ro.ee@gmail.com>, "Venkatabhadragirish Bhaskaruni" <ee-mdk1-tspcb@telangana.gov.in>, "ro reddy" <romdk1@gmail.com>, "MDK2" <ee-mdk2-tspcb@telangana.gov.in>, "Regional Office R.C.Puram" <ro2.rcp@gmail.com>, "EE_RO RCP" <eemdk1-tspcb@gmail.com>, "Jawaharlal Porika" <ee-nlg-tspcb@telangana.gov.in>, "PCB-RO-NLG ENVIRONMENT" <tspcbnlg@gmail.com>, "Bhikshapathi Bandi" <ee-nzb-tspcb@telangana.gov.in>, "EE TSPCB NZB" <tspcbnzb@gmail.com>, "RAVINDER REDDY REKULA" <jcee-zhyd-tspcb@telangana.gov.in>, "PCB Zonal Office, Hyderabad" <hyd.zo.jcee@gmail.com>, "RAGHUNATHA IRUKOTI" <jcee-zmdk-tspcb@telangana.gov.in>, "Vijayabhaskar rao" <appcbzorcp@gmail.com>, "K Ravi Kumar" <see-uh1-tspcb@telangana.gov.in>, "M Dayanand" <see-uh2-tspcb@telangana.gov.in>, "KRUPANAND" <see-uh3-tspcb@telangana.gov.in>, "see-uh4-tspcb" <see-uh4-tspcb@telangana.gov.in>, "Narender.D TF.Unit.II" <see-uh5-tspcb@telangana.gov.in>, "Porika jawaharlal" <see-uh6-tspcb@telangana.gov.in>, "sam-admin-tspcb" <sam-admin-tspcb@telangana.gov.in>, "patoms-tspcb" <patoms-tspcb@telangana.gov.in>, "Kumar Pathak" <ee4-uh1-tspcb@telangana.gov.in>

Sir,

Please find attached the scanned copy of the TGPCB letter dated 07.01.2025 along with annexure in the above subject matter for information and necessary action.

660

**With Regards,
D.Krupanand,
JCEE, TGPCB, HO.**

☾ **1 Attachment(s)** • [Download as Zip](#)



OA No. 638 of 2023 -- TGPCB let...pdf
2 MB • 🔗

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Tripura State Pollution Control Board

A1) Total Environmental Compensation Funds Collected: An amount of Rs. 3.79 Crore has been received as Environmental Compensation from one Gas Based Thermal Power Plant in connection with violation case regarding issuance of Environmental Clearance Certificate by the Ministry of Environment, Forest & Climate Change, Government of India.

A2) Details regarding Environment Compensation fund collected in accordance with various NGT orders: Nil

B1) Total Environmental Compensation Funds Utilized: Rs. Nil.

B2) Details regarding Environment Compensation fund utilization in various activities:

Sl.No.	Broader category of projects/ activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure	NA	NA	NA
2	Remediation of Contaminated Sites	NA	NA	NA
3	Specific investigations and studies with regard to environment and ecology	NA	NA	NA
4	Carrying capacity assessment	NA	NA	NA
5	Research & Development activities	NA	NA	NA
6	Capacity building	NA	NA	NA
7	Hiring of experts and consultants for specific	NA	NA	NA

	purpose and payment of Honorarium			
8	Lab strengthening	NA	NA	NA
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.	NA	NA	NA
10	Information, Education and Communication (IEC) activities	NA	NA	NA
11	Any other scientific and technical matter	NA	NA	NA
12	NGT directed studies	NA	NA	NA

c) Details of amount unspent as on September 30, 2024: Not Applicable

d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds: In compliance with the direction of the Hon'ble NGT, the State has already constituted a High-Power Committee under the Chairmanship of the Chief Secretary, Tripura. Thereafter, A separate Bank Account has been opened for depositing recovered environmental compensation in the Indian Bank, (SB), Gorkhabasti Branch, Agartala in favour of Member Secretary, Tripura State Pollution Control Board which will be operated only with the approval of the Chairman of the High-Power Committee, i.e. the Chief Secretary, Tripura. Annual Work-Plan for expenditure of the said EC fund is under finalization. The fund will be spent as per the direction of the Hon'ble NGT.

e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Dipak Rudra Pal,
Designation	:	Junior Scientist Tripura State Pollution Control Board
Mobile No.	:	8729920336
Email ID	:	tripuraspcb@gmail.com

Fwd: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

RK RAMANDEEP KAUSHIK <ramandeep.cpcb@gov.in>
Tue, 26 Nov 2024 7:51:20 AM +0530 •
To "Sh Vinay" <vinay.cpcb@gov.in>

Regards,

रमनदीप कौशिक / Ramandeep Kaushik
वैज्ञानिक 'ख' / Scientist 'B'
अनुसंधान और विकास प्रभाग / Research and Development Division
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

==== Forwarded message =====
From: <tripuraspcb@gmail.com>
To: "RAMANDEEP KAUSHIK" <ramandeep.cpcb@gov.in>
Date: Mon, 25 Nov 2024 16:53:18 +0530
Subject: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds
==== Forwarded message =====

Respected Sir,

I am directed to attach herewith the information on EC Fund.

--

With Best Regards,

Tripura State Pollution Control Board
Parivesh Bhawan, P. N. Complex
PO- Kunjaban, Agartala, 799006
West Tripura

📎 **1 Attachment(s)** • [Download as Zip](#)



Format for EC funds OA 638 of 2... .pdf
99.5 KB • 🔗



664

मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46वी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

UKPCB/Ho/Gen-183-816/2024/1311.

Date: 04-12-2024

To,

Garima Sharma
AS & Head R &D
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

Sub:- Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs-reg.

Madam,

This is in reference to the CPCB vide letter no.- CP/37/2024-R&D-HO-CPCB-HO-01 dated 20-11-2024, where in details about EC fund collected and lying deposited with UKPCB as of September 30, 2024 were sought. Please find enclosed herewith desired information's/ details of EC fund collected & lying deposited with UKPCB.

With Regard,

Yours Sincerely,

(Dr. Parag Madhukar Dhakate)
Member Secretary

o/c
Pin

UTTARAKHAND POLLUTION CONTROL BOARD

46-B IT PARK SAHSHTRADHARA ROAD DEHRADUN

Summary of Environment Compensation

S.No	Amount Received during the F.Y	Amount	Remark
1	2015-16	800000	Amount of Rs. 3350000 Received during the Year 2015-16 & 2016-17 (Till Novemehr.2016) and 25% amount Paid to Central Pollution Control Board Delhi against Ch.No. 982642 dated 23.02.17 against Compliance of Order of the Hon'ble NGT in the Matter of O.A. No. 240 of 2011 Civil Appeal No. 103212/2016 Samir Mehta Vs. Union of India & Ors. Dated 09.01.17
2	2016-17	2600000	
3	2017-18	500000	
4	2018-19	700000	
5	2019-20	5662938	
6	2020-21	6111623	
7	2021-22	5073250	
8	2022-23	5988875	
9	2023-24	27633375	
10	2024-25	30791913	
TOTAL		85861974	
Less: Amount Paid to CPCB		837500	
Balance Amount		85024474	
Amount Paid to Akash Vashista as per NGT Order		50000	O/A No- 518/2022 Vivek Verma Vs. State of Uk Or (payment from Central Bank of India)


1933

हरिेश शर्मा भट्ट
लेखाधिकारी

Amount Paid to Garav Agarwal as per NGT Order	54877	O/A No- 477 of 2022 Rajender Gangsari Vs State of UK
Amount Paid to Gaurav Bansal as per NGT Order	50000	O/A No- 425/2023 Deepika Khari Vs State of UK
Amount Paid to M.R Samsad as per NGT Order	70000	O/A No- 485/2023 Diwan Singh Vs. State of Uk & Or, MRS/NGT/369 Dt 23/04/24 for O/A No- 485/2023
Amount Paid to M.R Samsad as per NGT Order	35000	NGR O/A No- 485/2023 For Amicus Curiane appointed by Hon'ble NGT
Amount Paid to Shri Vineet Kashyap	50000	NGT- O/A No-632/2022 V.K Tyagi Vrs State of Uttarakhand
Amount Paid to Shri Raman Kant	50000	NGT- O/A No-632/2022 V.K Tyagi Vrs State of Uttarakhand
Total	359877	
Net Total After Payment to Advocate	84664597	

Total EC amount of Board	85861974
25% Paid to CPCB	837500
Payment to Advocate	359877
Total Balance	84664597


 (Vinay Mohan Uniyal)
 Accountant


 (Harish Chandra Bhatt)
 Accountant's Officer
दहीश चन्द्र भट्ट
 लेखाधिकारी

पर्यावरण अभियंता / प्रस्ताव
 उत्तराखण्ड पर्यावरण विभाग
 (P.K.Joshi)
 Environment Engineer


 (पी.के. जोशी)

Fwd: Hon`ble NGT order in the matter of OA 638/2023-Disclosure of information on EC funds with UKPCB-reg

RK RAMANDEEP KAUSHIK <ramandeep.cpcb@gov.in>
Wed, 04 Dec 2024 3:47:35 PM +0530 •
To "Sh Vinay" <vinay.cpcb@gov.in>

Regards,

रमनदीप कौशिक / Ramandeep Kaushik
वैज्ञानिक 'ख' / Scientist 'B'
अनुसंधान और विकास प्रभाग / Research and Development Division
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

==== Forwarded message =====
From: <ukpcblegalcell@gmail.com>
To: "RAMANDEEP KAUSHIK" <ramandeep.cpcb@gov.in>, "Garima Sharma" <garima.cpcb@nic.in>
Date: Wed, 04 Dec 2024 15:42:19 +0530
Subject: Hon`ble NGT order in the matter of OA 638/2023-Disclosure of information on EC funds with UKPCB-reg
==== Forwarded message =====


Dear Sir/Madam

pls find attached herewith details of EC funds lying with UKPCB.

with regards

--
LEGAL CELL
From the Office of
Member Secretary
Uttarakhand Pollution Control Board
Gaura Devi Bhawan
46-B I.T Park
Sahastradhara Road
Dehradun (Uttarakhand) - 248001

📎 **1 Attachment(s)** • [Download as Zip](#)

 Reply to CPCB.pdf
568.4 KB • 🔗

668



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No. HR1632 / E.C. Information / O.A. 638/2023/24

दिनांक

Date. 23-12-24

सेवा में,

श्री रमनदीप कौशिक,
वैज्ञानिक 'ख'
अनुसंधान और विकास प्रभाग,
केंद्रीय प्रदूषण नियंत्रण बोर्ड,
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032

विषय:—मा० एन०जी०टी० में योजित वाद सं०—O.A. 638/2023 के पारित आदेश के अनुपालन में बोर्ड में जमा पर्यावरणीय क्षतिपूर्ति फण्ड की सूचना के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने ई-मेल दिनांक 29 अक्टूबर, 2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० एन०जी०टी० में योजित वाद सं०—O.A. 638/2023 के पारित आदेश दिनांक 26.09.2024 के अनुपालन में बोर्ड में जमा पर्यावरणीय क्षतिपूर्ति फण्ड से सम्बन्धित सूचना निर्धारित प्रारूप पर उपलब्ध कराये जाने की अपेक्षा की गयी है।

अतः उक्त के सम्बन्ध में बोर्ड में जमा पर्यावरणीय क्षतिपूर्ति फण्ड से सम्बन्धित सूचनायें/ऑकड़े निर्धारित प्रारूप पर संकलित कर अग्रिम आवश्यक कार्यवाही हेतु प्रेषित हैं।

संलग्नक—उपरोक्तानुसार।

भवदीय,

मु०पर्या०अधि०(प्रशा०)

टी.सी.— 12 वी, विभूति खण्ड, गोमती नगर लखनऊ -226010

दूरभाष : 0522-2720828, 2720831

फैक्स : 0522-2720764, 2720676

ई-मेल : info@uppcb.in

वेब साइट: www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone : 2720828, 2720831

Fax : 0522-2720764, 2720676

e-mail : info@uppcb.in

Web Site : www.uppcb.com

Format for Environment Compensation (EC) Funds Status

As on September 30, 2024

Name of the State Board: Uttar Pradesh Pollution Control Board

A1) Total Environmental Compensation Funds Collected: Rs. 1,25,82,82,390.58

A2) Details Regarding Environment Compensation Fund Collected in Accordance

With various NGT orders

S.No.	O.A. No. in pursuant to wich EC Collected	NGT Bench	Amount of EC fund collected (In Rs.)
1	UPPCB / NGT		1,23,40,03,040.68
2	CAQM		2,42,79,349.90
....So on			
Total Environmental Compensation Funds Collected in accordance with NGT orders:			<u>Rs. 1,25,82,82,390.58</u>

B1) Total Environmental Compensation Funds Utilized : Rs. 4,50,60,312.00


B2) Details regarding Environment Compensation fund utilization in various activities

S.No.	Broader category of projects/activities	Details of activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of Monitoring Infrastructure			
2	Remediation of Contaminated Sites			
3	Specific investigations and studies with regard to environment and ecology		37,84,105.00	37,84,105.00
4	Carrying capacity assessment			
5	Research & Development activities		2,57,43,000.00	2,57,43,000.00

6	Capacity Building			
7	Hiring of experts and consultants for specific purpose and payment of Honorarium		3,74,200.00	3,74,200.00
8	Lab Strengthening			
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants, etc.		1,51,59,007.00	1,51,59,007.00
10	Information, Education and Communication (EC) activities			
11	Any other scientific and technical matter			
12	NGT directed studies			
Total EC Fund utilized:				4,50,60,312.00

- c) Details of amount unspent as on September 30, 2024: **Rs. 1,21,32,22,078.58**
- d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds
- e) Name, Designation, Mobile No. & Email of concerned SPCB/PCC official for any further information

Name of the Official	:	Mr. Dheerendra Kumar Mishra
Designation	:	Account-Incharge
Mobile No.	:	7839891846
Email ID	:	cao@uppcb.in


(धीरेन्द्र कुमार मिश्रा)
प्रभारी-लेखा


Chief Environmental Officer (Admin)
U.P. Pollution Control Board
Lucknow

NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation Funds

ca cao@uppcb.in
Mon, 23 Dec 2024 5:25:28 PM +0530
To "Sh Vinay" <vinay.cpcb@gov.in>
Tags

Dear Sir,
Please find the attached file.

--
Regards,
Account-Incharge
UPPCB, Lko.

📎 1 Attachment(s) • [Download as Zip](#)



EC FUND LETTER.pdf
806.3 KB • 🔗



LIFE
Lifestyle for
Environment

672
WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Govt. of West Bengal)
Parivesh Bhawan, 10A, Block LA, Sector III, Salt Lake, Kolkata-700 106
2335 9088 & Fax: (+91)(33)2335 6730
Email : wbpccnet@wbpcc.gov.in, Url: www.wbpcc.gov.in

Memo No. 3348/IM-8/2024

Date: 26.12.2024

To,
The Member Secretary
Central Pollution Control Board,
Ministry of Environment,
Parivesh Bhawan,
East Arjun Nagar,
New Delhi-110032

Sub: Hon'ble NGT order in the matter O.A. 638/2023: Disclosure of information on Environment Compensation (EC) funds with SPCBs & PCCs.

Dear Sir,

This is in reference to the NGT order in O.A. 638/2023 and Your Office letter as CP/37/2024-RnD-HO-CPCB-HO date October 28, 2024. I am submitting herewith the Environment Compensation fund statement as on 30 September 2024.

syen
24/12/2024

Member Secretary
West Bengal Pollution Control Board

**Format for Environment Compensation (EC) Funds Status
As on September 30,2024**

Name of the State Board : WEST BENGAL POLLUTION CONTROL BOARD

A 1) Total Environmental Compensation Funds Collected : Rs 141651021

**A 2) Details regarding Environment Compensation fund collected in
accordance with various NGT orders**

Sl. No.	O.A No in pursuant to which EC Collected	NGT Bench	Amount of EC fund collected (in Rs)
1	519/2019	Eastern Zone	51600000
2	606/2018	Eastern Zone	65200000
3	32/2021/EZ	Eastern Zone	4000000
4	09/2022/EZ	Eastern Zone	170000
5	23/2018/EZ	Eastern Zone	1000000
6	104/2021/EZ	Eastern Zone	5068125
7	115/2022/EZ	Eastern Zone	1280000
8	80/2020/EZ	Eastern Zone	3333224
9	80/2020/EZ	Eastern Zone	3333224
10	80/2020/EZ	Eastern Zone	3333224
11	80/2020/EZ	Eastern Zone	3333224
Total Environmental Compensation Collected in accordance with NGT orders:			
		Rs.	141651021

B 1) TOTAL ENVIRONMENTAL COMPENSATION FUNDS UTILIZED : Rs. 29098936.00**B 2) Details regarding Environment Compensation fund utilization in various activities**

Sl.No	Broader category of Projects/activities	Details of Activities in which the amount was utilized	Amount of EC fund utilized (in Rs.)	Total EC amount Spent on particular broader area (in Rs.)
1	Strengthening of monitoring infrastructure			
2	Remediation of contaminated Sites	1 Installation of clothe vending machines in different location	2950000	16624996
		2 Waste water treatment system - 1st Installment	9572496	
		3 Waste water treatment system- Final Installment	4102500	
3	Specific investigations and studies with regard to environment and ecology	1 Envntl Studies for assessment of damage & calculation of enmntl compensation from legally & illegally stone mines	1357000	3889000
		2 Study of damage from illegally operated stone mines in Birbhum district	1357000	

		3	Restoration of waterbodies in Bidhannagar Corporation area	1175000	
4	Carrying capacity assessment		Project Assessment of Ecological Restoration & NPV of Future Ecosystem Subarnarekha river	3631500	3631500
5	Research and development activities				
6	Capacity Building				
7	Hiring of experts and consultants for specific purpose and payment of Honorarium	A	Expenditure related to the visits of NGT officials	819682	4938440
		B	Honorarium Charges to the chair person and members of the WBSLC	3716128	
		C	Consultancy / Appearance Fees	402630	
8	Lab Strengthening				
9	Specialized studies on accidental spill areas, health impact assessment, recalcitrant pollutants etc				
10	Information, Education and Communication (IEC) activities				
11	Any other scientific and technical matter				

12	NGT directed studies	Expenditure related to Adi Ganga Inspection committee constituted by NGT	15000	15000
Total EC Fund utilized: Rs			29098936	

- c) Details of amount unspent as on September 30, 2024: Rs 112552085.00
- d) Please attach a copy of methodology/guidelines being followed for utilization of EC funds
- e) Name, Designation, Mobile No & Email of concerned SPCB/PCC official for any further information

OA No.593/2017(WP(CIVIL))
No.375/2012(copy attached)

Name of the Official	:	Sanjay Singh
Designation	:	Finance & Accounts Manager
Mobile No.	:	8450873609
Email ID	:	fam1.wbpcb-wb@bangla.gov.in

Fwd: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

ao ao.wbpcb-wb@bangla.gov.in
 Thu, 26 Dec 2024 3:48:56 PM +0530 •

To "Sh Vinay" <vinay.cpcb@gov.in>

Cc "MS, CPCB" <mscb.cpcb@nic.in>, "SANJAY SINGH" <fam1.wbpcb-wb@bangla.gov.in>

Tags

Dear Sir,

I am directed to submit the details about EC funds collected and lying deposited with WBPCB as of September 30, 2024 in the prescribed format, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

A copy of the format for Environmental Compensation Fund collected as on 30th September 2024 along with the forwarding letter enclosed herewith for your ready reference.

Regards,

Accounts Officers, WBPCB.

From: "SANJAY SINGH" <fam1.wbpcb-wb@bangla.gov.in>
To: "GAUTAM KUMAR NASKAR" <ao.wbpcb-wb@bangla.gov.in>, "RANJAN NANDY" <jao2.wbpcb-wb@bangla.gov.in>
Sent: Friday, December 13, 2024 10:57:54 AM
Subject: Fwd: REMINDER-III: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

From: "DEBASHIS SARKAR" <see2.wbpcb-wb@bangla.gov.in>
To: "SANJAY SINGH" <fam1.wbpcb-wb@bangla.gov.in>
Sent: Thursday, December 12, 2024 2:37:47 PM
Subject: Fwd: REMINDER-III: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

From: "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>
To: mswbpcb@gmail.com, "DEBASHIS SARKAR" <see2.wbpcb-wb@bangla.gov.in>, "SANJAY SINGH" <fam1.wbpcb-wb@bangla.gov.in>
Sent: Monday, December 9, 2024 5:24:59 PM
Subject: Fwd: REMINDER-III: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

From: "Sh Vinay" <vinay.cpcb@gov.in>
To: ms@uppcb.in, ranchijspcb@gmail.com, "ROR MoEFCC" <ro.ranchi-mef@gov.in>, "RAJESH KUMAR" <ms.wbpcb-wb@bangla.gov.in>, membersecretarygpcb@gmail.com, ms-gpcb@gujarat.gov.in, "Member Secretary GSPCB" <ms-gspcb.goa@nic.in>, "Goa PCB" <mail.gspcb@gov.in>, "Member Secretary KSPCB" <ms@kspcb.gov.in>, "Member Secretary Karnataka State Pollution Control Board" <memsecy@kspcb.gov.in>, "Yathish M G" <ho@kspcb.gov.in>, "ms msoffice" <ms-mppcb@mp.gov.in>, "Member Secretary" <member-secretary@rpcb.nic.in>
Cc: chairman@uppcb.in, ranchijspcb@gmail.com, ajayrastogi1963@gmail.com, "KALYAN RUDRA" <chrnm.wbpcb-wb@bangla.gov.in>, "rudra kalyan" <rudra.kalyan@gmail.com>, "Chairman GSPCB" <chairman-gspcb.goa@nic.in>, mkpatil64@gmail.com, "Goa PCB" <mail.gspcb@gov.in>, gpcbchairman@gmail.com, chairman-gpcb@gujarat.gov.in, "Chairman Karnataka State Pollution Control

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Board" <chairman@kspcb.gov.in>, "chairman chairmanoffice" <chairman-mppcb@mp.gov.in>, "Chairperson" <chairperson@rpcb.nic.in>, "CPCB RD LUCKNOW" <rdlucknow.cpcb@gov.in>, "cpcb lucknow" <cpcb.lucknow@gmail.com>, "CPCB RD Kolkata" <rdkolkata.cpcb@gov.in>, "Mrinal Kanti Biswas" <mkbiswas.cpcb@nic.in>, "PRASOON GARGAVA" <prasoon.cpcb@nic.in>, "prasoon gargava" <prasoon_gargava@yahoo.com>, "J Chandra Babu" <jcb.cpcb@nic.in>, "Pentani Jagan" <cpcb.bhopal@gov.in>, "Pentani jagan" <jagan191.cpcb@gov.in>, "cpcb bhopal" <cpcb.bhopal@gmail.com>, "MS, CPCB" <mscb.cpcb@gov.in>, "Garima Sharma" <garima.cpcb@nic.in>

Sent: Monday, December 9, 2024 5:02:19 PM

Subject: REMINDER-III: NGT order in O.A. 638/2023: Disclosure of information on Environment Compensation funds

Respected Sir / Madam,

I am directed to forward Reminder Letter-III attached herewith which is in reference to the CPCB vide letter no. CP/37/2024-RnD-HO-CPCB-HO dated October 28, 2024 and Reminder letters dated November 20, 2024 and November 29, 2024, wherein details about EC funds collected and lying deposited with PCBs/PCCs as of September 30, 2024 were sought in the prescribed format, in compliance of Hon'ble NGT order dated September 26, 2024 in O.A. No. 638/2023.

However, **the information is still awaited**. Therefore, it is once again requested to provide the information **at the earliest** to ensure timely compilation and filing in the Tribunal.

Regards,

विनय / Vinay

वैज्ञानिक 'ख' / Scientist 'B'

केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(M/o Environment, Forest & Climate Change, Govt. of India)

परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली 110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: vinay.cpcb@gov.in, Mob.: 8368281237

📎 1 Attachment(s) • [Download as Zip](#)



EC Certifited.pdf

13 MB • 🔒

File No. HSM-12/154/2024-HSM
Government of India
Ministry of Environment, Forest and Climate Change
(HSM Division)

Level-II, Jal Block, Indira Paryavaran Bhawan
Jor Bagh Road, New Delhi-110003

Date: 14.11.2024

To,

The Member Secretary,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032

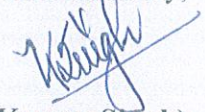
Subject: Hon'ble NGT Order in O.A. No. 638/2023: Disclosure of information on Environment Compensation (EC) funds deposited with insurance companies-reg.

Sir,

I am directed to refer Central Pollution Control Board letter no. CP/37/2024-RnD-HO-CPCB-HO dated 28.10.2024 on the above mentioned subject.

2. In this regard, please find attached copy of the mail dated 05.11.2024 received from M/s United India Insurance Company Limited (UIICL), Fund Manager for the Environment Relief Fund (ERF) Scheme, 2008 along with enclosures (details of information on Environment Compensation (EC) funds deposited with UIICL) for taking further necessary action at your end.

Yours faithfully,



(Dr. Vinod Kumar Singh)
Scientist-E

Encl: as stated

Copy to:

Ms. Garima Sharma, AS & Head R&D, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

Receipts from -Other than General Insurance Companies 2013-14					
Sno	Remitter	Date	Amount	Particulars	Tribunal
1	Ambuja Cements	12/7/2013	500,000.00	App no.64/2012	NGT PUNE
2	Gujarat Pollution Control Board	1/29/2014	100,000.00	App no.64/2012	NGT PUNE
	TOTAL		600,000.00		
Receipts from - Other than General Insurance Companies 2014-15					
1	Virani Construction Company	7/15/2014	100,000.00	APPEAL NO 72/2013	NGT PUNE
2	Aadi Properties Pvt Ltd	7/15/2014	100,000.00	APPEAL NO 73/2013	NGT PUNE
3	Banwari Lal Kushwa	9/19/2014	50,000.00		
4	Bale Singh S/o Rampal	2/18/2015	50,000.00		
5	Pramod Kumar	2/19/2015	50,000.00		
6	Achpal Bhati S/o Dhira	2/20/2015	50,000.00		
7	Achpal Bhati S/o Dhira	2/20/2015	50,000.00		
	TOTAL		450,000.00		
Receipts from- Other than General Insurance Companies 2015-16					
1	Nagar Nigam Agra	9/7/2015	100,000.00		
2	Master Micon	10/15/2015	100,000.00		
3	Kiran Industries	10/26/2015	100,000.00		
4	Sunaina Singh	11/2/2015	2,000.00		
5	Ved Parkash	11/3/2015	10,000.00		
6	Sunair Hotels	11/4/2015	500,000.00		
7	Sawroop Chand Rana	11/9/2015	3,000.00		
8	Brindhavan Blue Metals	1/27/2016	100,000.00	App no.244/2013	NGT CHENNAI
9	K G Construction	1/27/2016	100,000.00	App no.224/2013	NGT CHENNAI

10	Sugam Blue Metals	1/27/2016	100,000.00	App no.226/2013	NGT CHENNAI
11	J K R Blue Metals	1/27/2016	100,000.00	App no.322/2013	NGT CHENNAI
12	Ponmanam Blue Matels Unit 2	1/27/2016	50,000.00	App no.296/2013	NGT CHENNAI
13	Ponmanam Blue Matels Unit 1	1/27/2016	100,000.00	App no.295/2013	NGT CHENNAI
14	Mercury Blue Metals	1/28/2016	150,000.00	App no.217/2013	NGT CHENNAI
15	Brindhha Blue Metals	1/28/2016	75,000.00	App no.227/2013	NGT CHENNAI
16	Srinivasa Blue Metals	1/30/2016	100,000.00	App no.214/2013	NGT CHENNAI
17	ANG Industries	3/3/2016	1,000,000.00		
	TOTAL		2,690,000.00		
	Receipts from- Other than General Insurance Companies 2016-17				
1	Chawla A	4/11/2016	50,000.00	App no.269/2013	NGT
2	cheque PNB 911867	4/16/2016	200,000.00		
3	Century Pulp & Paper Ltd.,	5/18/2016	3,000,000.00		
4	T C D Baskara Blue Metal	6/27/2016	75,000.00	App no.222/2013	NGT CHENNAI
5	Monisha Blue Metal	6/27/2016	100,000.00	App no.228/2013	NGT CHENNAI
6	C N D Blue Metal	6/27/2016	125,000.00	App no.220/2013	NGT CHENNAI
7	Fahad Fish Meak & Oil Co.	9/27/2016	800,000.00	App no.261/2014	NGT
8	S M Marine products	9/27/2016	500,000.00	App no.261/2014	NGT
9	Indo Fish Meal & Oil co.	9/27/2016	500,000.00	App no.261/2014	NGT
10	United Marine products	9/27/2016	800,000.00	App no.261/2014	NGT
11	Shariff Marine Products	9/27/2016	500,000.00	App no.261/2014	NGT
12	Span Aquatech products	9/28/2016	500,000.00	App no.261/2014	NGT
13	Harish Marina products	9/28/2016	800,000.00	App no.261/2014	NGT
14	Ullal Fish Meal and Oil co.	9/29/2016	500,000.00	App no.261/2014	NGT
15	Mangaluru Sea Products	9/29/2016	800,000.00	App no.261/2014	NGT
16	Mangaluru Fish Meal & oil co.	9/29/2016	800,000.00	App no.261/2014	NGT
17	Mangaluru Marine products	9/29/2016	500,000.00	App no.261/2014	NGT

18	Super Aqua Tech	9/29/2016	500,000.00	App no.261/2014	NGT
19	Indian Fish Meal & oil products	9/29/2016	500,000.00	App no.261/2014	NGT
20	Fish Meal & Fish oil Mfts Asso	9/29/2016	2,500,000.00	App no.261/2014	NGT
21	cheque CBI 199964	12/12/2016	10,000.00		
22	HR STATE POLLUTION	1/4/2017	150,000.00		
23	cheque YES Bank 884032	2/14/2017	500,000.00		
	TOTAL		14,710,000.00		
	Receipts received in designated NGT account -2017-18				
1	SAA273130036*INWARD RTGSTRANSFER	5/26/2017	100,000.00		
2	SAA284886916*INWARD RTGSTRANSFER	7/19/2017	100,000.00		
3	HAZI ARIF & ORS	8/24/2017	300,000.00		
4	JJR BLUE METAL, Thiruneermalai, Kanchipuram District	2/27/2018	125,000.00	App no.219/2013	NGT CHENNAI
5	chq clearing IOB 15059	4/20/2017	9,456.00		
	TOTAL		634,456.00		
	Receipts received in designated NGT account -2018-19				
1	Pankaj Bhatt	9/25/2018	1,000,000.00	App no.567/2015	NGT DELHI
	TOTAL		1,000,000.00		
	Receipts received in designated NGT account -2019-20				
	NIL				

	Receipts received in designated NGT account -2020-21				
1	DRV ORGANICS	2/8/2021	2,557,170.00	O.A No.64 of 2016 (WZ)	NGT DELHI
2	KESHAVA ORGANICS PVT LTD	2/8/2021	155,790.00	O.A No.64 of 2016 (WZ)	NGT DELHI
3	INDACO JEANS PRIVATE LIMITED	2/9/2021	588,930.00	O.A No.64 of 2016 (WZ)	NGT DELHI
4	Pal Fashions Pvt Ltd	2/10/2021	2,987,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
5	JAKHARIA FABRIC LTD	2/10/2021	7,546,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
6	Sunil Great Processers	2/12/2021	2,325,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
7	Siyaram Silk Mills Limited	2/6/2021	2,639,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
8	U. K. Aromatics & Chemicals	2/7/2021	407,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
9	SQUARE CHEMICALS	2/7/2021	500,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
10	SHREE CHAKRA ORGANICS PVT LTD	2/7/2021	319,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
11	SQUARE CHEMICALS	2/8/2021	259,930.00	O.A No.64 of 2016 (WZ)	NGT DELHI
12	MOLTUS RESEARCH LABORATORIES	2/8/2021	27,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
13	SAPNA DETERGENTS AND CHEMICALS PVT LTD	2/8/2021	1,780,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
14	DAIKAFFIL CHEMICALS INDIA LIMITED	2/8/2021	570,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
15	NAYAKEM ORGANICS PVT LTD	2/8/2021	290,670.00	O.A No.64 of 2016 (WZ)	NGT DELHI
16	ACCUSYNTH SPECIALITY CHEMICALS PVT	2/8/2021	992,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
17	SQUARE CHEMICALS	2/8/2021	70.00	O.A No.64 of 2016 (WZ)	NGT DELHI
18	VIVID GLOBAL INDUSTRIES LIMITED	2/8/2021	1,830,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
19	PULCRA CHEMICALS INDIA PVT LTD	2/8/2021	1,765,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
20	HAREN TEXTILES PVT LTD	2/8/2021	1,512,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI

21	Valiant Organics Limited (Abhilasha Texchem Pvt Ltd)	2/8/2021	148,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
22	J P N PHARMA PRIVATE LIMITED	2/8/2021	967,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
23	SHRI VINAYAK CHEMEX INDIA PVT LTD	2/8/2021	1,782,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
24	PREMIER INTERMEDIATES PVT LTD	2/9/2021	285,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
25	BOSTON PHARMA	2/9/2021	1,102,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
26	SHREENATH CHEMICALS	2/9/2021	152,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
27	SAREX OVERSEAS	2/9/2021	4,611,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
28	TRYST CHEMICALS	2/9/2021	819,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
29	GINI SILK MILLS LIMITED	2/9/2021	3,579,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
30	PANCHAMRUT CHEMICALS PVT LTD	2/9/2021	1,284,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
31	Vardhaman Dyestuff Industries Pvt. Ltd.	2/9/2021	192,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
32	D H ORGANICS	2/9/2021	1,273,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
33	Manan Costyn Pvt Ltd	2/9/2021	15,212,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
34	MAHARASHTRA ORGANO METALLICS PVT LTD	2/9/2021	279,270.00	O.A No.64 of 2016 (WZ)	NGT DELHI
35	AARVIEM DYE CHEM IND.PVT LTD	2/9/2021	133,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
36	SHREYANS CHEMICALS	2/9/2021	1,621,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
37	K P CHEMICALS	2/10/2021	1,780,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
38	Silwester Textiles P. Ltd	2/10/2021	5,756,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
39	Ciron Drugs & Pharmaceuticals Private Limited	2/10/2021	342,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
40	OMEGA COLORS PVT LTD	2/10/2021	336,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
41	D.C. Polyster Pvt Ltd	2/10/2021	1,391,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
42	ALEXO CHEMICALS	2/10/2021	1,584,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
43	Omtech Chemical Ind. Pvt. Ltd.	2/10/2021	503,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
44	Valiant Glass Works Pvt Ltd	2/10/2021	3,300,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI

45	AARADHANA ENERGY PVT LTD	2/10/2021	625,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
46	E LAND FASHION INDIA PVT LIMITED	2/10/2021	8,663,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
47	DUFON LABORATORIES PRIVATE LIMITED	2/10/2021	5,318,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
48	PENTAGON DRUGS PVT LTD	2/10/2021	767,520.00	O.A No.64 of 2016 (WZ)	NGT DELHI
49	JSW Steel Coated Products Limited	2/10/2021	4,240,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
50	J.V.KEM INDUSTRIES	2/10/2021	484,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
51	DHANLAXMI STEEL AND ENGG CO	2/10/2021	1,664,250.00	O.A No.64 of 2016 (WZ)	NGT DELHI
52	GANGWAL CHEMICALS PVT LTD	2/10/2021	213,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
53	RESONANCE SPECIALTIES LIMITED	2/10/2021	5,213,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
54	CAMLIN FINE SCIENCES LTD EQUITY SHA	2/10/2021	15,497,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
55	Aarti Drugs Ltd	2/10/2021	211,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
56	DICITEX HOME FURNISHINGS PVT LTD	2/10/2021	2,314,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
57	RADIANT INTERMEDIATES PVT LTD	2/10/2021	2,526,750.00	O.A No.64 of 2016 (WZ)	NGT DELHI
58	AARTI INDUSTRIES LIMITED	2/10/2021	1,367,880.00	O.A No.64 of 2016 (WZ)	NGT DELHI
59	AARTI INDUSTRIES LIMITED	2/10/2021	3,416,700.00	O.A No.64 of 2016 (WZ)	NGT DELHI
60	AARTI INDUSTRIES LIMITED	2/10/2021	1,362,180.00	O.A No.64 of 2016 (WZ)	NGT DELHI
61	Ramdev Chemical Pvt. Ltd	2/10/2021	8,557,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
62	BRFL TEXTILES PRIVATE LIMITED	2/10/2021	1,983,420.00	O.A No.64 of 2016 (WZ)	NGT DELHI
63	SAGITTA PRIVATE LIMITED	2/11/2021	1,774,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
64	Aarti Drugs Ltd	2/11/2021	1,374,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
65	Aarti Drugs Ltd	2/11/2021	4,691,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI

66	Aarti Drugs Ltd	2/11/2021	31,267,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
67	SD Fine Chemicals	2/11/2021	9,879,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
68	Aarti Drugs Ltd	2/11/2021	144,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
69	Aarti Drugs Ltd	2/11/2021	250.00	O.A No.64 of 2016 (WZ)	NGT DELHI
70	Aarti Drugs Ltd	2/11/2021	400.00	O.A No.64 of 2016 (WZ)	NGT DELHI
71	GANESH BENZOPLAST LTD	2/11/2021	5,631,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
72	Sequent Scientific Ltd	2/11/2021	1,298,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
73	NIRBHAY RASAYAN PRIVATE LIMITED	2/11/2021	2,341,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
74	AURO LABORATORIES LIMITED	2/11/2021	5,384,100.00	O.A No.64 of 2016 (WZ)	NGT DELHI
75	TARAPUR ENVIRONMENT PROTECTION SOCI	2/11/2021	65,000,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
76	DICITEX FURNISHINGS PRIVATE LIMITED	2/11/2021	507,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
77	Bajaj Healthcare Limited (Nutraplus India Ltd)	2/11/2021	3,108,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
78	BAJAJ HEALTHCARE LTD.	2/11/2021	1,586,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
79	SURMOUNT CHEMICALS INDIA PRIVATE LIMITED	2/11/2021	194,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
80	REMI Edelstahi Tubulars Ltd	2/11/2021	125,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
81	Indo Amines Limited	2/11/2021	1,746,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
82	KRIPLON SYNTHETICS PVT LTD	2/12/2021	3,819,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
83	TARAPUR ENVIRONMENT PROTECTION SOC	2/12/2021	35,000,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
84	USHA FASHIONS PVT LTD	2/12/2021	3,777,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
85	TARAPUR ENVIRONMENT PROTECTION SOCI	2/12/2021	9,000,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
86	D C TEXTILE MILLS PVT LTD	2/13/2021	51,300.00	O.A No.64 of 2016 (WZ)	NGT DELHI
87	PARAMOUNT SYNCOT PVT LTD	2/15/2021	787,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
88	G B GLOBAL LIMITEDCash Management Services HUB	2/16/2021	439,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
89	S R STEEL ENGINEERING	2/22/2021	397,050.00	O.A No.64 of 2016 (WZ)	NGT DELHI

90	SARASWATI STEEL (SHIV STEEL)	2/22/2021	174,780.00	O.A No.64 of 2016 (WZ)	NGT DELHI
91	LAVINO KAPUR COTTONS PRIVATE LIMITED	2/24/2021	2,325,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
92	AAREY DRUGS & PHARMACEUTICALS LTD	2/25/2021	47,490.00	O.A No.64 of 2016 (WZ)	NGT DELHI
93	IRAA CLOTHING PRIVATE LIMITED	3/3/2021	3,210,690.00	O.A No.64 of 2016 (WZ)	NGT DELHI
94	TARAPUR ENVIRONMENT PROTECTION SOC	3/4/2021	2,000,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
95	TARAPUR ENVIRONMENT PROTECTION SOCI	3/4/2021	18,000,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
96	M S SALVI CHEMICALS INDUSTRIES LTD	3/4/2021	4,693,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
97	TARAPUR ENVIRONMENT PROTECTION SOCI	3/5/2021	47,944,100.00	O.A No.64 of 2016 (WZ)	NGT DELHI
98	TARAPUR ENVIRONMENT PROTECTION SOCI	3/12/2021	40,000,000.00	O.A No.64 of 2016 (WZ)	NGT DELHI
	TOTAL		449,621,690.00		
	Receipts received in designated NGT account -2021-22				
1	ANKIT PETRO PRODUCTS	4/3/2021	24,600.00	O.A No.64 of 2016 (WZ)	NGT DELHI
	TOTAL		24,600.00		
	Receipts received in designated NGT account -2022-23				
	NIL				
	Receipts received in designated NGT account -2023-24				
	NIL				

	Receipts received in designated NGT account -2024-25				
	NIL				

Fwd: Fwd: Hon'ble NGT Order in O.A. No. 638/2023: Disclosure of information on EC funds with insurance companies - reg.

pl plipms.moef@gmail.com
Fri, 03 Jan 2025 1:05:42 PM +0530 •

To "garima.cpcb" <garima.cpcb@nic.in>

Cc "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "Vinod Singh" <vinodsingh.77@gov.in>, "vinay.cpcb" <vinay.cpcb@gov.in>

Tags

Dear Madam,
Please find enclosed a copy of this Ministry's letter dated 02.01.2025 alongwith a copy of the mail dated 27.12.2024 received from United India Insurance Company Limited along with its enclosures in the matter of Hon'ble NGT order in O.A No. 638/2023, for taking necessary action at your end.

----- Forwarded message -----

From: **Uiic Erf/HO/UIIC** <uicerf@uiic.co.in>
Date: Fri, Dec 27, 2024 at 8:36 PM
Subject: Re: Fwd: Hon'ble NGT Order in O.A. No. 638/2023: Disclosure of information on EC funds with insurance companies - reg.
To: Public Liability Cell <plipms.moef@gmail.com>
Cc: Vineeth S1/HO/UIIC <VineethS1@uiic.co.in>, Gaddam Janakiram/HO/UIIC <gaddamjanakiram@uiic.co.in>, Vinod Singh <vinodsingh.77@gov.in>

Dear Sir/Madam,

In reference to the trail mail, the information requested is shared herewith:

(i) Information regarding fund utilization and unspent amount as on Sept 30, 2024 may also be provided.

Receipts received in designated NGT account for the FY 2024-25 till September 30th is NIL

(ii) Particulars in column 5 mentions court matter in which the receipt was deposited. However, in some cases, the column is left blank. It may be confirmed whether these receipts related to NGT orders.

These amounts were credited to the dedicated account maintained for NGT, however the order details were not provided for updating the records accordingly.

(iii) Interest accrued, if any, may also be informed.

The details of the live FD's placed from the fund along with the interest and maturity value is attached herewith.

(iv) Details of fund receipts of 2014-15 may also be provided, if any.

The details of fund receipts of 2014-15 is attached herewith.

3. It is also requested that a summarized paragraph on total EC amount thus collected, utilized and lying deposited with insurance companies may also be provided.

The NGT receipts that were received in the dedicated account maintained for the same was place as Fixed Deposits with Nationalized Banks. The total amount remitted to the

account was to the tune of Rs.46.97 crores, which were placed as FD's which on maturity was again placed as fresh FD's. The principle amount of the live FD's placed as on date is Rs.53.23 Crores. Details of the live FD's are attached herewith. None of the amount was utilized.

Thanks & regards,

Vineeth S
CFAC Department
UIIC HO

-----"Public Liability Cell" <plipms.moef@gmail.com> wrote: -----

To: "Uiic Erf" <uiicerf@uiic.co.in>, "Vineeth S1" <vineeths1@uiic.co.in>
From: "Public Liability Cell" <plipms.moef@gmail.com>
Date: 12/24/2024 04:48PM
Cc: "Gaddam Janakiram" <gaddamjanakiram@uiic.co.in>, "Vinod Singh" <vinodsingh.77@gov.in>
Subject: Fwd: Hon'ble NGT Order in O.A. No. 638/2023: Disclosure of information on EC funds with insurance companies - reg.

CAUTION: [This message came from outside your organization]. Do not respond to email or open email attachments or click on email links purported to be sent by CMD, Senior Management or Company Officials sent from outside domains like Gmail, Yahoo etc. Internal official emails will be sent from UIIC domain only.

Dear Sir,

Please find enclosed a copy of the CPCB's letter dated 23.12.2024 and a copy of this Ministry's letter dated 24.12.2024 in the matter of O.A. No. 638/2023: Disclosure of information on EC funds with insurance companies. It is requested that the information may be provided by 27.12.2024 positively.

thanks & regards.

----- Forwarded message -----

From: **Vinod Kumar Singh** <vinodsingh.77@gov.in>
Date: Mon, Dec 23, 2024 at 4:35 PM
Subject: Fwd: Hon'ble NGT Order in O.A. No. 638/2023: Disclosure of information on EC funds with insurance companies - reg.
To: plipms moef <plipms.moef@gmail.com>
Cc: apoorvagaur08 <apoorvagaur08@gmail.com>

Please put up in file.

===== Forwarded message =====

From: Sh Vinay <vinay.cpcb@gov.in>
To: "vinodsingh77" <vinodsingh.77@gov.in>
Cc: "Ved Mishra" <mishra.vp@gov.in>, "MEMBER SECRETARY CPCB" <mscb.cpcb@nic.in>, "Garima Sharma" <garima.cpcb@nic.in>, "Tulika Saha" <tulika.cpcb@gov.in>
Date: Mon, 23 Dec 2024 16:31:25 +0530
Subject: Hon'ble NGT Order in O.A. No. 638/2023: Disclosure of information on EC funds with insurance companies - reg.

===== Forwarded message =====

with regards,

Dr. Vinod Kumar Singh
Scientist 'E'/Additional Director
Hazardous Substances Management Division
Ministry of Environment, Forest and Climate Change
Room No. J-232, Jal Wing, 2nd Floor
Indira Paryavaran Bhawan, Jor Bagh
New Delhi - 110003
Phone: 011- 20819342

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PLI CELL

Ministry of Environment Forest & Climate Change
Jal Second Floor
India Paryavarn Bhawan
Jor Bagh Road,
New Delhi-110003

[attachment "disclosure of information on ec funds with insurance companies_dated
23.12.2024.pdf" removed by Uiic Erf/HO/UIIC]
[attachment "chief-06152018224003.pdf" removed by Uiic Erf/HO/UIIC]

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PLI CELL

Ministry of Environment Forest & Climate Change
Jal Second Floor
India Paryavarn Bhawan
Jor Bagh Road,
New Delhi-110003

☺ **4 Attachment(s)** • [Download as Zip](#) • [Add To](#) >

START DATE	NAME OF THE BANK	BRANCH	DATE OF MATURITY	DAYS	DEPOSIT AMOUNT	ROI	INTEREST	MATURITY VALUE	FIXED DEPOSIT RECEIPT NO.
3/27/2024	Bank of Baroda	Egmore	3/22/2025	360D	15,000,000.00	7.10	1,074,426.00	16,074,426.00	12730300053960
3/22/2022	Canara Bank	Kodambakkam	3/25/2025	3yrs 3days	19,900,000.00	5.45	3,519,378.00	23,419,378.00	2143401003906/14
3/22/2022	Canara Bank	W Mambalam	3/25/2025	3yrs 3days	19,900,000.00	5.45	3,519,378.00	23,419,378.00	2616401004955/7
3/22/2022	Canara Bank	Gopalapuram	3/25/2025	3yrs 3days	19,900,000.00	5.45	3,519,378.00	23,419,378.00	140044145718/1
3/22/2022	Canara Bank	Kelambakkam	3/25/2025	3yrs 3days	19,900,000.00	5.45	3,519,378.00	23,419,378.00	140044145629/1
3/22/2022	Indian Overseas bank	Gemini Circle	3/25/2025	3yrs 3days	19,900,000.00	5.45	3,519,377.00	23,419,377.00	205104000007045
3/22/2022	STATE BANK OF INDIA	Main branch	3/25/2025	3yrs 3days	19,900,000.00	5.45	3,519,377.00	23,419,377.00	40870991705
3/22/2022	Union Bank of India	Annasalai	3/25/2025	3yrs 3days	8,900,000.00	5.40	1,558,460.00	10,458,460.00	067523030000438
2/23/2024	PUNJAB & SINDH BANK	chennai ashok nagar	5/23/2025	1Y3M	367,500,000.00	7.90	37,752,697.00	405,252,697.00	09991400002039/491262
3/7/2024	PUNJAB & SINDH BANK	chennai ashok nagar	5/23/2025	1Y2M16D	21,500,000.00	7.75	2,094,858.00	23,594,858.00	09991400002045/491265
				TOTAL	532,300,000.00		63,596,707.00	595,896,707.00	

List of Projects/Studies/Laboratory equipment procurement sanctioned under NGT EC Funds and their status as on 30.09.2024

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
1.	Review of National Ambient Air Quality Standards	Research	Ongoing	24.662	19.63	5.032
2.	Preparation of guidelines for setting up of Biodiversity Parks in the floodplains of rivers of India	Research	Completed	2.3	2.3	-
3.	Scientific study to review the deep sea discharge norm at Kantiajal, Gujarat with respect to increase in concentration of COD in discharge effluent	Research	Ongoing	197	157.6	39.4
4.	Source Apportionment / Carrying Capacity study for 25 Non-Attainment Cities (NACs)	Carrying capacity studies	Ongoing	1417.18	600.5	816.68
5.	Machine learning and Artificial Intelligence (AI) tool development for analysis of air quality data	Research	Ongoing	59.45	23.78	35.67
6.	Emission Inventories, Source Apportionment and Carrying Capacity studies in the Indo Gangetic Plain (IGP) region	Carrying capacity studies	Completed	1.65	1.65	-
7.	Installation and commissioning of Indigenous items for ring test and static injection system and replacing island tables in wet chemical laboratory	Laboratory strengthening	Completed	160.12	160.12	-

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
8.	Random verification of annual inventory report on hazardous waste management submitted by SPCBs/PCCs	Specific Investigation	Ongoing	200	130	17
9.	Assessment of Air, Water, and Soil Quality in Baghjan Oil Blow out site & its Vicinity, Tinsukia, Assam	Specific Investigation	Completed	81.4	52.01	-
10.	Strengthening of Computer Network in CPCB	IEC	Completed	127	106	-
11.	Setting up Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in Non-Attainment Cities (NAC) in the country	Monitoring infrastructure- Infrastructure for surveillance and monitoring	Completed	2500	500	-
12.	Development of National Hazardous Waste Tracking (NHWTS) Software	Specific Investigation	Ongoing	200	0	200
13.	Design, Development & Implementation of OCEMS* Data Acquisition and Management System (ODAMS) for direct data transfer for the Control of Pollution from Industries in India	Monitoring infrastructure- Infrastructure for surveillance and monitoring	Ongoing	410	0	410

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
14.	Development of comprehensive Extended Producer Responsibility (EPR) & Circular Economy Portal	Specific Investigation	Ongoing	300	14.27	285.73
15.	Upgradation of Laboratories with IT enabled services	Laboratory strengthening	Ongoing	313	234.36	78.64
16.	Development of E-learning module under Mission Karmayogi	Capacity building	Ongoing	40	2.36	37.64
17.	Implementation of centralized barcode system for tracking of biomedical waste	Specific Investigation	Ongoing	160.9	16.09	144.81
18.	Strengthening and upgradation of laboratories of CPCB	Laboratory strengthening	Ongoing	8136.67	1263.2	6873.47
19.	Inspection of 389 Grossly Polluting Industries (GPIs) discharging in Hindon Sub basin through third party by seven technical institutes along with concerned SPCBs (Phase I)	Specific Investigation	Completed	27	12.74	-
20.	Satellite based ambient air quality monitoring at national scale (SAANS): Phase II - Maintenance and Improvement	Monitoring infrastructure-Infrastructure for surveillance and monitoring	Ongoing	50.06	19.68	30.38

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
21.	Assessment of Environmental Carrying Capacity of Eco-Sensitive Zones: Sanjay Gandhi National Park Mumbai	Carrying capacity studies	Completed	6.84	6.84	-
22.	Setting up of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in Charkhi Dadri and Mohendergarh in Haryana	Monitoring infrastructure- Infrastructure for surveillance and monitoring	Ongoing	510	0	510
23.	Noise Mapping, Hot Spot Identification and Mitigation Plan for Noise Pollution Control in Delhi – I	Specific Investigation	Ongoing	85	33.71	51.29
24.	Inventory management system for laboratories and strengthening of infrastructure	Laboratory strengthening	Completed	373.818	373.818	-
25.	Conducting 2-day workshops at Central Institute of Petrochemicals Engineering & Technology (CIPET) centers on plastic waste management in India	Capacity building	Completed	66.37	33.75	-
26.	Sampling & analysis charges, purchase of equipment/consumables, etc. for NGT assignments conducted by Regional Directorates of CPCB	Laboratory strengthening	Ongoing	As per requirement	126.5	-

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
27.	Demonstration of Effluent Treatment Plant (ETP) for Environmental Laboratory wastewater treatment	Laboratory strengthening	Ongoing	9	8.35	0.65
28.	NABL accreditation and strengthening of laboratory at CPCB Regional Directorate Bhopal	Laboratory strengthening	Ongoing	56.58	8.36	48.22
29.	Inventorization of salt generated from Common Effluent Treatment Plants (CETPs) of Textile & Tannery sector and status of management in the state of Tamil Nadu	Specific Investigation	Ongoing	12	6	6
30.	Status of Secured Land-Fills (SLF) maintained by individual industries and CETPs in Tamil Nadu and assessment of ground water quality around SLF	Research	Ongoing	6	3	3
31.	Study on flood plain identification & demarcation of River Mahanadi in the identified stretches	Research	Completed	6.3	6.3	-
32.	Development of state of the art laboratory infrastructure at CPCB Regional Directorate Bhopal	Laboratory strengthening	Ongoing	46	23.15	22.85

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
33.	Strengthening & upgradation of laboratory of CPCB Regional Directorate Vadodara	Laboratory strengthening	Ongoing	150.5	0	150.5
34.	Upgradation of the central laboratory of Pollution Control Board, Assam	Laboratory strengthening	Ongoing	492	344.4	147.6
35.	Information, Education & Communication Activities in Arunachal Pradesh	IEC	Completed	27.69	24.92	-
36.	Inventorization of Seven types of wastes in Arunachal Pradesh	Specific Investigation	Completed	100	90	-
37.	Setting up of laboratory at Namsai, Arunachal Pradesh by APPCB	Laboratory strengthening	Completed	95	59.85	-
38.	Procurement of Video Conferencing Equipment for Nagaland Pollution Control Board	Capacity building	Completed	2.85	2.85	-
39.	Inventorization of Hazardous waste in Nagaland	Specific Investigation	Completed	15.67	41.180	-
40.	Information, Education & Communication Activities in Nagaland	IEC	Completed	30		-

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
41.	Construction of 1 km road using plastic waste (polymer bitumen road) at Signal point, Dimapur, Nagaland* *The project was undertaken by Nagaland Pollution Control Board to demonstrate utilization of plastic waste in road making.	Research	Completed	30.34	27.31	-
42.	Inventorization and awareness of E-waste in the state of Nagaland	Specific Investigation	Completed	22.5	22.5	-
43.	Installation of Real Time Water Quality Monitoring Stations (RTWQMS) by Punjab SPCB	Monitoring infrastructure-Infrastructure for surveillance and monitoring	Completed	375	375	-
44.	Laboratory Upgradation of Punjab SPCB	Laboratory strengthening	Completed	540	540	-
45.	VOC emission spray painting and control technologies	Research	Completed	4.55	4.55	-
46.	Manipur Pollution Control board – Assistance for urgent needs of the laboratory of the board (procurement of equipment, consumables, etc.)	Laboratory strengthening	Completed	86.91	86.91	-
47.	Waste to wealth hackathon under Mission Life	IEC	Completed	1.8	1.8	-

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
48.	Conference cum training program on environmental pollution and remediation conducted at Delhi Judicial Academy	IEC	Completed	1.22	1.22	-
49	Upgradation of monitoring capabilities of Air Laboratory in CPCB through procurement of HPLC system & accessories and PM2.5 Samplers	Laboratory strengthening	Completed	106.8	106.8	-
50.	Restoration of Phuldera drain	NGT assignment- Any other Scientific & Technical matter	Ongoing	125	62.5	62.5
51.	Study to establish whether existing batch processes and advanced batch automated process are able to meet environmental concerns vis-a vis-continuous process in tyre pyrolysis Industry	NGT assignment- Research	Completed	3.84	3.84	-
52.	Assessment of environmental damage and preparation of restoration plan for air, water and soil environment due to styrene gas leakage at Visakhapatnam	NGT assignment- Specialized studies	Completed	54.51	25.73	-

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
53.	Bioremediation of contaminated soils and surface water bodies and ground water (aquifer) of the De-sludged and refilled Lagoon of Distillery Spent wash of M/s Godavari Bio-refineries Ltd. at Sakarwadi, Maharashtra	NGT assignment – Remediation of contaminated sites	Ongoing	16.95	6.78	10.17
54.	Environmental and health studies in Malegaon in pursuant to Hon'ble NGT matter in OA No. 359 of 2019-PB	NGT assignment-Specialized studies	Ongoing	59	35.4	23.6
55.	Project for reporting built up area with all floor plan drawings and measurements of A wing & B Wing of Project at CTS No. 628 A & 629 C, Village Kandivali Mumbai in pursuant to the Hon'ble NGT matter in OA no. 77/2019 (PB)	Any other Scientific & Technical matter	Completed	2.26	2.26	-
56.	Ambient Air Quality Monitoring at Charkhi Dadri	NGT assignment-Infrastructure for surveillance and monitoring	Completed	1.35	1.35	-
57.	Monitoring of Tadgam, Tithal and Jampore beaches in Valsad, Gujarat and Daman	NGT assignment-Infrastructure for surveillance	Completed	10	10	-

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
		and monitoring				
58.	Sampling of Cigarettes & Bidi Butts through IITR-Lucknow	NGT assignment- Specific Investigation	Completed	48	48	-
59.	Compensation to the concerned students by Delhi Legal Service Authority	NGT assignment- Any other Scientific & Technical matter	Completed	51	51	-
60.	General Framework For Imposing Environmental Damage Compensation - Meta-analysis study for Environmental Damage Assessment	NGT assignment- Specialized studies	Completed	6.37	6.29	-
61.	Restoration plan for environment, public health and ground water around Panipat refinery	NGT assignment- Specialized studies	Ongoing	4251	780	3471
62.	Testing of vegetables, edible products, soil & water on the bank of river Yamuna in Delhi	NGT assignment- Specialized studies	Completed	2.5	2.46	-

S. No.	Title of Project	Category	Status	Expected/ Sanctioned Expenditure (Rs. in Lacs)	Expenditure till September 30, 2024 (Rs. In Lacs)	Committed amount as of September 30, 2024
63.	Damage Cost Assessment for MSW Landfill site at Bandhwari Village Gurugram	NGT assignment-Specialized studies	Completed	8.74	8.74	-
64.	Validation of Right Biotic System for carrying out quick hygienic survey of rivers	NGT assignment-Specific Investigation	Completed	10.27	10.27	-
65.	Report on impact of operation of kiln on air pollution in NCR in pursuant to Hon'ble SC civil appeal 18213/2023	Hon'ble Supreme court assignment	Completed	1.65	1.65	-
66.	Report on extent of damage in & around MIDC Tarapur; restoration measures, environmental damage cost & cost of restoration, and individual accountability of CETP and polluting units in pursuant to Hon'ble NGT OA no.64/2016 (WZ)	NGT assignment-Specific Investigation	Completed	5.19	5.19	-
67.	Value added use of Bottom Ash of thermal power plant as partial replacement of natural sand in concrete	Research	Ongoing	16.8	6.72	10.08

STATUS OF FUNDS AVAILABLE IN 23 SPECIFIC PURPOSE (NGT) BANK ACCOUNTS AS ON 30 SEP 2024

SI No.	Bank A/C Title	Case No. & Case Title	Account No.	Amount Deposited	Expenses	Interest	Balance
1	CPCB SP DPCC 1039/18	OA No. 1039/2018, Aali Vihar Vikas Manch Vs. State of GNCT of Delhi & Ors. 28.02.2019	532702050000179	5,00,000	0	52,571	5,52,571
2	CPCB SP SEALContainers 234/18	Appeal No. 234/2018, Charudatt Pandurang Koli & Ors. Vs. Maharashtra SPCB & Ors.21.12.2018	532702050000180	1,00,00,000	0	13,59,155	1,13,59,155
3	CPCB SP Delhi M Corpn 46/18	OA No. 46/2018, Nuggehali Jayasimha Vs. GNCT of Delhi01.04.2019	532702050000181	40,00,000	0	2,12,126	42,12,126
4	CPCB SP FARIDABAD MC 627/18	O.A No. 627/2018, Awasiya Jan Kalyan Samiti Vs. State of Haryana	532702050000185	1,75,53,347	0	13,71,129	1,89,24,476
5	CPCB SP CENTURY PLYWOOD 90/17	OA No. 90/2017, Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.31.10.2018	1849101100000027	5,00,000	0	50,502	5,50,502
6	CPCB SP SCHOOLS 217/16	O.A No. 217/2016, Mahesh Chandra Saxena Vs. MoUD & Ors.16.11.2017	1849101100000036	80,00,000	0	8,24,515	88,24,515
7	CPCB SP GRASIM INDS 164/18	OA No. 164/2018, Ashwani Kumar Dubey Vs. UOI & Ors.19.07.2019	1849101100000018	1,00,00,000	0	13,85,174	1,13,85,174
8	CPCB SP GAMMON INDIA 295/16	EA No. 32/2016, in O.A No. 295/2016, Amresh Singh Vs. UOI & Ors.12.02.2019	1849101100000054	3,00,00,000	0	30,73,684	3,30,73,684
9	CPCB OA 20/2017Morbi Gujarat	O.A No. 20/2017, NGT, WZ, Babubhai Ramubhai Saini Vs. Gujarat Pollution Control Board & Ors	0268104000155908	2,14,16,041	1,33,24,940	4,05,074	84,96,175
10	CPCB SP LDA 214/14	O.A No. 214/2017, We the People, Th. Gen. Secretary Vs. UOI & Ors.01.11.2018	0268104000152518	5,00,00,000	0	49,34,756	5,49,34,756
11	CPCB SP DELHI GOVT 159/13	O.A No. 159/2013, All India Lokadhikar - Ashok Vihar Vs. GNCT of Delhi & Ors. 16.10.2018	0268104000152525	15,00,00,000	0	1,57,48,868	16,57,48,868
12	CPCB SP VAPI GREEN ENVIRO 95/18	OA No. 95/2018, Aryavart Foundation Vs. M/s Vapi Green Enviro Ltd. & Ors. 11.01.2019	0268104000152556	25,20,16,000	0	2,67,27,031	27,87,43,031
13	CPCB SP RAJASTHAN GOVT 202/16	OA No. 202/2016, Balotra Textile Hand Processors Vs. Rajasthan SPCB & Ors. 10.12.2018, 06.03.2019	0268104000152563	30,00,00,000	0	3,19,09,218	33,19,09,218
14	CPCB SP KARNATAKA GOVT 125/17	OA No. 125/2017, Court on its own Motion Vs. State of Karnataka ,06.12.2018	0268104000152570	50,00,00,000	10,00,00,000	5,65,69,872	45,65,69,872
15	CPCB SP BBMP 711/18	O.A No. 711/2018, Venkatesh & Ors. Vs. UOI & Ors.22.10.2018	0268104000152662	5,00,00,000	0	50,12,451	5,50,12,451
16	CPCB SP DPCC 56 57/13	O.A No. 56-57/2013, Satish Kumar Vs. UOI & Ors.03.12.2018	0268104000152679	25,05,00,000	0	2,65,39,005	27,70,39,005
	CPCB SP SL CONTAINERS 40/14	EA No. 05/2018 in OA No. 40/2014, Charudatt Koli Vs. M/s Sea Lord Containers Ltd.07.03.2019	0268104000152686	5,00,00,000	0	50,12,451	5,50,12,451
18	CPCB SP UPCL 578/18	O.A No. 578/2018, Jan Jagriti Samiti Vs. UOI & Ors.	0268104000152716	5,00,00,000	0	50,21,729	5,50,21,729
19	CPCB SP WB GOVT 23/17	O.A No. 23/2017, NGT Bar Association Vs. Sunil Deshukh	0268104000152617	0	0	0	0
20	CPCB SP GOA GOVT 77-86/18	O.A No. 77-86/2018/WZ, Goa Paryavaran Vs. Dy. Collector/ SMD, Pernem & Ors.15.10.2019 & 26.11.2019	0268104000152624	0	0	0	0
21	CPCB SP WB GOVT 200/14	O.A No. 200/2014, M C Mehta Vs. UOI & Ors.	110045363940	25,82,257	0	2,72,258	28,54,515
22	CPCB SP RINL 117/14	O.A No. 117/2014, Shantanu Sharma Vs. UOI & Ors.20.11.2018	110045884570	1,03,38,643	0	11,71,028	1,15,09,671
23	CPCB SP DPCC 519/16	OA No. 519/2016, Hardeep Singh & Ors. Vs. SDMC & Ors.12.02.2019	110045404883	5,00,000	0	43,507	5,43,507
TOTAL				1,76,79,06,288	11,33,24,940	18,76,96,104	1,84,22,77,452